SYNEOS ONE

Priority claimed from 04/11/2019; Application No. : 88679042 ;United States of America
4522898 07/04/2020
[International Registration No. : 1530778]
Syneos Health, LLC
1030 Sync Street Morrisville NC 27560 United States of America

Proposed to be Used
IR DIVISION

Strategic business consulting and data collection for business purposes, and business data analytics, namely, analyzing business data to understand and evaluate business performance, all of the aforementioned in the pharmaceutical, biotechnology and life sciences fields.
YIELDMO

4551352  05/05/2020
[International Registration No. : 1533795]
YieldMo, Inc.
33 West 17th Street, Suite 201 New York NY 10011 United States of America
Proposed to be Used
IR DIVISION
Advertising services via a global communications network.
Pipeline Foods, LLC
Suite 200, 1250 E. Moore Lake Drive Minneapolis MN 55432 United States of America

Proposed to be Used

IR DIVISION

Business consulting services in the fields of procurement, supply chain, and logistics in the fields of sustainability and agricultural commodities; business management services, namely, managing logistics, reverse logistics, supply chain services, supply chain visibility and synchronization, supply and demand forecasting and product distribution processes for others in the fields of sustainability and agricultural commodities; supply chain management services in the fields of sustainability and agricultural commodities; procurement consultation, namely, analysis and redefinition of purchasing processes in the fields of sustainability and agricultural commodities; procuring of contracts for the purchase and sale of goods in the fields of sustainability and agricultural commodities; procurement, namely, purchasing agricultural commodities for others.
Trade Marks Journal No: 1961, 17/08/2020 Class 35

4574750 19/05/2020
[International Registration No.: 1541118]

Medtronic, Inc.
710 Medtronic Parkway Minneapolis MN 55432 United States of America

Proposed to be Used
IR DIVISION
Advertising services to promote public interest and awareness of chronic disease management; advertising services to promote public awareness of healthcare and preventive medicine in personal health, exercise and healthy lifestyle choices, in treatment of illnesses and chronic conditions, and in proper medical waste disposal; providing consumer information in the fields of medical diagnostics, medical, surgical and healthcare products, equipment and services; advertising services to promote public awareness of environmental matters; advertising services to promote public awareness with healthcare professionals and consumers of medical and surgical techniques; advertising services to promote public awareness with healthcare professionals and consumers about health wellness and disease management; business consulting services to providers of healthcare services; business consulting services in cost management, medical billing and coding, office management, data analytics and mobile technology for healthcare service providers; communication hotline services for providing administrative technical support, advice and assistance in the area of diagnostic and procedural coding to medical professionals for purposes of reimbursement from insurance.
ROYCE INVESTMENT PARTNERS
Priority claimed from 30/10/2019; Application No. : 88674517 ;United States of America
4523380 13/04/2020
[International Registration No. : 1530312]
Royce & Associates, LP
745 Fifth Avenue New York NY 10151 United States of America

Proposed to be Used
IR DIVISION
Investment advisory and management services.
emoji charity

4526012  21/04/2020
[International Registration No. : 1532389]
emoji company GmbH
Necklenbroicher Strasse 52-54 40667 Meerbusch Germany

Proposed to be Used
IR DIVISION
Charitable fundraising by means of entertainment events; providing information relating to charitable fundraising; charitable fund-raising, financial sponsorship; organizing of collections for famine and disaster relief; arranging and conducting of aid activities, namely collecting donations for others; collection and distribution of donations, in particular for charitable purposes.
Coupang Pay

Priority claimed from 31/03/2020; Application No.: 7020200000451; Republic of Korea
4526318 10/04/2020
[International Registration No.: 1533229]
Coupang Corp.
18th Floor (Sincheon-dong), 570 Songpa-daero, Songpa-gu Seoul Republic of Korea

Proposed to be Used
IR DIVISION
Payment transaction processing services; credit card and debit card services; processing of cash transactions; credit
and cash card services; brokerage of mobile and internet payment; virtual money brokerage; transfer of funds for the
purchase of goods, via electronic communication networks; money payment services; financing and loan services;
financing of loans; trading of securities and bonds; brokerage services relating to financial instruments; brokerage
services for capital investments; capital investment services; money transfer services; money transfer; money brokerage;
investment trust services; online banking; banking and insurance services; consultancy relating to financial and
monetary affairs; providing information relating to financial and monetary affairs; financial management; financial
information processing; provision of information relating to real estate; consumer credit consultancy; credit inquiries;
financial customs brokerage services; antique appraisal; appraisal of precious metals; philanthropic services concerning
monetary donations; electronic funds transfer by telecommunications; processing of payment transactions for electronic
money; providing cash and other rebates for credit card use as part of a customer loyalty program; issuance of
membership credit card; financial services for the management of pre-paid credit cards with membership card function;
providing rebates at participating establishments of others through use of a membership card; management services of
pre-paid card with membership card function; payment services using purchasing reward point; issuance of electronic
payment cards in connection with bonus and reward schemes; points accumulative discount card services (relating to
financial services); providing discounts and other rebates as part of a customer loyalty program via membership card;
provision of financial benefits in the form of discount or bonus in proportion to purchase amount; electronic processing
of payments; financial trading; issuance of electronic discount coupon in the nature of tokens of value; transaction
authentication and verification services; authorization, authentication, clearing, reconciling, and settlement of financial
transactions; financing services.
HILLIER PARKER

Priority claimed from 11/12/2019; Application No. : 2056755 ;Australia
4533862  24/04/2020
[International Registration No. : 1531625]
SHP (AUSTRALASIA) PTY LTD
Level 30, 1 Farrer Place Sydney NSW 2000 Australia

Proposed to be Used
IR DIVISION
Real estate agency services, including commercial real estate agency services; real estate services relating to the sale of real estate; rental of real estate; real estate leasing; real estate management; real estate investment; real estate financing; advisory and consultancy services relating to the aforesaid.
TENNOR

Priority claimed from 06/11/2019; Application No. : 01405401 ;Benelux
4537561   06/05/2020
[International Registration No. : 1536094]
Tennor Holding B.V.
Schiphol Boulevard 127 G4.02 NL-1118 BG Schiphol Netherlands

Proposed to be Used
IR DIVISION
Finance services; services of an investment trust; investment services, real estate investment; financial and industrial investment, investment advice, investment management, investment research, provision of investment information, investment analysis; financial management; real estate and property management services; monetary affairs; real estate services.
쿠팡페이

Priority claimed from 31/03/2020; Application No.: 7020200000450; Republic of Korea  
4538526   10/04/2020  
[International Registration No.: 1536652]

Coupang Corp.  
18th Floor (Sincheon-dong), 570 Songpa-daero, Songpa-gu Seoul Republic of Korea

Proposed to be Used
IR DIVISION

Electronic funds transfer by telecommunications; processing of payment transactions for electronic money; providing cash and other rebates for credit card use as part of a customer loyalty program; issuance of membership credit card; management of pre-paid card with membership card function; providing rebates at participating establishments of others through use of a membership card; management services of pre-paid card with membership card function; payment services using purchasing reward point; issuance of electronic payment cards in connection with bonus and reward schemes; points accumulative discount card services (relating to financial services); providing discounts and other rebates as part of a customer loyalty program via membership card; provision of financial benefits in the form of discount or bonus in proportion to purchase amount; electronic processing of payments; financial trading; issuance of electronic discount coupon in the nature of tokens of value; transaction authentication and verification services; authorization, authentication, clearing, reconciling, and settlement of financial transactions; financing services; payment transaction processing services; credit card and debit card services; processing of cash transactions; credit and cash card services; brokerage of mobile and internet payment; virtual money brokerage; transfer of funds for the purchase of goods, via electronic communication networks; money payment services; financing and loan services; financing of loans; trading of securities and bonds; brokerage services relating to financial instruments; brokerage services for capital investments; capital investment services; money transfer services; money transfer; money brokerage; investment trust services; online banking; banking and insurance services; consultancy relating to financial and monetary affairs; providing information relating to financial and monetary affairs; financial management; financial information processing; provision of information relating to real estate; consumer credit consultancy; credit inquiries; financial customs brokerage services; antique appraisal; appraisal of precious metals; philanthropic services concerning monetary donations.
Priority claimed from 08/11/2019; Application No. : 30 2019 025 601 ; Germany
4549427  05/05/2020
[International Registration No. : 1537594]
Deutsche Pfandbriefbank AG
Parkring 28 85748 Garching Germany

Proposed to be Used
IR DIVISION
Banking affairs; banking advisory services; banking services.
MEZZZION PATHWAY

Priority claimed from 25/10/2019; Application No. : 88668676 ;United States of America
4526242   17/04/2020
[International Registration No. : 1532981]
Mezzion Pharma Co., Ltd.
3F, C&H Bldg 35 Teheran-ro 87-Gil, Gangnam-Gu Seoul 06167 Republic of Korea

Proposed to be Used
IR DIVISION
Educational services, namely, seminars, and distribution of educational materials in connection therewith, all in the field of pharmaceuticals, medicine, health, wellbeing, and cardiac issues; providing a website featuring blogs and online instruction in the field of pharmaceuticals, medicine, health, wellbeing, and cardiac issues.
AMOREPACIFIC CORPORATION
100, Hangang-daero, Yongsan-gu Seoul Republic of Korea

Proposed to be Used

IR DIVISION

Publication of books, periodical publications, magazines, newspapers and newsletters; educational services in the nature of beauty schools; beauty arts instruction; arranging and conducting of educational events in the nature of conferences and seminars relating to hairdressing and beauty; museum services; art gallery services for cultural or educational purposes, namely, art exhibition services; conducting of cultural events, namely, cultural dance exhibitions; organization of events for cultural purposes; arranging and conducting of cultural experience events; providing facilities for movies, shows, plays, music or educational training; planning of entertainment performances; providing of performance venues; rental of audio recordings; library services; education and training relating to nature conservation and the environment; arranging and conducting of educational events; pet training services; photographic reporting; tea ceremony instruction; education information, namely, providing information regarding beauty schools.
Priority claimed from 13/09/2019; Application No. : 88616685 ;United States of America

4576285  06/03/2020

[International Registration No. : 1540501]

Reddit, Inc.
548 Market Street, 16093 San Francisco CA 941045401 United States of America

Proposed to be Used

IR DIVISION

Arranging and conducting gift exchange events for entertainment purposes.
ELEPHANT AGE

Priority claimed from 11/10/2019; Application No. : 88652020 ;United States of America
4519258   06/04/2020
[International Registration No. : 1528748]
Elephant Learning, LLC
1015 S Milwaukee Way Denver CO 80209 United States of America

Proposed to be Used
IR DIVISION
Provision of online non-downloadable educational software for teaching children math.
INFOR LN

Priority claimed from 24/03/2020; Application No. : 88845228 ;United States of America
4532568  14/04/2020
[International Registration No. : 1531952]
Infor (US), Inc.
641 Avenue of The Americas New York NY 10011 United States of America

Proposed to be Used
IR DIVISION
Software as a service (SAAS) featuring software applications and analytics software for enterprise resource planning, enterprise asset management, customer relationship management, financial management, asset management, service management, inventory and production planning, product configuration management, business management and supply chain management; cloud computing featuring software for enterprise resource planning.
REFOSAFE

Priority claimed from 04/05/2020; Application No. : 746529 ;Switzerland
4535546   05/05/2020
[International Registration No. : 1535155]
Clariant AG
Rothausstrasse 61 CH-4132 Muttenz Switzerland

Proposed to be Used
IR DIVISION
Technological services in the field of catalysts, catalyst supports and adsorbents; industrial analysis services in the field of catalysts, catalyst supports and adsorbents.
4535908  18/05/2020  
[International Registration No. : 1501461]
LIFEWATCH ERIC  
Plaza de España Sectores, II-III E-41071 Sevilla Spain
Proposed to be Used  
IR DIVISION  
Research services in the field of the environment; technological information services on eco-friendly and ecological innovations; advisory services relating to environmental protection; scientific and industrial research; providing scientific information relating to climate change and the global warming; research relating to demography; technical advice relating to damage due to pollution; architectural services relating to the development of land; provision of education services relating to biological topics; biological development services; biotechnological research relating to horticulture.
PLEXOS

Priority claimed from 23/04/2020; Application No. : 2083767 ;Australia
4538647  01/05/2020

[International Registration No. : 1535059]

Energy Exemplar Pty Ltd
17 Bagot Street North Adelaide SA 5006 Australia

Proposed to be Used

IR DIVISION

Development of computer software; computer software programming services for cognitive computing; computer software programming services for information management; data management information services; cloud computing; computer software design, development, updating and maintenance; installation and maintenance of computer software; writing of computer software; rental of computer software; repair of computer software; technical data analysis services; software for data analytics using machine learning and artificial intelligence technology; software as a service (saas); platform as a service (paas); infrastructure as a service (iaas); software as a service (saas), including for data analytics using machine learning and artificial intelligence technology; providing online non-downloadable software applications; advisory, research, analysis and consultancy services relating to all the aforesaid.
Mysteritas

Priority claimed from 31/01/2020; Application No. : VA 2020 00255 ;Denmark
4551569  21/04/2020
[International Registration No. : 1533975]
Mysteritas
Knastebakken 247 DK-2750 Ballerup Denmark
Proposed to be Used
IR DIVISION
Design of games; programming of computer game software; design and development of computer game software and virtual reality software; platforms for gaming as software as a service [SaaS].
Priority claimed from 01/05/2020; Application No.: 88897855; United States of America

International Registration No.: 1540461

SNOWFLAKE INC.
450 Concar Drive San Mateo CA 94402 United States of America

Proposed to be Used

IR DIVISION

Software as a service (SAAS) services, namely, hosting software for use by others for use in connection with data warehousing, data mining, database analytics and secure data sharing; platform as a service (PAAS) featuring computer software platforms for use in connection with data warehousing, data mining, database analytics and secure data sharing; computerized data analysis; data warehousing; data migration; data mining.
Priority claimed from 27/03/2019; Application No. : 88358523 ;United States of America

4576458    27/09/2019

[International Registration No. : 1541095]

Specialist Resources Global Inc.
318 Seaboard Lane, Suite 110 Franklin TN 37067 United States of America

Proposed to be Used

IR DIVISION

Consulting services in the field of design, development, selection, implementation, use and adaptation of computer software systems for others; design, development, selection and adaptation of computer software systems for others; design and development of databases for central or distributed data storage in order to provide a data source for data management, analytics and reporting in the field of healthcare; design and development of databases for central or distributed data storage for healthcare providers, payers and software vendors in order to provide a data source for performance and data quality assessment, data management and governance strategy with a roadmap, architecture and design, migration and consolidation of data warehouse and database data warehouse development and maintenance, data integration, KPI (key performance indicators) and metrics definition, and report and dashboard capability.
Priority claimed from 07/10/2019; Application No. : 4020190152717 ;Republic of Korea

4526051   06/04/2020

[International Registration No. : 1532506]

YANOLJA CO., LTD
42, Teheran-ro 108-gil, Gangnam-gu Seoul 06176 Republic of Korea

Proposed to be Used

IR DIVISION

Hotel services; motel services; providing on-line information relating to holiday accommodation reservations; accommodation bureau services; accommodation reservation services; tourist home services; resort lodging services; hotel accommodation services; cruise accommodation services; hostel services; youth hostel services; providing temporary lodging services in the nature of condominium hotels; arranging temporary housing accommodations; temporary accommodation reservations; rental of temporary accommodation; booking of campground accommodation; holiday camp services [lodging]; providing campground facilities; rental of tents.
Priority claimed from 12/02/2020; Application No. : 88794659 ;United States of America
4556103  28/05/2020
[International Registration No. : 1538458]
Popeyes Louisiana Kitchen, Inc.
5707 Blue Lagoon Drive Miami FL 33126 United States of America

Proposed to be Used
IR DIVISION
Restaurant services, restaurant carryout and delivery services, restaurant catering services.
4574461  14/04/2020  
[International Registration No. : 1540779]  
Shishihonorary Industry Development Co., Ltd.  
10th Floor, No.858, Baqi Road, Hubin Street, Shishi City, Quanzhou City, 361003 Fujian Province China  

Proposed to be Used  
IR DIVISION  
Restaurant services; café services; motel services; hotel services; snack-bar services; hotel reservations; food and drink catering; rental of meeting rooms.
Priority claimed from 06/11/2019; Application No. : 88681628 ;United States of America

4526265   05/05/2020

[International Registration No. : 1533099]

Laboratory Corporation of America Holdings

531 South Spring Street Burlington NC 27215 United States of America

Proposed to be Used

IR DIVISION

Medical testing for diagnostic, treatment or screening purposes; medical services and medical testing services, namely, analyzing a patient's disease risk or disease progress, and monitoring therapy efficacy based on results of detailed lipoprotein analysis.
HOWZIT
Staying Connected... Emotionally

4554708 13/05/2020
[International Registration No. : 1538739]

Mithrai Inc
497 Hillview Dr Fremont CA 94536 United States of America

Proposed to be Used
IR DIVISION
Online social networking services accessible by means of downloadable mobile applications.
Priority claimed from 13/05/2014; Application No. : BO2014C000686 ;Italy
2873562    09/06/2014
[International Registration No. : 1220283]
EUROTEND S.P.A.
Via Piubega, 29 I-46040 Ceresara (MN) Italy
Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENNIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA
Proposed to be Used
IR DIVISION
Cl.6;Framework of metal for building; transportable structures of metal; modular metallic structures; transportable buildings of metal; metal building materials; pipes and tubes of metal; metal doors; metal panels; girders of metal; arches of metal; anchoring devices of metal.
Cl.19;Non-metallic transportable buildings; framework for building, not of metal; non-metallic transportable exhibition stands; non-metallic building materials; floors, not of metal; doors, gates, windows and window coverings, not of metal; roofing tiles, not of metal; non-metallic stage platform structures; building panels, not of metal.
Cl.37;Installation of temporary structures; rental of temporary structures; repair of temporary structures.
4368518  15/11/2019
[International Registration No. : 1397568]
BLUE ICE MOUNTAIN WORKS SA
rue de l'Université 4, c/o Etude Couderc, avocats CH-1205 Genève Switzerland
Address for service in India/Attorney address:
NITIN MASILAMANI
Masilamani Law Partners, B-25, Sector 92, NOIDA, Uttar Pradesh, 201304, India

Proposed to be Used

IR DIVISION

Cl.6; Metal nails and studs, metal ice pins, steel and light alloy carabiners, nuts (cable clutches) and hexagonal cleats for climbing, small iron ladders for mountaineering and caving.

Cl.8; Pickaxes, hammers and hand tools for the use of nails, pegs and ice pins, ice axes for ice and snow climbing.

Cl.9; Helmets for sports; protective helmets for sport use; avalanche probes.

Cl.18; Bags; backpacks.

Cl.25; Clothing.

Cl.28; Skis and snowshoes; gymnastic and sporting articles not included in other classes; climbing harnesses.
BULLGUARD

4377378  26/11/2019
[International Registration No. : 1271882]
Bullguard Limited
TOWER 42, 25 Old Broad St. London EC2N 1HN GB

Address for service in India/Agents address:
INTTL ADVOCARE.
F-252, WESTERN AVENUE, SAINIK FARMS, NEW DELHI - 110 062.

Proposed to be Used
IR DIVISION

Cl.9; Magnetic data carriers, recording discs; compact discs, DVDs and other digital recording media; computer software; operating software; application software; computer software; computer operating software; computer application software for mobile telephones; software for ensuring the security of electronic mail; PC and mobile backup software; downloadable computer software for remote monitoring and analysis; computer software for encryption; computer software for use in the encryption and decryption of digital files, including audio, video, text, binary, still images, graphics and multimedia files; computer software for use in analysis and reporting of firewall log data; computer software for use in monitoring computers for security purposes; computer software for use with computer servers for controlling and managing server applications; computer telephony software; computer software for use in accessing databases; computer software for connecting and managing remote computers, for synchronization of files through e-mail, for providing security to remote computer users, for implementing computer, software and network security measures for remote computer users; computer software for digital information and data access; computer software for the detection and removal of computer viruses and threats; computer software for managing and filtering electronic communications; computer software for protecting and securing computer networks and applications; computer software for encrypting and authenticating data; computer software for detecting and repairing computer software and hardware problems; computer software for the back-up, storage, restoration and recovery of data, folders, and files; computer software for scanning, detecting, and removing viruses, worms, trojan horses, adware, spyware, and other malware; computer software for providing online transaction security; fraud protection software; computer optimization software; computer software for providing software updates; downloadable electronic publications in the nature of user manuals, white papers, articles, and technical documentation manuals in the fields of computer hardware and software, digital telecommunications, consumer electronics, and information technologies.

Cl.42; Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software; technical and customer support services, namely, troubleshooting of computer software problems; development, design, and implementation services in the field of security, access, authorization, authentication, encryption, and identification systems for computers, and computer networks, namely, installation of computer software; computer systems analysis in the field of security, access, authorization, authentication encryption, and identification systems for computers and computer networks; issuance and management of digital certificates for authentication or encryption of a digital communication, or authentication of a digital signature in an electronic transaction or communication, over the internet and other computer network and providing technical and customer support in connection therewith; development, design, implementation, testing, analysis, and consulting services in the field of security, access, authorization, authentication encryption, and identification systems for computers, computer hardware and computer networks; development, integration and operation of computer systems to support issuance and management of digital certificates; creation and implementation of procedures and practices for issuance and management of digital certificates; computer related services, namely, managed computer network and internet security services, namely, public key infrastructure (pki) verification, authentication, distribution and management, digital certificate issuance, verification and management, and enterprise software integration; computer services, namely, providing search engines for obtaining data on a global computer network; computer consultation regarding computer networks and internal computer networks, security services for computer networks and internal computer networks, namely, installation, design and customization; enterprise software integration; computer consulting services in the field of security integration, network security, network architecture, encryption, technology, and computer security; security verification of computer network firewalls, servers and other network devices from unauthorized access, namely, analysing global computer information network and internal computer network vulnerability; application hosting; scanning, detection and removal of viruses, worms, trojan horses, adware and spyware or any other type of malware; computer services, namely, detection of viruses and threats; design and implementation of software and technology solutions for the purposes of protecting against counterfeiting, tampering.
and diversion, and to ensure the integrity of genuine websites; application service provider services, namely, providing on-line, non-downloadable software for computer security testing in the fields of computer and internet security; software as a service for use in scanning networks and websites to detect and identify vulnerabilities and malware; authentication, issuance and validation of digital certificates; identification verification services, namely, providing authentication of business identification information; computer security services in the nature of providing an internet trust centre, namely, computer security assurance and administration of digital keys and digital certificates; providing user identity authentication services in ecommerce transactions; issuance and management of digital certificates for authentication or encryption of a digital communication, or authentication of a digital signature in an electronic transaction or communication, over the internet and other computer network; computer related services, namely, managed computer network and internet security services, namely, public key infrastructure (pki) verification, authentication, distribution and management, digital certificate issuance, verification and management; programming of internet security programs; design and development of Internet security programs; monitoring of website usage; design and development of software for control, regulation and monitoring of website usage; software research; software installation; software design; software development; software consultancy services; computer software research; data security services; computer security consultancy; data security services [firewalls]; scientific and technological research relating to security; IT security services in the nature of protection and recovery of computer data; computer security system monitoring services; professional consultancy relating to computer security; consultancy in the field of computer security; design and development of electronic data security systems; provision of security services for computer networks, computer access and computerised transactions; updating of computer software relating to computer security and prevention of computer risks; maintenance of computer software relating to computer security and prevention of computer risks; anti-spamming services; computer virus protection services; development of software solutions for internet providers and internet users; development of technologies for the protection of electronic networks; information, and advisory and consultancy services, all relating to the aforesaid including such services provided on-line or via the internet.

Cl.45;Monitoring of computer systems for security purposes; consulting services relating to the security of databases; Internet-based social networking services; providing authentication of identity; licensing of technology, source code, computer software and other intellectual property; licensing of computer software for the protection of computers, computer systems, computer networks and internet websites against attacks from computer viruses, hackers, tampering, unauthorized intrusion and unauthorized manipulation of data.
ABUS

Priority claimed from 05/04/2019; Application No. : 018047969 ; European Union
4402708   02/10/2019

[International Registration No. : 1506814]
ABUS AUGUST BREMICKER SÖHNE KG
Altenhofer Weg 25 58300 Wetter/Volmarstein Germany

Address for service in India/Attorney address:
L.S.DAVAR & CO.
Globsyn Crystals, Tower 1, 2nd Floor, Block EP, Plot No. 11 & 12, Salt Lake Sector V, Kolkata – 700 091, India

Proposed to be Used

IR DIVISION

Cl.9; Scientific apparatus and instruments for research in laboratories and as laboratory equipment; nautical, surveying, photographic, cinematographic, optical, weighing, measuring, signalling, checking (supervision), life-saving and teaching apparatus and instruments; apparatus and instruments for conducting, switching, transforming, accumulating, regulating or controlling electricity; electric and electronic monitoring apparatus, in particular alarm installations and parts therefor, fire alarm installations, video surveillance installations; remote control apparatus; electric anti-theft alarms; alarms and electric locksets; smart home devices for building and home automation; perimeter monitoring apparatus; cameras; fire alarms; water detectors; smoke alarms; motion sensor; glass breakage detectors; vibration detectors; access control installations; electronic locking and unlocking systems; electric and electronic locks and parts therefor; electric and electronic keys; locks comprising fingerprint readers; locks comprising biometric fingerprint scanners; biometric access control systems; facial recognition apparatus; vein pattern recognition apparatus; gesture control apparatus; speech recognition apparatus; movement pattern recognition apparatus; wireless locks; electric and electronic door controllers; radiocommunication apparatus; telephony apparatus; integrated circuits; magnetic encoders; apparatus for the recording, transmission and reproduction of data, sound or images; data-processing equipment and computers; peripherals adapted for use with computers; magnetic data media; encoded magnetic cards; smart cards; smoke detectors; peepholes [magnifying lenses] for doors; electronic speech and relay modules; programming apparatus; panic buttons; magnetic contacts; switch contacts; storage batteries; electric cables and distributors; programs for data processing equipment; software (recorded), in particular for video surveillance apparatus, alarm apparatus and locking systems; home and building automation software; application software for mobile devices; computer software for mobile applications that enable interaction and interface between vehicles and mobile devices; cloud computing software; mobile apps; computer software for interpreting fingerprints or palm prints; facial recognition, vein pattern recognition, gesture control, voice recognition and movement pattern recognition software; software for electronic lock and access control device data transmission via a global computer network, by wireless telephone network, or by radio transmission; software for downloading application programs and for remote programming, control, monitoring, and management of electronic locks and access devices via global computer network, wireless telephone network or radio transmission; software for smart home devices for building and home automation; software for programming, controlling, monitoring and managing electronic locks and access control apparatus; programs and software (recorded) for data processing equipment, namely for home video surveillance apparatus, home alarm apparatus, home locking systems and house automation; downloadable software, namely for home video surveillance apparatus, home alarm apparatus, home locking systems and house automation; downloadable software, namely for home video surveillance apparatus, home alarm apparatus and home locking systems and house automation, in particular apps for lighting, alarm and home automation, lights, windows, gates, doors, locks and systems consisting of the aforesaid goods; mobile phone applications enabling the purchase, sale, management and viewing of digital assets; computer software in the fields of distributed ledgers, namely blockchain, and ledgers of transactions involving digital currency, virtual currency, and digital assets; downloadable media, including downloadable image files, downloadable graphics for mobile phones; downloadable representations of digital assets; protection devices for personal use against accidents; protective clothing; head protection; fire extinguishers; fire-extinguishing sprays; sensors and detectors, including for roller blinds; movement, presence, brightness, temperature and gas sensors based on semiconductors, infrared waves, radio and/or microwaves and electronic analysis and signalling apparatus therefor; distance measuring apparatus and sensors; commutators; finger switches; key switches; switches for garage door drives, door drives, swing gate drives, sliding door drives, sectional gate drives, rolling gate drives, external gate drives or articulated arm drives; roller shutter switches; awning switches; encoded switches; wireless encoded switches; light switches; radio receiving tuners; time switches, automatic; transmitters; wireless transmitters; electrical transmitters; optical transmitters; transmitters for transmitting signals to garage door drives, door drives, swing door drives, sliding door drives, sectional gate drives, rolling gate drives, external
gate drives or articulated arm drives; electric, electronic, thermal and programmable controllers; electrical controls for roller blinds; antennas; sockets, plugs and other contacts [electric connections]; radio-controlled sockets; window contacts (electric); transducers; radio controls; smart home controllers; controllers for household apparatus or kitchen apparatus; controllers for household technology; electronic installations for light, alarm and house automation, included in this class; photovoltaic apparatus and installations for generating solar electricity; sensors for automatically tracking the sun’s position; industrial automation controllers; electrically operated converters; light diodes; signalling lights; flameless light-emitting diodes.

CI.11; Lighting lamps; electric lamps; LED lamps; lamps; lamps for electrical installations; halogen lamps; projector lamps; safety lamps; illuminant lamps for projectors; reading lights; electrical lamps for indoor lighting; lamps for outdoor use; stroboscopic lamps [light effects]; strobe lights [light effects]; fluorescent lamps; solar lamps; portable lamps [for illumination]; LED safety lamps; portable hand lamps [for illumination]; solar powered lamps; full spectrum light sources [other than for photographic or medical use]; electric night lights; floor lamps; street lamps; reflector lamps; lamps for vehicle lighting; motor vehicle lamps; lamps for directional signals of automobiles; turn sign-board lamps for motor vehicles; luminaires; LED luminaires; LED lighting fixtures; recessed lights; electrically operated lighting apparatus and accumulator lamps; lights for vehicles; bicycle lights; motorcycle lights; vehicle lighting and lighting reflectors; helmet lights; light emitting diode lights for automobiles; emergency lighting; lamps for emergency lighting; emergency lighting with single batteries; fixed general-purpose lights; fixed garden lights; portable general-purpose lights; portable lights for children; electric hand lamps [other than for photographic use]; built-in floor lights; security lighting incorporating a movement activated sensor; security lighting incorporating an infra-red activated sensor; LED landscape lights; lighting being for use with security systems; opaque casings for lights; luminous house numbers; lamp holders; lamp glasses; lamp reflectors; lamp holders; lamp shades; filters for use with lamps; bases adapted for the mounting of lamps; direction indicators for cycles (lamps for ); reflectors for vehicles; vehicle headlamps: headlamps for use on motor cycles; headlamps for use on cycles; search lights; spot lights for household illumination; electric lighting devices; light bulbs, electric; incandescent lamps; LED light bulbs; filament lamps for household use and similar general lighting purposes; halogen light bulbs; fluorescent lamp tubes; fluorescent luminaires for architectural lighting; fluorescent luminaires for stage lighting; fluorescent electric light bulbs; electric torches; LED flashlights; solar powered torches; flashlights utilising electric rechargeable devices; light sources of electro luminescence; self-luminous light sources; light sources [other than for photographic or medical use]; LED light strips; LED candles; LED lighting assemblies for illuminated signs; light-emitting diodes [LED] lighting apparatus; bicycle dynamo lights; night lights [other than candles]; electric fairy lights; industrial lighting fixtures; outdoor electrical lighting fixtures; lighting elements for buildings; indoor electrical lighting fixtures; lighting fixtures for commercial use; lighting fixtures for household use.

CI.36; Insurance underwriting; insurance and financial affairs relating to legal assistance, fraud, robbery, theft, violence, price protection, health, healthcare and insurance for pensions; insurance and financial affairs relating to electrical engineering, plumbing, locksmithing, pest control and relating to air conditioning installations, and with regard to breakdown services, car breakdowns, rental of cars, rental of vehicles and travel using vehicles; underwriting of motor accident insurance; financial affairs; monetary affairs; leasing, financing and insurance relating to security solutions; processing of electronic payments; processing payments for the purchase of goods and services via an electronic communications network; bank card, credit card, debit card and electronic payment card services; processing payments made by charge cards.

CI.38; Telecommunications; providing of access to apps, in particular mobile apps (computer software); providing access to data on the Internet; providing access to electronic databases; providing access to connectivity services and access to electronic communications networks for the transmission or reception of digital files and in particular audio, image or multimedia content on the Internet; providing access to websites having digital files; transmission of digital files via telecommunications installations; providing telecommunications connections to the Internet or databases; providing access to communications networks for transmission or reception of computer software and applications on the Internet; e-mail services; delivery of messages by electronic transmission; wireless data messaging services, particularly services that enable a user to send and/or receive messages through a wireless data network; transmission and reception of voice communication services; broadcasting or transmission of streamed and downloadable digital audio and video content via computer and telecommunications networks; information and advisory services relating to the aforesaid included in this class.

CI.42; Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software; design and development of software in the field of mobile applications; hosting of mobile applications; cloud computing; cloud hosting provider services; design and development of operating software for accessing and using a cloud computing network; programming of operating software for accessing and using a cloud computing network; application service provider [asp], namely, hosting computer software applications of others; consultancy in relation to interior design, or construction planning; consultancy in relation to software for home video surveillance apparatus, home alarm apparatus and home alarm installations as well as home locking systems; design services for the interior of buildings; planning (design) of domestic and security technology; information provided online by means of a computerised system in the field of domestic and security technology; technical consultancy with regard to fire protection, security; technical advice in connection with energy-saving measures; technical planning and consulting in the field of light engineering; certification in relation to lighting, domestic and security technology, and locking technology; rental of computer systems; rental of storage area of computer servers; rental of memory space on servers via communication networks; providing on-line non-downloadable application software via communication networks; designing, production and maintenance of computer programs; computer rental; providing non-downloadable software; providing non-downloadable computer programs for administration of electronic payment settlement systems.
Priority claimed from 26/04/2019; Application No. : 40201909200Y ;Singapore 4412079  22/10/2019
[International Registration No. : 1509273]
Sivantos Pte. Ltd.
18 Tai Seng Street, #08-08 18 Tai Seng Singapore 539775 SG
Address for service in India/Attorney address:
L.S DAVAR & CO.,
L. S. DAVAR & CO. GLOBSYN CRYSTALS, TOWER 1, 2ND FLOOR, BLOCK EP, PLOT NO. 11 & 12, SALTLAKE, SECTOR V, KOLKATA 700 091.

Proposed to be Used
IR DIVISION
Cl.9;Software for hearing aids; application software for hearing aids.
Cl.10;Medical hearing aids and parts thereof.
ARGENTIUM

Priority claimed from 16/05/2019; Application No. : 302019000030904 ; Italy

4426633 14/11/2019

[International Registration No. : 1511807]

UFI FILTERS S.P.A.
Via Europa, 26 I-46047 PORTO MANTOVANO (MN) Italy

Address for service in India/Agents address:

KHAIATAN & CO.
1105, ASHOKA ESTATE (11TH FLOOR), 24, BARAKHAMBA ROAD, N. DELHI.

Proposed to be Used

IR DIVISION

Cl.7; Filters, being parts of machines, motors or engines; filters for motors and engines; filters for cleaning cooling air, for engines; air filters for automobile engines; air condensers; apparatus and installations for purifying motor gases; filters and filtering elements for filtering and absorbing motor gases.

Cl.11; Air filters; filters for air conditioning; air filtering installations; filter cartridge units; air filters for air conditioning units; pollen filtering apparatus; filters for dust; air cleaning filters being parts of air cleaning machines or installations; cabin air filters; ventilation [air-conditioning] installations for vehicles; devices for filtering and purifying the air in passenger vehicle cabins; air purification and filtration apparatus; water filtering apparatus; membranes for the filtration of water; radiators; ventilation installations [air conditioning] and apparatus and components thereof; ventilation [air-conditioning] installations and apparatus; apparatus and installations for purifying gases; air freshener dispensing systems; electric apparatus for deodorising the air.
Priority claimed from 07/10/2019; Application No. : 302019000072089 ;Italy
4429459   29/11/2019
[International Registration No. : 1511598]
PERINI NAVI S.P.A.
Via Michele Coppino 114 I-55049 VIAREGGIO (LU) Italy

Address for service in India/Attorney address:
L.S. DAVAR & CO.
GLOBSYN CRYSTALS,TOWER 1,2ND FLOOR,BLOCK EP,PLOT NO.11 & 12,SALT LAKE,SECTOR V,KOLKATA 700 091, WEST BENGAL, INDIA

Proposed to be Used
IR DIVISION
Cl.12; Boats; yachts; sailing boats; motor boats; ships.
Cl.37; Shipbuilding; construction and repair of boats and ships.
Priority claimed from 06/03/2019; Application No. : 40201904847W ;Singapore
4492223  05/09/2019
[International Registration No. : 1521022]
GARENA ONLINE PRIVATE LIMITED
1 Fusionopolis Place, 17-10 Galaxis Singapore 138522 Singapore

Proposed to be Used
IR DIVISION

Cl.9; Computer program for communication devices; computer software applications, downloadable; computer programs [downloadable software]; computer software, recorded; internet servers; computer software, namely software for the transmission, recording, reproduction, display, organization, management, manipulation and review of messages, text, images, files, audio, video and audio-visual content and other data for the facilitation of communications between two or multiple users via computer networks, communication networks and the global information network; computer software development tools; animated cartoons; electronic publications (downloadable); computer programs for use in tracking the status of various users of online interactive gaming services; downloadable video and audio files, namely digital media in the form of downloadable audio files and downloadable video files, featuring video games; electronic notice board; computer application software for cellular phones, namely software for use in mobile phones; video games software; computer software applications, downloadable, namely computer application software for mobile phones, handheld computers, laptop computers, tablet computers featuring software for video games; downloadable image files, namely downloadable images in the field of video games; electronic game software for mobile telephone; computer game programs for use in connection with multiplayer interactive games played over a global communication network.

Cl.41; Entertainment; entertainment information; organisation of competitions [education or entertainment]; provision of on-line entertainment; publication of texts, other than publicity texts; fan club services [entertainment]; production of animated films; providing on-line videos, not downloadable; providing on-line music, not downloadable; game services provided online from a computer or mobile phone network, namely providing an on-line computer game for others over global and local area computer networks; games services provided on-line from a computer network, namely matching online game players with other players of similar skill levels; game services provided on-line from a computer network, namely tracking of users of online interactive gaming services; providing on-line electronic publications, not downloadable; providing on-line computer games.

Cl.42; Computer programming; computer software design; computer systems integration services; data conversion of computer programs and data [not physical conversion]; data encryption and decoding services; design and development of computer programs for mobile phones; design and development of computer software for computers; diagnosis of faults in computer programs; hosting of software as a service (SaaS); maintenance of computer software relating to computer security and prevention of computer risks; providing temporary use of on-line non-downloadable authentication software for communications with computers via global communication network; server hosting; technological consultancy; telecommunications technology consultancy; troubleshooting of computer software problems [technical support]; updating of computer software relating to computer security and prevention of computer risks; electronic data storage; information technological [IT] consultancy; off-site data back up; design and development of computer game software and virtual reality software; provision of online non-downloadable software (application service provider).
TYRA BIOSCIENCES

Priority claimed from 21/06/2019; Application No. : 88483310 ;United States of America
4492617    12/12/2019

[International Registration No. : 1520323]

TYRA BIOSCIENCES, INC.
2333 State St., Suite 201 Carlsbad CA 92008 United States of America

Address for service in India/Attorney address:
LEXORBIS
709/710 Tolstoy House, 15-17 Tolstoy Marg, New Delhi-110001

Proposed to be Used

IR DIVISION

Cl.5; Biological preparations for the treatment of cancer; biological preparations for the treatment of cells that are resistant to drugs; pharmaceutical preparations for the treatment and prevention of drug resistance; pharmaceutical preparations for the treatment of cancer; anti-cancer preparations.

Cl.41; Providing non-downloadable articles in the field of medicine via a website; providing non-downloadable publications in the nature of articles in the field of oncology via a website.

Cl.44; Providing medical information in the field of oncology; providing medical information via a website; providing information in the field of the diagnosis and treatment of cancer via a website.
Priority claimed from 16/12/2019; Application No. : 302019000095535 ;Italy
4497694  27/12/2019
[International Registration No. : 1521785]
LEONARDO S.P.A.
PIAZZA MONTE GRAPPA 4 I-00195 ROMA Italy
Address for service in India/Attorney address:
K & S PARTNERS
515-B, Platinum Tower, 5th Floor, Sohna Road, Sector 47, Gurgaon - 122002, National Capital Region, India

Proposed to be Used
IR DIVISION
Cl.9; Electric and electronic apparatus and instruments for aircrafts and convertiplanes; electric and electronic apparatus and instruments for flight navigation of aircrafts and convertiplanes; communication apparatus and instruments, antennas, transmitters and receivers for use in aircrafts and convertiplanes; apparatus and instruments for testing aircrafts and convertiplanes; computer hardware for use in aircrafts and convertiplanes; computer software for use in aircrafts and convertiplanes; publications and manuals in electronic form in the field of aviation and convertiplanes.

Cl.12; Aircrafts, convertiplanes.

Cl.16; Printed matter, publications, manuals in the field of aircrafts and convertiplanes.
Priority claimed from 24/09/2019; Application No.: 41241479; China
International Registration No.: 1526884

HUAWEI TECHNOLOGIES CO., LTD.
Administration Building Huawei Technologies Co., Ltd., Bantian, Longgang District Shenzhen China

Proposed to be Used

IR DIVISION

Cl.9: Radios (vehicle -); remote control apparatus for household purposes; computer programs, recorded; tablet computers; network communication apparatus; personal digital assistants (PDAs); downloadable mobile phone software applications; mobile power source (rechargeable batteries); television apparatus; camcorders; television cameras; smartwatches; wearable activity trackers; projection apparatus; data processing apparatus; navigation apparatus for vehicles (on-board computers); satellite navigational apparatus; speed checking apparatus for vehicles; wide area network (WAN) routers; wearable computers; cabinets for loudspeakers; detectors; measuring apparatus; automatic indicators of low pressure in vehicle tyres; steering apparatus, automatic, for vehicles; integrated circuits; portable media players; sensors; video screens; remote control apparatus; photocopiers (photographic, electrostatic, thermic); computers; computer programs (downloadable software); anti-theft warning apparatus; eyeglasses; electric batteries; human face recognition devices; telecommunication apparatus in the form of jewellery; selfie sticks for mobile phones; wearable video display monitors; communication transmission apparatus; security surveillance robots; virtual reality headsets; telepresence robots; smart rings; electronic key fobs being remote control apparatus; earphones; set-top boxes; cameras (photography); 3D spectacles; baby monitors; optical communication apparatus; network routers; smartphones; bathroom scales; intercommunication apparatus; television apparatus for vehicles; document printers for use with computers; interactive touch screen terminals; smartglasses; humanoid robots with artificial intelligence; radio beacon devices and apparatus; rearview cameras for vehicles; sleeves for laptops; dictating machines; navigational instruments.

Cl.42: Computer virus protection services; outsource service providers in the field of information technology; software as a service (SaaS); installation of computer software; data conversion of computer programs and data (not physical conversion); rental of web servers; providing search engines for the internet; monitoring of computer systems by remote access; meteorological information; updating of computer software; recovery of computer data; computer software design; maintenance of computer software; computer systems analysis; electronic data storage; weather forecasting; unlocking of mobile phones; off-site data backup; cloud computing; data encryption services.
Priority claimed from 30/10/2019; Application No. : 4041276 ;Spain
4503919   31/10/2019
[International Registration No. : 1524077]
AMPO, S. COOP.
Bº Katea E-20213 Idiazabal (Gipuzkoa) Spain

Proposed to be Used

IR DIVISION

Cl.6; Common metals and their alloys, metal ores; building and construction materials of metal; transportable buildings of metal; non-electric cables and wires of common metal; small items of metal hardware; metal containers for storage and transport; safes [strong boxes]; valves for conducting special fluids; valves of metal for conducting water, refining, gas, oil and other fluids; valves for processing natural gas; gate valves of metal; ball valves of metal; check valves of metal; ball valves of metal; cryogenic valves of metal; plug valves of metal; valves for chemicals; valves for petrochemicals; valves for mining; valves for gas pipelines; valves for power generation; switch valves; angle valves; butterfly valves; valves of metal for alumina; control valves of metal [various parts of machines]; valves of metal (other than parts of machines) including those of alloyed steel and titanium; metal valves other than parts of machines; water-pipe valves of metal; valve assemblies of metal [other than parts of machines]; metal pulleys, springs and valves [not including machine elements]; valves of metal for water pipes; pipes, tubes, hoses of metal and accessories thereof, including valves; clack valves of metal; water pipe valves of metal; control valves of metal (other than parts of machines); water supply valves of metal; radiator valves of metal [other than thermostatic]; check valves of metal [other than parts of machines]; manually activated valves of metal; valves of metal for conducting water; control valves of metal [various parts of machines]; extraction valves of metal [various parts of machines]; valves of metal except parts of machines; water-conducting valves of metal; valves of metal for controlling the flow of liquids in tubes; valves of metal for controlling the flow of gases in pipes; water-pipe valves of metal; high temperature valves; high pressure valves of metal; except, expressly: tools of steel manufactured in the powder metallurgy processes, in particular for pressing, drawing, stamping and cutting tools and for rollers.

Cl.7; Machine tools and mechanical tools; motors and engines, excluding engines for land vehicles; machine coupling and transmission components (other than for land vehicles); agricultural implements other than hand-held tools operated manually; incubators for eggs; automatic distribution machines; valves; machine valves; motorized valves; mechanical valves for regulating fluid flow; valves operated automatically for hydraulic control and/or pneumatic control; actuators incorporating a gear mechanism for pipe valves; hydraulic actuators for valves; pneumatic actuators for valves; valve assemblies of metal [parts of machines]; pressure controllers [valves] being parts of machines; diaphragms for valves; washing taps [valves] being parts of machines; keys of metal [valves] parts of machines; valves lock mechanisms; servo valves; valves; valves operated automatically by hydraulic control; valves operated automatically by pneumatic control; valves operated by pressure changes; automatic feed control valves for alternating compressors of pistons; valves as machine components; intake valves for internal combustion engines; waste water valves being parts of machines; angle valves being parts of machines; clack valves [parts of machines]; lockable closing valves [parts of machines]; fuel valves; compressed air switching valves; pump control valves; pressure control valves (parts of machines); temperature control valves [parts of machines]; vacuum control valves [parts of engines]; vacuum control valves [parts of machines]; control valves of metal [parts of machines]; pneumatic control valves; control valves [parts of machines]; thermostatic control valves for machines; Butterfly valves of metal being parts of machines; hydraulic butterfly valves; butterfly valves (machine parts) not of metal; butterfly valves being parts of machines; shut-off valves; stop valves of plastic [parts of machines]; stop valves of metal [parts of machines]; pressure valves [parts of machines]; pressure valves [parts of machines]; spraying valves [parts of machines]; exhaust gas recirculation valves [egr] for motors and engines; pressure regulating valves being parts of machines; discharge check valves for air compressor outlets; check valves of plastic [parts of machines]; check valves, not of metal [parts of machines]; waste gas return valves [parts of machines]; safety valves of metal [parts of machines]; safety valves [parts of machines]; valves [parts of machines]; engine valves; valves for machines; valves for pumps; valves operated automatically by pneumatic control; servocontroller valves; suction
valves for air compressors; suction valves for gas compressors; piston type valves for use with tanks; tapping valves for metallurgical purposes; limit valves of plastic [parts of machines]; positive ventilation valves of [pcv] nature for motors and engines; sliding valves [parts of machines]; electro-hydraulic digital dosing valves; dispensing valves as machine parts; metering valves [parts of machines]; electric valves; electric valves for carburetors [parts of vehicles]; spherical valves being parts of machines; hydraulic valves; hydraulic valves [parts of machines]; mechanical valves for regulating fluid flow; non-return valves of metal [parts of machines]; motorized valves; valves operated automatically by hydraulic control; valves [parts of machines]; compressed air pilot valves; pressure reducing valves [parts of machines]; level controlling valves [parts of machines]; control valves (parts of machines); except, expressly: parts, as far as not included in other classes, of machine tools for forming (for cutting and not for cutting); tools for pressing, extruding, drawing, stamping, laminating and cutting, the mentioned products are machines and machine parts; molds and insert molds for processing plastic materials and their parts, the mentioned products are machines and machine parts.

Cl.9; Scientific, nautical, surveying, photographic, cinematographic, optical, weighing, measuring, signaling, checking (supervision), life-saving and teaching apparatus and instruments; apparatus and instruments for conducting, switching, transforming, accumulating, regulating or controlling electricity; apparatus for recording, transmission or reproduction of sound or images; magnetic recording media, sound recording disks; compact disks, DVDs and other digital recording media; mechanisms for coin-operated apparatus; cash registers, calculating machines, data processing equipment, computers; software; fire extinguishers; valve actuators [electric controls]; instruments for measuring, detecting and monitoring, indicators and controllers; valve motorization systems; analyzer of the thermionic valve characteristics; pressure indicators (plugs) for valves; temperature monitors [valves] for central heating radiators; pressure (indicator plugs) for valves; pressure indicator plugs for valves; solenoid valves; amplifying valves; thermostatically controlled valves; valves (electric controls for actuating automatically); valves (electronic controls for automatic operation); electric control valves, [thermionic] electric valves; valves (remote controls for automatic operation); valves for inflating life jackets; solenoid valves; solenoid valves [electromagnetic switches]; pressure indicator plugs for valves; thermionic valves; thermionic valves for radio.

Cl.37; Construction services; installation services of all kinds of valves; repair services of all kinds of valves; replacement services of all kinds of valves; maintenance services of all kinds of valves.
Priority claimed from 27/06/2019; Application No. : 39152697 ;China
4506590 05/12/2019

[International Registration No. : 1528314]
WUXI SUNYE PRECISION MACHINERY CO., LTD.
No. 17-1, Rongtong Road, Xishan Economic and Technological Development Zone, Wuxi City 214104 Jiangsu Province China

Address for service in India/Attorney address:
SEENERGI IPR
7K TANGRA 2ND LANE,KOLKATA 700 046,WEST BENGAL,INDIA

Proposed to be Used

IR DIVISION
Cl.7; Bearings [parts of machines]; finishing machines; machine tools; lathes [machine tools]; trimming machines; axles for machines; belts for machines; washing apparatus; machines for the textile industry; metalworking machines.
Cl.35; Advertising; business management consultancy; providing business information via a web site; import-export agency services; marketing; provision of an online marketplace for buyers and sellers of goods and services; relocation services for businesses; updating and maintenance of data in computer databases; business auditing; sponsorship search.
VERITAS ENTERTAINMENT GMBH
Wallstraße 14a 10179 Berlin Germany

Address for service in India/Agents address:
S.S. RANA & CO.
317, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI - 110 003.

Proposed to be Used

IR DIVISION

Cl.9; Computers, computer hardware, laptops, gaming PCs; peripherals adapted for use with computers, computer hardware, laptops, or gaming PCs; accessories for all the aforementioned goods.

Cl.25; Clothing; headgear.

Cl.35; Advertising, marketing and promotional services; promotion in relation to electronic sports events; advertising services relating to e-sport events.

Cl.41; Providing of training; entertainment; sporting and cultural activities; organisation of conferences, exhibitions and competitions; rental in relation to apparatus and devices for entertainment, sport and culture; providing sports entertainment via a website; arranging and conducting of sports competitions and events; provision of e-sports facilities; conducting of live e-sports events; e-sport coaching; providing of ticket information for e-sports events; providing of information in relation to e-sports results; providing of information in relation to e-sports; organisation of electronic sports (esports) events; organisation of e-sports competitions; production of e-sports events for television; production of e-sports events; entertainment services in relation to e-sports; arranging and conducting of e-sports events; rental of e-sports facilities; conducting of electronic games; on-line gaming services; organising of audience participative games; provision of online information relating to game players; providing interactive multi-player computer games via the Internet and electronic communication networks; providing newsletters in the field of computer games via e-mail; electronic games services, including provision of computer games on-line or by means of a global computer network.

Cl.43; Services for providing food and drink; providing temporary accommodation; self-service restaurant services; catering for the provision of food and beverages.
Eyco Direkt Anstalt
Am Schrägen Weg 2 FL-9490 Vaduz Liechtenstein

Proposed to be Used

IR DIVISION

Cl.8; Callus rasps and files; foot files; nail files.

Cl.20; Hand-held mirrors (make-up and toilet mirrors).

Cl.21; Exfoliating sponges; abrasive sponges for the skin; massage articles, namely massage gloves with bristles for scrubbing the body, exfoliant gloves; ath brushes, exfoliating brushes, exfoliating brushes with handles, back brushes; exfoliating gloves of plastic; household or kitchen utensils and containers; combs and sponges; brushes (except paint brushes); brush-making materials; articles for cleaning purposes; steelwool; unworked or semi-worked glass (except glass used in building); glassware, porcelain and earthenware not included in other classes; non-electric cleaning apparatus and instruments (not machines) for industry, commerce and households, especially wiping cloths, pads for cleaning, cleaning cloths, textile cleaning mitts and gloves, glossing cloths, wiping cloths, dusting cloths (rags), window wiping cloths and non-electric equipment for cleaning windows and floors, including mops and hand-operated apparatus for wringing and spare parts therefore; cloths, pads, rags, mitts and gloves, mops, natural and synthetic sponges, natural and synthetic leather, dusting cloths (rags), everything for cleaning in households or commerce.
4513994  08/04/2020
[International Registration No. : 1527770]
Zhang Guiqiang
No.6, banao village, Gengxin Township, Tian'e County Guangxi Zhuang Autonomous Region China

Proposed to be Used

IR DIVISION

Cl.9; Computer peripheral devices; plugs, sockets and other contactors (electrical connections); camcorders; stands for photographic apparatus; cameras [photography]; materials for electricity mains [wires, cables]; regulated power supply; flashlights [photography]; theft prevention installations, electric; navigational instruments.

Cl.11; Lights for vehicles; germicidal lamps for purifying air; light-emitting diodes [LED] lighting apparatus; LED luminaires; lighting apparatus and installations; cooking utensils, electric; refrigerators; air purifying apparatus and machines; bath installations; water purifying apparatus and machines.
AEOVIAN

Priority claimed from 11/10/2019; Application No. : 88651284 ;United States of America
4516903  08/04/2020
[International Registration No. : 1529134]

Aeovian Pharmaceuticals, Inc.
712 Bancroft Road 241 Walnut Creek CA 94598 United States of America

Proposed to be Used

IR DIVISION

Cl.5;Pharmaceuticals; pharmaceuticals and therapeutics for treatment of age-related and genetic pathologies.
Cl.42;Research and development regarding pharmaceuticals.
Société des Produits Nestlé S.A.
CH-1800 Vevey Switzerland

Proposed to be Used

IR DIVISION

Cl.5; Veterinary preparations; dietetic substances and foods for veterinary use; food supplements for animals.

Cl.31; Animal foodstuffs, litter for animals; aromatic sand for pets (litter); sanded paper for pets (litter).
Trade Marks Journal No: 1961, 17/08/2020 Class 99

Vlisco B.V.
Binnen Parallelweg 27 NL-5701 PH Helmond Netherlands

Proposed to be Used

IR DIVISION

Cl.18; Garment bags for travel; shopping bags; handbags; travelling bags; pocket wallets; purses; key cases (leatherware); rucksacks; suitcases; travelling trunks; parasols and umbrellas; vanity cases (not fitted).

Cl.24; Textiles and textile goods, not included in other classes; printed and painted textile piece goods.

Cl.25; Clothing, footwear, headgear, including shawls and belts.

Cl.35; Retail services, also by mail order or on-line or via Internet, with respect to handbags, garment bags for travel, shopping bags, travelling bags, pocket wallets, purses, rucksacks, suitcases, travelling trunks, parasols and umbrellas, vanity cases (not fitted), key cases (leatherware), textiles and textile goods, printed and painted textile piece goods, bed and table covers, clothing, footwear, headgear, shirts, outerwear, shawls, belts and other fashion articles; sales promotion (for the benefit of others) of handbags, garment bags for travel, shopping bags, travelling bags, pocket wallets, purses, rucksacks, suitcases, travelling trunks, parasols and umbrellas, vanity cases (not fitted), key cases (leatherware), textiles and textile goods, printed and painted textile piece goods, bed and table covers, clothing, footwear, headgear, shirts, outerwear, shawls, belts and other fashion articles; demonstration of handbags, garment bags for travel, shopping bags, travelling bags, pocket wallets, purses, rucksacks, suitcases, travelling trunks, parasols and umbrellas, vanity cases (not fitted), key cases (leatherware), textiles and textile goods, printed and painted textile piece goods, bed and table covers, clothing, footwear, headgear, shirts, outerwear, shawls, belts and other fashion articles for commercial and publicity purposes; the bringing together (for the benefit of others) of handbags, garment bags for travel, shopping bags, travelling bags, pocket wallets, purses, rucksacks, suitcases, travelling trunks, parasols and umbrellas, vanity cases (not fitted), key cases (leatherware), textiles and textile goods, printed and painted textile piece goods, bed and table covers, clothing, footwear, headgear, shirts, outerwear, shawls, belts and other fashion articles, enabling customers to conveniently view and purchase those goods.
Priority claimed from 08/10/2019; Application No. : 886407018 ;United States of America
4517078 06/04/2020
[International Registration No. : 1529733]
Progenics Pharmaceuticals, Inc.
47th Floor Suite J, One World Trade Center New York NY 10007 United States of America

Proposed to be Used

IR DIVISION

Cl. 5; Radiopharmaceutical imaging and detection agents for detection, diagnosing and monitoring cancer;
pharmaceutical preparations for the detection, diagnosis, prevention, treatment and monitoring of cancer.

Cl. 42; Scientific research and development in the nature of research, development and preparation of pharmaceutical
drugs and imaging agents for medical use; Providing temporary use of non-downloadable medical imaging software for
the identification, quantification, diagnosis, prevention, treatment and monitoring of cancer.

Cl. 44; Providing medical testing services and information in the field of cancer diagnosis, treatment and prevention;
Web-based medical testing for identification, quantification, diagnostic or treatment purposes in the field of cancer;
providing medical information in the field of cancer identification, diagnosis, treatment and prevention; medical imaging
services.
Priority claimed from 03/04/2020; Application No. : 018221005 ;European Union
4517228  07/04/2020
[International Registration No. : 1529415]
Gilead Sciences Ireland UC
IDA Business and Technology Park Carrigtwohill Ireland

Proposed to be Used

IR DIVISION

Cl.5; Pharmaceutical preparations; pharmaceutical preparations for the treatment of liver, digestive, respiratory, immunological, onco logical and hematological conditions, diseases and disorders; antiviral pharmaceutical preparations; antifungal pharmaceutical preparations; pharmaceutical preparations for the treatment of inflammation; pharmaceutical preparations for the treatment and prevention of infectious diseases; anti-fibrotic pharmaceutical preparations; pharmaceutical preparations for the treatment of blood disorders; pharmaceutical preparations for the treatment of hepatitis and HIV infection; pharmaceutical preparations for the treatment of arthritis; pharmaceutical preparations for treatment of autoimmune diseases and disorders; pharmaceutical preparations for treatment of gastrointestinal diseases and disorders.

Cl.44; Information and advisory services relating to pharmaceuticals, diseases and medical conditions and treatment, including such services provided on-line from a computer network or the Internet; providing information and advisory services regarding the diagnosis and treatment of diseases and medical conditions and disorders.
Proposed to be Used

IR DIVISION

Cl.5; Radiopharmaceutical imaging and detection agents for detection, diagnosing and monitoring cancer; pharmaceutical preparations for the detection, diagnosis, prevention, treatment and monitoring of cancer.

Cl.42; Scientific research and development in the nature of research, development and preparation of pharmaceutical drugs and imaging agents for medical use; providing temporary use of non-downloadable medical imaging software for the identification, quantification, diagnosis, prevention, treatment and monitoring of cancer.

Cl.44; Providing medical testing services and information in the field of cancer diagnosis, treatment and prevention; web-based medical testing for identification, quantification, diagnostic or treatment purposes in the field of cancer; providing medical information in the field of cancer identification, diagnosis, treatment and prevention; medical imaging services.
4519491     08/04/2020
[International Registration No. : 1528554]
Zhuhai Cheer Technology Co., LTD
2nd Room, 2nd Floor, No.8 Factory, HongWan Road, HongWan Industry Zone, Xiangzhou District, Zhuhai 519060 Guangdong China

Proposed to be Used

IR DIVISION
Cl.21; Glasses [receptacles]; liqueur sets; utensils for household purposes; tankards; cocktail shakers; coolers [ice pails]; corkscrews, electric and non-electric; bottle openers, electric and non-electric; ice cube molds; drinking vessels.

Cl.35; Advertising; sales promotion for others; marketing; presentation of goods on communication media, for retail purposes; organization of exhibitions for commercial or advertising purposes; commercial administration of the licensing of the goods and services of others; providing business information via a web site; import-export agency services; advertising by mail order; provision of an online marketplace for buyers and sellers of goods and services.
Priority claimed from 08/10/2019; Application No. : 88647029 ;United States of America
4522838   06/04/2020
[International Registration No. : 1530720]
Progenics Pharmaceuticals, Inc.
47th Floor Suite J, One World Trade Center New York NY 10007 United States of America

Proposed to be Used

IR DIVISION

Cl.5; Radiopharmaceutical imaging and detection agents for detection, diagnosing and monitoring cancer; pharmaceutical preparations for the detection, diagnosis, prevention, treatment and monitoring of cancer.

Cl.42; Scientific research and development in the nature of research, development and preparation of pharmaceutical drugs and imaging agents for medical use; providing temporary use of non-downloadable medical imaging software for the identification, quantification, diagnosis, prevention, treatment and monitoring of cancer.

Cl.44; Providing medical testing services and information in the field of cancer diagnosis, treatment and prevention; web-based medical testing for identification, quantification, diagnostic or treatment purposes in the field of cancer; providing medical information in the field of cancer identification, diagnosis, treatment and prevention; medical imaging services.
Proposed to be Used
IR DIVISION

Cl.9: Systems comprised of computer hardware and software for performing ophthalmic tests and measurements; computer software for use with medical systems for performing ophthalmic tests and measurements.

Cl.10: Medical apparatus and devices for diagnostic use for performing ophthalmic tests and measurements; medical systems for performing ophthalmic tests and measurements comprised of light sources incorporated into medical instruments, a patient interface (term considered too vague by the International Bureau - Rule 13 (2) (b) of the Common Regulations).

Cl.41: Educational and instructional services, namely, conducting seminars, workshops, and training in the fields ophthalmic tests and measurements.
Priority claimed from 08/10/2019; Application No. : 88647011 ;United States of America

Progenics Pharmaceuticals, Inc.
47th Floor Suite J, One World Trade Center New York NY 10007 United States of America

Proposed to be Used

IR DIVISION

Cl.5; Radiopharmaceutical imaging and detection agents for detection, diagnosing and monitoring cancer; pharmaceutical preparations for the detection, diagnosis, prevention, treatment and monitoring of cancer.

Cl.42; Scientific research and development in the nature of research, development and preparation of pharmaceutical drugs and imaging agents for medical use; providing temporary use of non-downloadable medical imaging software for the identification, quantification, diagnosis, prevention, treatment and monitoring of cancer.

Cl.44; Providing medical testing services and information in the field of cancer diagnosis, treatment and prevention; web-based medical testing for identification, quantification, diagnostic or treatment purposes in the field of cancer; providing medical information in the field of cancer identification, diagnosis, treatment and prevention; medical imaging services.
MACULOGIX

4523222  30/04/2020
[International Registration No. : 1458162]
Maculogix, Inc.
3721 TecPort Drive, Ste 301 Harrisburg PA 17111 United States of America
Proposed to be Used
IR DIVISION
Cl.10; Ophthalmological apparatus and devices for early detection, treatment, and monitoring of diseases of the retina.
Cl.44; Medical services for early detection, treatment, and monitoring of diseases of the retina.
Priority claimed from 05/03/2020; Application No. : 4630042 ;France
4523329    07/04/2020
[International Registration No. : 1530383]
R-PUR
24 avenue du Repos F-94270 LE KREMLIN-BICETRE France

Proposed to be Used
IR DIVISION
Cl.9; Anti-pollution masks for respiratory protection and anti-dust masks.
Cl.11; Air-purifying apparatus and machines; sterilizers; disinfectant apparatus; air conditioning apparatus; air sterilizers.
FERMOTEIN

Priority claimed from 05/11/2019; Application No. : 018147418 ;European Union
4523446  15/04/2020
[International Registration No. : 1530409]
The Protein Brewery B.V.
Goeseelstraat 10 NL-4817 MV Breda Netherlands

Proposed to be Used
IR DIVISION

Cl.1; Protein [raw material]; unprocessed proteins; proteins for the food industry; protein for use in the manufacture of foodstuffs; proteins for use in manufacture.

Cl.5; Food supplements; protein dietary supplements; protein powder dietary supplements.
Priority claimed from 30/03/2020; Application No. : 018217416 ;European Union
4526101   29/04/2020
[International Registration No. : 1532645]
L’OREAL
14, rue Royale F-75008 PARIS France
Proposed to be Used
IR DIVISION
Cl.3; Non-medicated soaps; cleansing gels; wipes impregnated with a cleaning preparation; hand cleaning preparations.
Cl.5; Disinfectants for hygiene purposes; disinfectant soaps; sanitizing wipes; antiseptic preparations; antibacterial soap; antibacterial handwashes; alcohol-based antibacterial skin sanitizer gels.
Priority claimed from 16/01/2020; Application No.: 745827; Switzerland
4526103    21/04/2020
[International Registration No.: 1532664]
Condis SA
Route de Montena 65 CH-1728 Rossens Switzerland

Proposed to be Used

IR DIVISION

Cl.9; Apparatus and instruments for conducting, switching, transforming, accumulating, regulating or controlling the distribution or use of electricity; electrical condensers (capacitors); electrical transformers; high-voltage transformers; measuring apparatus for electrical transformers and capacitors; protection apparatus for electrical transformers; scientific research apparatus and instruments for laboratories.

Cl.37; Construction services; installation and repair services; installation, maintenance and repair of electric apparatus; provision of advice regarding installation, maintenance and repair of electrical equipment and installations; provision of information regarding installation, maintenance and repair of electrical equipment and installations; drilling services.

Cl.42; Scientific and technological services as well as research and design services relating thereto; engineering services including evaluations, estimates, research and reports in scientific and technological fields; technical project study; engineering services; surveying (engineering work); engineering work in the field of energy storage and distribution; research and development of new products for others; technical study and analysis, diagnostics (rendered by engineers) for placement and installation of electrical appliances and installations.
MODABON

Priority claimed from 24/03/2020; Application No. : 4020200049123 ;Republic of Korea
4526160   27/04/2020
[International Registration No. : 1532767]
TAEKWANG INDUSTRIAL CO., LTD.
310, Dongho-ro, Jung-gu Seoul Republic of Korea

Proposed to be Used
IR DIVISION
Cl.17;Plastic fibers, other than for textile use; threads of plastic materials, other than for textile use.
Cl.26;Wigs; toupees; false hair; hair extensions.
4526328  17/04/2020
[International Registration No. : 1533188]
Philip Hamilton
Carrer Port D’Espí, 3A E-17255 Sa Riera (Begur) Spain

Proposed to be Used
IR DIVISION
Cl.25; Clothing; footwear; headgear.
Cl.35; Business assistance, management and administrative services; advertising, marketing and promotional services; business analysis, research and information services.
Cl.38; Provision and rental of telecommunications facilities and equipment; telecommunication services.
Cl.41; Education, entertainment and sport services; publishing and reporting; translation and interpretation; education, entertainment and sports.
HALF-LIFE: ALYX

Proposed to be Used

IR DIVISION

Cl.9; Downloadable computer game software; downloadable electronic game software; downloadable video game software.

Cl.41; Entertainment services, namely, providing online video games; provision of on-line entertainment, namely, on-line computer games; providing on-line computer games and on-line video games; electronic games services provided by means of the Internet; providing information in the fields of computer games and entertainment via the Internet; providing information in the field of on-line computer games and on-line video games and computer games.
Trade Marks Journal No: 1961, 17/08/2020 Class 99

4526422 04/05/2020
[International Registration No. : 1288100]
OPQUAST
18 rue Lucien Granet F-33150 CENON France

Proposed to be Used
IR DIVISION

Cl.9: Compact disks; pre-recorded video discs; CD-ROMs; DVD-ROMs; recorded software; recorded computer programs; computer programs (downloadable software); software packages; software for content management; software for managing electronic documents; relational database interface; equipment for data processing and computers; magnetic recording media; database software.

Cl.16: Pads of paper, signboards of paper or cardboard; cardboard, paper and small bags for wrapping of paper or plastic; writing paper; business cards; leaflets, posters, advertisement boards of paper or cardboard, printed matter, prospectuses; publications, magazines, newspapers, magazines; books; albums; calendars; photographs; printing products (printed matter); printing type; booklets, manuals; instructional materials except devices; tickets; news bulletins; announcement cards (stationery); folders for papers; supplies for drawing and writing; non-magnetic subscription cards.

Cl.35: Advertising, including promotion of goods and services; at points sale advertising; online advertising on a computer network; distribution of prospectuses, of samples; promotional and advertising actions; business management; business administration; analysis and evaluation of companies; office functions; market studies; efficiency experts; computerized auditing (commercial analysis); company audits (commercial analyses); database management; data verification; computerized file management; business information; economic forecasting; dissemination of advertisements and advertising material (tracts, prospectuses, printed matter, samples); publication of advertising texts; dissemination of advertising information or messages by telephone, computer terminals, press; rental of advertising space; market research; advertising mailing services; sales promotion for others; consulting in marketing, advertising and communication; development or assistance in the development of marketing and marketing strategy and quality; rental of office machines and of advertising material; document reproduction; updating of advertising material; advertising by mail order; radio advertising; television advertising; public relations; organization of seminars, trade shows for commercial or advertising purposes; organization of exhibitions for commercial purposes; event agency, namely, organization of events for commercial and advertising purposes; online data processing services; arranging subscriptions to telecommunication services for others.

Cl.38: Telecommunications, transmission of information by data transmission; communications (transmission) services accessible by access code or terminals, transmission of data by teletypewriter, transmission of messages and encoded images, electronic mail, electronic mail services, providing access to databases and server centers for computer or data communication databases, dissemination of information by electronic means (especially for communication networks such as the Internet or Intranet), communication services (transmission) radio, telegraph, telephone; dissemination (transmission) of information via all means; cable television; satellite transmissions; communications and information agency (news); services of rental of access time to databases and to server centers for computer or telematic databases.

Cl.41: Education and teaching services, educational institutions; training; advice on training and further training; training courses concerning quality of Web sites; professional training services in the field of information technology and the Internet; training and leveling engineering (education) in the field of information technology and the use of computer programs; publishing and lending of musical and audiovisual works; editing and publishing of books, magazines, newspapers, magazines, periodicals, catalogs, guides, information notes and letters; electronic publication of books and periodicals on-line; provision of non-downloadable online electronic publications; lending libraries; radio and television entertainment; production of radio and television programs; production and screening of motion pictures; rental of motion pictures; organization of exhibitions for cultural or educational purposes; organization of sports competitions; organization of competitions concerning education or entertainment; arranging and conducting of colloquiums, events, conferences, congresses and seminars; courses given in the form of seminars; correspondence courses; educational examination, information relating to education.
Cl.42; Scientific and industrial research; parameterization of software for others; software rental; recovery of computer data; design and development of software; consulting relating to computer hardware; programming for computers; installation of software; consulting services in the field of information technology, in particular for the development, creation, design and updating of Internet sites; creation design, development, updating and maintenance of Internet sites and Intranet systems; creation and maintenance of Web sites for others; technical project study; hosting of websites; engineering; maintenance of computer software; duplication of computer programs; technical research services; expertise services in the field of information technology and the Internet; certification services; quality auditing; advisory services relating to quality control; certification and quality control; performance evaluation of data processing standards for comparison; testing and quality assessment of Web sites; technical assistance services and consulting in the field of computing, computer programs and software, design and development of computer software; performance assessment and quality in particular Web sites; certification of training.

Cl.45; Intellectual property licensing.
Laird Superfood, Inc.
PO Box 2270 Sisters OR 97759 United States of America

Proposed to be Used

IR DIVISION

Cl.29; Creamers for beverages; soup mixes; soups; coffee creamer; non-dairy creamer; nut and seed-based snack bars; nut- and dried fruit- based snack bars; nut-based snack bars; organic nut and seed-based snack bars.

Cl.30; Cocoa; cocoa powder; coffee and coffee substitutes; granola-based snack bars; sugar and sugar substitutes.
Proposed to be Used

IR DIVISION

Cl.1; Chemicals used in agricultural and horticultural applications, namely, fertilizers, fertilizer additives and supplements, mineral supplements for plants, plant growth regulators, micronutrients and flowable sulfur for use as a fertilizer, all used to improve plant growth and provided as liquids or liquid solutions ready to apply, as concentrates, or as dry particles or flowable solids; agricultural and horticultural plant hormones used to improve resistance to and inhibit attack by disease and pests and provided as liquids or liquid solutions ready to apply or as concentrates.

Cl.5; Agricultural and horticultural fungicides, pesticides and other chemical agents, namely, insecticides used to improve resistance to and inhibit attack by disease and pests and provided as liquids or liquid solutions ready to apply or as concentrates; agricultural and horticultural bactericides used to improve resistance to and inhibit attack by disease and pests and provided as liquids or liquid solutions ready to apply or as concentrates.
Priority claimed from 05/02/2020; Application No. : 88786029 ;United States of America
4529215    08/04/2020
[International Registration No. : 1532092]
Jo Malone Inc.
767 Fifth Avenue New York NY 10153 United States of America

Proposed to be Used
IR DIVISION

Cl.3;Cosmetics; essential oils; fragrances for personal use; non-medicated skin care preparations; perfumery; room
fragrances; cosmetic preparations for bath and shower; non-medicated toiletry preparations; reed diffusers comprised of
scented oils and also including reeds and a diffuser container.

Cl.4;Candles.

Cl.35;Mail order services featuring personal care products, cosmetics, toiletries, perfumery, bath and body products,
and skin care products; retail store services featuring personal care products, cosmetics, toiletries, perfumery, bath and
body products, skin care products, and beauty treatments.

Cl.44;Beauty consultation services in the selection and use of cosmetics, fragrances, beauty aids, personal care
products, and bath, body and beauty products.
CREATOPY

Priority claimed from 17/10/2019; Application No. : 88658621 ;United States of America
4532590  16/04/2020
[International Registration No. : 1531944]
CTP Tech, LLC
2250 Butterfield Drive, Suite 240 Troy MI 48084 United States of America
Proposed to be Used
IR DIVISION
Cl.9; Downloadable software for creating, designing, and managing advertisements; downloadable software for collaboratively designing advertisements.
Cl.35; Providing an online marketplace for digital media in which creators can upload digital media and customers can pay for use of the digital media.
Cl.42; Providing temporary use of online non-downloadable software for advertising over the Internet, including creating, editing, hosting, and publishing online advertisements; providing temporary use of online non-downloadable software for online advertisement analytics and for optimizing advertising campaigns using machine learning; hosting digital media for advertisements; application service provider featuring application programming interface (API) software for creating, editing, hosting, and publishing online advertisements.
Honeywell International Inc.
115 Tabor Road Morris Plains NJ 07950 US

Proposed to be Used
IR DIVISION

Cl.9: Downloadable or recorded software for use in connecting, controlling, securing, monitoring, automating, managing, maintaining, analyzing, optimizing and ensuring the safety and enhancing the user experience of industrial and manufacturing processes, assets and facilities, commercial buildings, utilities assets and facilities, aviation and transportation operations and facilities, cybersecurity systems and the related management of industrial and commercial workers and managers; downloadable or recorded software for data collection, analysis and optimization and management in the fields of industrial and manufacturing processes, assets and facilities, commercial buildings, utilities, aviation and transportation operations and facilities, cybersecurity systems and the related management of industrial and commercial workers and managers.

Cl.42: Software as a service (saas) featuring software for use in connecting, controlling, securing, monitoring, automating, managing, maintaining, analyzing, optimizing, and ensuring the safety and [enhancing the experience] of industrial and manufacturing processes, assets and facilities, commercial buildings, utilities assets and facilities, aviation and transportation operations and facilities, cybersecurity systems and the related management of industrial and commercial workers and managers; platform as a service (paas) featuring computer software platforms for use in connecting, controlling, securing, monitoring, automating, managing, maintaining, analyzing, optimizing, and ensuring the safety and enhancing the user experience of industrial and manufacturing processes, assets and facilities, commercial buildings, utilities assets and facilities, aviation and transportation operations and facilities, cybersecurity systems and the related management.
Chamfond Biotech Co., Ltd.
2/F, Building E, Sino-Danish Eco Life Science Park, High-tech Zone, Nanjing City 210032 Jiangsu Province China

Proposed to be Used

IR DIVISION

Cl.9; Optical lenses; optical lamps; magnifying glasses [optics]; mirrors [optics]; prisms [optics]; optical apparatus and instruments; refractors; telescopes.

Cl.10; Clips, surgical; needles for medical purposes; suture needles; catheters; knives for surgical purposes; scalpels; surgical bougies; cannulae; appliances for washing body cavities; surgical apparatus and instruments; instrument cases for use by doctors; droppers for medical purposes; surgical cutlery; drainage tubes for medical purposes; mirrors for surgeons; ophthalmoscopes; uterine syringes; vaginal syringes; syringes for medical purposes; trocars; medical guidewires; endoscopy cameras for medical purposes; implantable subcutaneous drug delivery devices; biodegradable bone fixation implants; dental apparatus and instruments; mirrors for dentists; orthodontic appliances; teeth protectors for dental purposes; surgical sponges; waterbeds for medical purposes; furniture especially made for medical purposes; beds specially made for medical purposes; patient hoists; artificial jaws; artificial skin for surgical purposes; artificial breasts; hair prostheses; surgical implants comprised of artificial materials; orthodontic rubber bands; toe separators for orthopaedic purposes; catgut; thread, surgical; suture materials.

Cl.41; Teaching; organization of competitions [education or entertainment]; arranging and conducting of colloquiums; arranging and conducting of congresses; organization of exhibitions for cultural or educational purposes; arranging and conducting of workshops [training]; arranging and conducting of in-person educational forums.
4533940  30/04/2020
[International Registration No. : 1512330]
LevUp GmbH
Hans-Böckler-Straße 10A 37079 Göttingen Germany

Proposed to be Used

IR DIVISION

Cl.5; Dietetic foods and products; nutritional supplements.

Cl.32; Beer; non-alcoholic beverages; mineral waters; aerated waters; fruit drinks; fruit juices; syrups and other non-alcoholic preparations for making beverages; powders for the preparation of beverages; powders for effervescing beverages; pastilles for effervescing beverages; energy drinks.
PANTOGAR

Priority claimed from 19/11/2019; Application No. : 018154568 ;European Union
4533972 06/05/2020
[International Registration No. : 1534585]
Merz Pharma GmbH & Co. KGaA
Eckenheimer Landstr. 100 60318 Frankfurt am Main Germany

Proposed to be Used
IR DIVISION
Cl.3; Cosmetics; shampoos.
Cl.5; Dietary supplements and dietetic preparations; medicinal hair growth preparations; dietetic foods adapted for medical purposes; nutritional supplements; dietetic food preparations adapted for medical use; medical preparations; pharmaceutical preparations; pharmaceutical preparations and substances.
ALLUTO

Priority claimed from 23/04/2020; Application No. : 88884566 ;United States of America
4535311  01/05/2020
[International Registration No. : 1535470]

Zenith Electronics LLC
2000 Millbrook Dr. Lincolnshire IL 60059 United States of America

Proposed to be Used

IR DIVISION

Cl.9;Automotive infotainment platform for automakers, fleet operators, shared mobility service providers and in-vehicle infotainment ("IVI") manufacturers that provides production ready digital cockpit, IVI, rear-side entertainment, and ride-hailing systems.

Cl.42;Providing an automotive infotainment platform for automakers, fleet operators, shared mobility service providers and in-vehicle infotainment ("IVI") manufacturers that provides production-ready digital cockpit, IVI, rear-side entertainment, and ride-hailing systems; software development and maintenance services in the field of automotive infotainment platforms; systems integration services in the field of automotive infotainment platforms; engineering services in the field of automotive infotainment platforms.
Schmetz

Priority claimed from 10/10/2019; Application No. : 30 2019 113 203 ;Germany
4535314 06/04/2020
[International Registration No. : 1535518]
Groz-Beckert KG
Parkweg 2 72458 Albstadt Germany

Proposed to be Used

IR DIVISION

Cl.7; Sewing machines; parts of sewing machines, in particular needle plates, feed dogs, presser feet and knives for overlock sewing machines; special knives, namely knives for end processing machines, knives for CAD cutting systems, knives for cutting buttonholes [machine parts] and band knives.

Cl.26; Sewing needles, needles for sewing machines.
HUKETEK

4535464 22/04/2020
[International Registration No. : 1531455]
HUNAN CNG PART COMPANY LIMITED
Rm404, BLK 8th, XingSha International Enterprise Centre, Changsha Economic & Technical Development Zone 410000 Hunan Province China

Proposed to be Used
IR DIVISION

Cl.7; Handling machines, automatic [manipulators]; valves [parts of machines]; pressure valves [parts of machines]; pressure reducers [parts of machines]; pressure regulators [parts of machines]; industrial robots; injectors for engines; robotic arms for industrial purposes; guides for machines.

Cl.9; Counters; scales; micrometers; slide calipers; screw-tapping gauges; gasometers [measuring instruments]; barometers; range finders; automatic indicators of low pressure in vehicle tires; flowmeters; galvanometers; voltmeters; ohmmeters; pressure gauges; electricity meters; sensors [measurement apparatus], other than for medical use; vacuum gauges; temperature indicators; gasoline gauges; speed indicators; water meters; measuring apparatus; electric wire harnesses for automobiles; liquid level sensors; coolant-temperature sensors; gas meters; infrared detectors.

Cl.10; Sphygmomanometers; inhalers; medical apparatus and instruments; medical instruments for recording heart activity; pulse meters; heart rate monitoring apparatus; surgical robots; surgical instruments; blood pressure monitors; digital thermometers for medical purposes.
Priority claimed from 23/04/2020; Application No. : 88883901 ;United States of America
4535470  07/05/2020
[International Registration No. : 1535370]
Inventure Capital Corporation
1633 26th Street Santa Monica CA 90404 United States of America

Proposed to be Used
IR DIVISION

Cl.9;Computer application software for mobile phones, namely, software for money lending in the nature of credit advances and related services, underwriting, evaluating and providing credit and loans for consumers in emerging markets.

Cl.36;Financial services, namely, money lending.
Trade Marks Journal No: 1961 , 17/08/2020 Class 99

HITACHI ZOSEN FUKUI CORPORATION
8-28, Jiyugaoka 1-chome, Awara-shi Fukui 919-0695 Japan

Proposed to be Used

IR DIVISION

Cl.7; Cutting machines for metal processing; industrial robots; plastic processing machines and apparatus; metalworking machines and apparatus; presses for metal processing [machines for industrial purposes]; plastic processing for molding machines.

Cl.9; Computer software applications, downloadable; computer software platforms, recorded or downloadable; computer software, recorded; conductors, electric; detectors; diagnostic apparatus, not for medical and laboratory use; distance measuring apparatus; measuring devices, electric; monitors [computer programs]; observation instruments; regulating apparatus, electric; thermometers, not for medical purposes; electronic machines [not including Geiger counters, high frequency apparatus for welding, cyclotrons [not for medical purposes], apparatus and installations for the production of X-rays, not for medical purposes, industrial betatrons [not for medical use], magnetic object detectors, seismic exploration machines and apparatus, hydrophone machines and apparatus, echo sounders, ultrasonic flaw detectors, ultrasonic sensors, remote control apparatus for opening and closing doors; electron microscopes; parts and accessories for telecommunication machines and apparatus.

Cl.35; Internet advertising; providing information concerning commercial sales; retail services or wholesale services for electrical machinery and apparatuses; retail services or wholesale services for plastic processing machines and apparatus; retail services or wholesale services for metalworking machines and apparatus.

Cl.37; Machinery installation; repair or maintenance of loading-unloading machines and apparatus; repair or maintenance of plastic processing machines and apparatus; repair or maintenance of metalworking machines and tools.

Cl.42; Cloud computing; computer programming; computer software consultancy; computer technology consultancy; electronic data storage; maintenance of computer software; mechanical research; providing information on computer technology and programming via a web site; software development in the framework of software publishing; designing of machines, apparatus, instruments [including their parts] or systems composed of such machines, apparatus and instruments; computer software design, computer programming, or maintenance of computer software; technological advice relating to operation of computers and industrial machines; testing or research on machines, apparatus and instruments; providing computer programs on data networks.
Trade Marks Journal No: 1961 , 17/08/2020    Class 99

Priority claimed from 13/02/2020; Application No. : 302020000014248 ;Italy
4535705   06/05/2020
[International Registration No. : 1535488]
Fontana Pelletterie S.p.A.
Via Trebbia, 26 I-20135 Milano (MI) Italy

Proposed to be Used

IR DIVISION

Cl.3;Perfumery; perfumes; eau de parfum; cologne; toilet water; non-medicated soaps for personal use; non-medicated cosmetics; cold creams for cosmetic use; personal deodorants; antiperspirants for personal use; skin cleansing lotions; skin moisturizers; body oils; skin emollients; non-medicated soaps in liquid and solid form; bath soaps and bath foams; bath and shower gel; cosmetic bath salts; body lotions; skin lotions; suntan lotions; talcum powder; shaving creams; after shave lotions; beauty masks; eye make-up; lip gloss; lipsticks; face-powders; eye-pencils; rouge; mascara; foundation make-up; lip pencils; eyeliners; nail polish; nail polish remover; make-up remover; essential oils for personal use; non-medicated hair lotions; non-medicated shampoos; non-medicated hair conditioners; hair sprays; hair gels; non-medicated hair masks; non-medicated dentifrices; air fragrancing preparations; aromatic pot pourri; perfumed sachets for linen and clothing; incenses; fragrances; scented room sprays.

Cl.18;Bags; shoulder bags; handbags; Boston bags; waist packs; sling bags for carrying infants; shopping bags made of canvas, leather, imitation leather and mesh; duffle bags; tote bags; evening handbags; clutch bags; wallets; purses; leather credit card cases and holders; business card cases; travelling bags; travelling cases of leather; shoe bags for travel; briefcases; attaché cases; pouches of leather; carrying cases made of leather; school bags; satchels; suitcases; travelling trunks; all-purpose sports bags; bags and holdalls for sports clothing; garment bags for travel; leather key cases; backpacks; rucksacks; carry-on bags; wheeled bags; vanity cases sold empty; cosmetic bags sold empty; shaving bags sold empty; beach bags; umbrellas; parasols; walking sticks; whips, harness and saddlery; dog leashes; collars for animals; clothing for pets; bags for carrying animals; feed bags made of leather for animals; pet waste disposal bag dispenser made of leather adapted to use with leashes.

Cl.25;Pullovers; cardigans; sweaters; jerseys; jumpers; jackets; sweat shirts; parkas; bathing suits; swimwear; pareos; blouses; shirts; trousers; jeans; waistcoats; blazers; skirts; bermuda shorts; shorts; T-shirts; boleros; dresses; women’s dresses; men’s suits; women’s suits; evening dresses; wedding dresses; wedding suits; cocktail dresses; smoking
jackets; tuxedos; coats; blousons; half coats; raincoats; anoraks; down jackets; overcoats; fur coats; fur jackets; tracksuits; overalls; underwear, bathrobes; camisoles; vests; pants; boxer shorts; negligees; brassieres; night gowns; pajamas; dressing gowns; hosiery and panty-hose; tights; stockings; socks; leg warmers; leggings (trousers); capes; ponchos; sashes for wear; shawls; scarves; neckties; foulards (clothing); bandanas; bow ties; pocket squares; neckerchiefs; gloves as clothing; belts for clothing; braces (clothing); shoes; rain shoes; rain boots; gymnastic shoes; sneakers; boots; half-boots; sandals; flip-flops; slippers; clogs; hats; caps (headwear).
Kiepe Electric

4535710 28/05/2020
[International Registration No. : 1391085]
Knorr-Bremse Aktiengesellschaft
Moosacher Str. 80 80809 München Germany

Proposed to be Used

IR DIVISION

Cl.7; Electric power generators for vehicles.

Cl.9; Electric and electronic apparatus for vehicles and belt conveyors, namely blinker units, daylight control switches, three-phase pulse-controlled converters, speed sensors, rotation speed monitors, electromagnetic contactors, electro-pneumatic contactors, electronic multifunction relays, electronic drive/brake control circuits, limit switches, drive/brake controllers, DC transformers, DC converters, load sensors, auxiliary contactors, loudspeaker systems, emergency brake switches, electric switching elements for reversing driving direction, switching elements, pull rope emergency stop switches, signal transmitters, current pulse relays, key switches, dead-man’s switches, current collectors, converters and transducers for on-board power systems, belt misalignment switches for belt conveyors, belt misalignment switches for bucket elevators; housings for electric apparatus; electric converters; apparatus for accumulating electricity; electric bells; electric alarm bells; electric signalling bells; signalling panels, luminous or mechanical; electric navigation apparatus for vehicles; electric contact elements of current collectors, in particular sliding contacts and rolling contacts; data processing apparatus and computers; computer programs and software, in particular for control and routing technology for vehicles; computer peripheral devices; apparatus and instruments for conducting, switching, transforming, accumulating, regulating, measuring and controlling electricity, in particular for vehicles; scientific, nautical, surveying, photographic, cinematographic, optical, weighing, measuring, signalling, controlling, life-saving and teaching apparatus and teaching instruments; electric and electronic control, communication, remote control, input, display, recording, view, surveillance, test, measurement, monitoring and diagnostic apparatus, in particular for vehicles, technical devices and technical installations; devices for recording, transmission and reproduction of sound, images or data; testing apparatus, not for medical purposes; connections for electric lines; antennas; batteries; lightning conductors; chemistry apparatus and instruments; electric display devices, in particular monitors and projectors; diagnostic apparatus, not for medical purposes; choking coils [impedance]; electric couplings; electric sensors; electric coils; electric transformers; electric resistors; electric wires; electric cables; electric capacitors; electromagnetic coils; electronic publications [downloadable]; speed indicators; speed checking apparatus for vehicles; high-frequency apparatus; cable channels (electric); wire connectors [electricity]; sheaths for electric cables; collectors [electric]; contacts [electric]; materials for electric lines [wires, cables]; material testing instruments and machines; measuring apparatus [electric]; oscillographs; apparatus and instruments for physics; life saving apparatus and equipment; electric switches; electric apparatus for commutation; distribution consoles [electricity]; control panels [electricity]; transmitters of electronic signals; solar collectors and solar modules for electricity generation; probes for scientific purposes; voltmeters; voltage transformers; voltage regulators for vehicles; current rectifiers; electricity conduits; circuit closers; circuit breakers; electric loss indicators; electric converters; inverters; voltage surge protectors; monitoring apparatus [electric]; junction sleeves for electric cables; connectors [electric]; parts and accessories of aforementioned goods; electric switches, namely hand-operated emergency brake switches for vehicles.

Cl.11; Heating, ventilation, air conditioning and illumination devices, in particular for vehicles; parts and accessories of aforementioned goods.

Cl.12; Land vehicles, in particular rail vehicles and buses; braking installations for land vehicles; operating devices for vehicles, namely window winding mechanisms, gear shift levers, gear shifts; brake levers; foot pedals for vehicles; crankcases for land vehicle components, other than for engines; motors, electric, for vehicles; motors for vehicles; hybrid drives for vehicles; direction signals for vehicles; horns for vehicles; parts and accessories for aforementioned goods.

Cl.37; Assembly services relating to the installation, upgrading, servicing, maintenance and repair of electric and electronic devices, in particular in vehicles; assembly services relating to the installation, upgrading, servicing, maintenance and repair of vehicles; assembly services relating to the installation, upgrading, servicing, maintenance, installation and repair of technical apparatus and plants, in particular in air conditioning devices.

Cl.41; Training; arranging and conducting of seminars and workshops [training]; arranging and conducting of colloquia and expert conferences; arranging of symposia in relation to expert panels and standardization committees; arranging and conducting of conferences and congresses; correspondence courses; publication of printed matter [also in electronic form], not for advertising purposes; publication of magazines and books in electronic form, also online.
Proposed to be Used

IR DIVISION

Cl.7; Electric power generators for vehicles.

Cl.9; Electric and electronic apparatus, in particular for vehicles and for belt conveyors, including blinker units, daylight control switches, three-phase pulse-controlled converters, speed sensors, rotation speed monitors, electromagnetic contactors, electro-pneumatic contactors, electronic multifunction relays, electronic drive/brake control circuits, limit switches, drive/brake controllers, DC transformers, DC converters, load sensors, auxiliary contactors, loudspeaker systems, emergency brake switches, electric switching elements for reversing driving direction, switching elements, pull rope emergency stop switches, signal transmitters, current pulse relays, key switches, dead-man's switches, current collectors, converters and transducers for on-board power systems, belt misalignment switches for belt conveyors, belt misalignment switches for bucket elevators; housings for electric apparatus; electric converters; apparatus for accumulating electricity; electric bells; electric alarm bells; electric signalling bells; signalling panels; electric navigation apparatus for vehicles; electric contact elements of current collectors, in particular sliding contacts and rolling contacts; data processing apparatus; computers; computer programs and software, in particular for control and routing technology for vehicles; computer peripheral devices; apparatus and instruments for conducting, switching, transforming, accumulating, regulating, measuring and controlling electricity, in particular for vehicles; scientific, nautical, surveying, photographic, cinematographic, optical, weighing, measuring, signalling, controlling, life-saving and teaching apparatus and teaching instruments; electric and electronic control, communication, operating, input, display, recording, sight, surveillance, test, measurement, monitoring and diagnostic apparatus, in particular for vehicles, for telecommunications devices and for data processing installations, technical devices and technical installations; devices for recording, transmission and reproduction of sound, images or data; testing apparatus, not for medical purposes; connections for electric lines; antennas; batteries; lightning conductors; chemistry apparatus and instruments; electric display devices, in particular monitors and projectors; diagnostic apparatus, not for medical purposes; choking coils [impedance]; electric couplings; electric sensors; electric coils; electric transformers; electric resistors; electric wires; electric cables; electric capacitors; electromagnetic coils; electronic publications [downloadable]; speed indicators; speed checking apparatus for vehicles; high-frequency apparatus; electricity conduits; wire connectors [electricity]; sheaths for electric cables; collectors [electric]; contacts [electric]; materials for electric lines [wires, cables]; material testing instruments and measuring apparatus [electric]; oscillographs; apparatus and instruments for physics; life saving apparatus and equipment; electric switches; electric apparatus for commutation; distribution consoles [electricity]; control panels [electricity]; transmitters of electronic signals; solar collectors for electricity generation; solar modules for electricity generation; probes for scientific purposes; voltmeters; voltage transformers; voltage regulators for vehicles; current rectifiers; electricity conduits; circuit closers; circuit breakers; electric loss indicators; electric converters; inverters; voltage surge protectors; monitoring apparatus [electric]; junction sleeves for electric cables; connectors [electric]; hand operated emergency brake switches for vehicles; parts and accessories of aforementioned goods.

Cl.11; Heating, ventilation, air conditioning and illumination devices, in particular for vehicles; parts and accessories of aforementioned goods.

Cl.12; Land vehicles, in particular rail vehicles and buses; braking installations for land vehicles; electric drives for vehicles containing switches, levers and push buttons; brake levers; foot pedals for vehicles; crankcases for land vehicle components, other than for engines; electric motors for land vehicles; motors for land vehicles; hybrid drives for vehicles; direction signals for vehicles; horns for vehicles; parts and fittings for aforementioned goods.

Cl.37; Assembly, installation, modernization (installation), servicing, maintenance and repair of electric and electronic devices, in particular in vehicles; assembly, modernization (installation), servicing, maintenance and repair of vehicles; assembly, servicing, modernization (installation), maintenance, installation and repair of technical apparatus and plants, in particular of air conditioning devices.
Cl.41; Training; arranging and conducting of seminars and workshops [training]; arranging and conducting of colloquiums; arranging and conducting of expert conferences; arranging of expert panels; arranging of symposia provided in relation to standardisation committees; arranging and conducting of conferences; arranging and conducting of congresses; correspondence courses; publication of printed matter [also in electronic form], not for advertising purposes; publication of magazines and books in electronic form, also online.
Speedmaster X-33 Marstimer

Priority claimed from 27/11/2019; Application No. : 739513 ; Switzerland
4535747 30/04/2020

[International Registration No. : 1535762]

Omega SA (Omega AG) (Omega Ltd.)
Jakob-Stämpfli-Strasse 96 CH-2502 Biel/Bienne Switzerland

Proposed to be Used

IR DIVISION

Cl.9; Smart watches; connected watches; spectacles; sunglasses; cases for spectacles and sunglasses; batteries and cells for timepieces and chronometric instruments.

Cl.14; Precious metals and their alloys; figurines and trophies of precious metal or coated therewith; jewelry, namely rings, earrings, cuff links, bracelets, charms, brooches, chains, necklaces, tie pins, tie clips, jewelry caskets, jewelry cases; precious stones; semi-precious stones; timepieces and chronometric instruments, namely chronometers, chronographs, clocks, watches, wristwatches, pendulum clocks, alarm clocks as well as parts and accessories for the aforesaid goods, namely hands, anchors, pendulums, barrels, watch cases, watch bands, watch dials, clockworks, watch chains, movements for timepieces, watch springs, watch glasses, presentation cases for watches, cases for timepieces.
FLEXSURE
Priority claimed from 22/11/2019; Application No. : 88703336 ;United States of America
4535748 02/04/2020
[International Registration No. : 1531707]
Cynosure, LLC
5 Carlisle Road Westford MA 01886 United States of America
Proposed to be Used
IR DIVISION
Cl.10; Medical devices using radio frequency energy, for use in aesthetic skin and body contouring treatments; cosmetic apparatus using radio frequency energy for use in the non-medical aesthetic skin and body contouring treatment of the face, body, tissue and skin; medical devices using radio frequency energy, namely, radio frequency applicators for use in surgical, medical, dermatologic, gynecologic, tissue coagulation, tissue ablation, and tissue shrinkage procedures; cosmetic apparatus using radio frequency energy, namely, radio frequency applicators for use in the non-medical aesthetic skin and body contouring treatment of the face, body, tissue and skin.
Cl.44; Medical services and non-medical aesthetic services, namely, energy based procedures for cosmetic body care services providing cosmetic treatment of the face, body, tissue and skin; energy based procedures, namely, cosmetic body care services featuring light based, radio frequency based, ultrasound based, and microwave treatments all in the nature of cosmetic treatments for the face, body, tissue and skin.
Trade Marks Journal No: 1961 , 17/08/2020 Class 99

4535796 02/04/2020
[International Registration No. : 1534511]

Zoonicorn, LLC
PO 130115 Roseville MN 55113 United States of America

Proposed to be Used

IR DIVISION

Cl.9; Computer game software downloadable from a global computer network; digital media, namely, pre-recorded video cassettes, digital video discs, digital versatile discs, downloadable audio and video recordings, DVDs, and high definition digital discs featuring music and stories about children's fantasy character toys; headphones; microphones; visual and audio recordings featuring music and stories about children's fantasy character toys; walkie-talkies; audio speakers; downloadable computer game software; downloadable computer game software for use on mobile and cellular phones; downloadable computer game software via a global computer network and wireless devices; recorded computer gaming software for recreational game playing purposes; recorded computer virtual reality game software; wireless speakers.

Cl.16; Address books and diaries; appointment books; art pads; art prints; arts and crafts paint kits; autograph books; baby books; binders; bookends; bumper stickers; chalk; children's activity books; coasters made of paper; coin albums; decorative paper centerpieces; drawing pads; drawing rulers; dry erase writing boards and writing surfaces; easels; envelopes; flash cards; gift wrapping paper; globes; guest books; maps; modeling clay; name badges; note paper; notebook paper; paintings; paper cake decorations; paper flags; paper napkins; paper notebooks; paper party bags; paper party decorations; paper place mats; paperweights; party goodie bags of paper or plastic; pen and pencil holders; pen and pencil cases and boxes; photo-engravings; photograph albums; pictorial prints; picture books; plastic shopping bags; portraits; postcards; score cards; song books; stamp albums; staplers; blank paper notebooks; christmas cards; collectible trading cards; greeting cards; invitation cards; molds for modeling clays; musical greeting cards; note cards; occasion cards; paper bows for gift wrap; paper gift cards; picture cards; printed awards; printed certificates; printed invitations; printed menus; school supply kits containing various combinations of selected school supplies, namely, writing instruments, pens, pencils, mechanical pencils, erasers, markers, crayons, highlighter pens, folders, notebooks, paper, protractors for drawing, paper clips, pencil sharpeners, writing grips, glue and book marks; decorative glitter.

Cl.20; 3d decorative plastic ornaments for attachment to cars, walls, windows, mirrors and other solid surfaces; cushions; decorative mobiles; furniture; gift package decorations made of plastic; hand fans; mirrors enhanced by electric lights; fabric figurines; picture frames; pillows; plastic cake decorations; bathroom and shaving mirrors; camping furniture; fabric window blinds; hand mirrors; hand-held flagpoles, not of metal; holiday ornaments of plastic; indoor window blinds; indoor window blinds being shades; indoor window blinds of woven wood; lawn furniture; party ornaments of plastic; patio furniture; personal compact mirrors; pet furniture; plastic novelty license plates; school furniture; three dimensional ornaments made from plastic; upholstered furniture.

Cl.21; Bakeware; barbecue mitts; beverageware; bowls; brooms; cake molds; candle holders not of precious metal; candle snuffers; canteens; coasters, not of paper or textile; combs; cookie cutters; cookie jars; cookie molds; cookie sheets; cookie stamps; cupcake molds; decorating bags for confectioners; decorative crystal prisms; dinnerware; drinking straws; figurines of ceramic, china, crystal, eathenware, glass or porcelain; hair brushes; household containers for foods; household storage containers for pet food; insulating sleeve holder for bottles; insulating sleeve holders for beverage cans; lunch boxes; mugs; napkin holders; oven mitts; pie pans; pie tins; plates; portable coolers, non-electric; pot holders; serving trays; soap dishes; sports bottles sold empty; tea pots; tea sets; thermal insulated containers for food or beverages; trivets; vacuum bottles; waste baskets; cake plates; decorative plates; drinking glasses; electrical toothbrushes; laundry baskets; manual toothbrushes; plastic plates; travel mugs; wine glasses; fabric tissue box covers; plastic tissue box covers.

Cl.24; Afghans; bath linen; bath towels; bed canopies; bed linen and table linen; bed skirts; bed and table linen, wall hangings of textile; bedspreads; blanket throws; comforters; curtains; handkerchiefs of textile; hooded towels; kitchen towels; sleeping bag liners; sleeping bags; wash cloths; baby bedding, namely, sleeping bags, swaddling blankets, crib bumpers, fitted crib sheets, crib skirts, crib blankets, and diaper changing pad covers not of paper; bed blankets; children's blankets; fleece blankets; pet blankets; travelling blankets.

Cl.41; Entertainment services, namely providing photographic, audio, video and prose presentations featuring children's fantasy character toys, via a website; entertainment services, namely, providing ongoing webisodes featuring children's programming via a global computer network; entertainment services, namely providing games and puzzles via a website.
Priority claimed from 10/03/2020; Application No.: 018208484; European Union
4536903 16/04/2020
[International Registration No.: 1535659]
H. C. Starck Tantalum and Niobium GmbH
Im Schleeke 78-91 38642 Goslar Germany

Proposed to be Used

IR DIVISION

Cl.1; Chemicals used in industry, science and photography, as well as in agriculture, horticulture and forestry; chemicals for further industrial processing of unworked and semi-worked common metals and their alloys, in granules and powders, namely niobium carbide, rhenium, tungsten carbide; salts and oxides of the elements niobium, tantalum, molybdenum, tungsten, titanium; niobates and oxalates; chemicals for the manufacture of physical media and equipment for generating and discharging electrical energy, in particular as raw materials and auxiliary agents for the manufacture of condensers, batteries or fuel cells, and other media for generating and discharging electrical energy, all the aforesaid goods mixed or otherwise treated, included in this class; chemicals, namely solid, liquid or gaseous coating materials for coating plastics, metals, ceramics and glasses, and for the manufacture of semiconductors, electric and electronic components, dielectrics, anodes, microprocessors, magnetic and optical data media, displays, lamps, optical glasses, optical components, diffusion barriers, corrosion-resistant layers, temperature-resistant layers and components of chemical installations; chlorides, alkoxides and amides for the manufacture of metal, oxide, carbide and nitride powders; ceramics (compositions for the manufacture of technical -); chemicals for the manufacture of electronically active ceramics; sintering (ceramic compositions for -) [granules and powders].

Cl.6; Common metals and their alloys, in particular molybdenum, niobium, tantalum, tungsten, copper, titanium, nickel and aluminium; common metals and their alloys in powder form; common metals, their alloys and mixtures being raw materials, intermediates, carrier materials, additives and/or aggregates for the manufacture of rechargeable batteries, accumulators and other physical media for storing and discharging electrical energy; solder alloys in powder form; common metals and their alloys, unworked and semi-worked, for further industrial processing; common metals and their alloys for manufacturing sputtering targets; common metals and their alloys in powder form for sintering; common metals and their alloys in power form for use in additive manufacturing such as selective laser melting, selective electron beam sintering, direct laser deposition and metal injection moulding; pastes of metals and their alloys for application in screen printing processes.
Trade Marks Journal No: 1961 ,  17/08/2020   Class 99

ARRANTA BIO

Priority claimed from 08/11/2019; Application No. : 88685990 ;United States of America
4536913  04/05/2020
[International Registration No. : 1535138]
Arranta Bio Holdings, LLC
650 Pleasant Street Watertown MA 02472 United States of America

Proposed to be Used

IR DIVISION

Cl.40;Manufacturing services for others in the field of pharmaceuticals, biopharmaceuticals, health care products and medical products; treatment of materials, namely, pharmaceutical and chemical products and their components used in the manufacture of pharmaceuticals and biopharmaceuticals; manufacture of pharmaceuticals and biopharmaceuticals to order and/or specification of others; contract manufacturing of pharmaceuticals; contract manufacturing of pharmaceuticals and reagents; manufacturing services for others in the field of pharmaceuticals, biopharmaceuticals, health care products and medical products.

Cl.42;Research and development of pharmaceutical products, biopharmaceutical products, health care products and medical products; scientific and technological consulting services in the pharmaceutical industry, and research and design relating thereto; industrial analysis in the nature of product testing and research and industrial research in the field of pharmaceuticals, biopharmaceuticals, health care products and medical products; pharmaceutical and biopharmaceutical drug development services; product development consultation; product research services, namely, providing analytical testing, biosafety testing, reporting and laboratory services for others; scientific and technical product development consulting and research services for the pharmaceutical industry; custom design and development of chemical reagents and biochemical assays.
Proposed to be Used

IR DIVISION

Cl.9: Network connected computational sensor data processing devices for discrete and continuous monitoring, testing and controlling manufacturing operations; electronic and pneumatic test and measurement devices for testing the functionality of machines and testing of leaks in machines; network connected computer hardware and software for monitoring and controlling electrical power grid, grid automation, and energy management.

Cl.42: Non-downloadable cloud-based software technology for collecting, analyzing and reporting data in real-time from networked connected computational sensor data processing devices in the internet of things (IoT) for use in manufacturing process operations; testing of the functionality of machines, testing of leaks in machines and process monitoring services for machines in the field of monitoring, testing and controlling manufacturing process operations; data automation and collection service using proprietary software to evaluate, analyze and collect data in the field of manufacturing process operations; design of custom test stations and stands for monitoring, testing and controlling manufacturing operations; engineering services in the field of monitoring, testing and controlling manufacturing operations; manufacturing process consulting in the field of monitoring, testing and controlling manufacturing operations (surveying).
Proposed to be Used

IR DIVISION

**Cl.35;** Business consultation; business management consultation; business planning consultation; business consultation services, all of the foregoing in the fields of venture capital financing, growth equity and private equity funding, financial analysis, financial business liquidation services and related business operation assistance to start-up, emerging and growth companies.

**Cl.36;** Venture capital financing; management of growth equity and private equity funding; financial consulting and financial analysis services to start-up, emerging and growth companies; financial business liquidation services, namely, facilitating liquidity events for start-up, emerging and growth companies.
Priority claimed from 05/02/2020; Application No. : 018191759 ;European Union
4537033     06/05/2020
[International Registration No. : 1536402]
ERGOLINES LAB S.R.L.
in area science park Padriciano 99 I-34149 TRIESTE Italy

Proposed to be Used

IR DIVISION

Cl.7: Electric machines for the handling of liquid metal and installations for the handling of bulk materials for use in the
industrial processes of metal production

Cl.9: Scientific, weighing, measuring, signalling and checking [supervision] apparatus and instruments for use in
industrial metal production; apparatus and instruments for conducting, switching, transforming, accumulating, regulating
or controlling electricity and digital signals for use in industrial metal production.

Cl.42: Scientific and technological services and research and design relating thereto for use in industrial metal
production; industrial analysis and research services; design and development of computer hardware and software for
use in industrial metal production.
Priority claimed from 26/03/2020; Application No. : 018215693 ;European Union
4537035 06/04/2020
[International Registration No. : 1536398]
Schill + Seilacher GmbH
Schönaicher Str. 205 71032 Büblingen Germany

Proposed to be Used

IR DIVISION

Cl.1; Chemicals, chemical substances, preparations and materials for use in industry, science, photography, agriculture, horticulture and forestry; latex additives; defoamers for industrial and laboratory use; epoxy resins and flame retardant; silicones; release agents for industrial and laboratory use; accelerator activators (chemical preparations for use in manufacture, laboratories or scientific research); reactive prepolymer; fatty acid derivatives; fatty acid esters; polysiloxane compounds; aromatic and/or aliphatic hydrocarbon resins; polyester; hydrolysable polymers; polyethylene glycol; surfactants; zinc oxide preparations for use in manufacture, laboratories or scientific research; magnesium oxide preparations; peptides; sulphur preparations; plasticizers; phosphoric acid esters; phosphonates; phosphinites; fatty acid amides; fatty acid chlorides; paper treatment chemicals; chemicals for use in the manufacture of toiletries; chemicals, chemical products, substances and preparations for treating textile fabrics; chemicals, chemical products, substances and preparations for use in the manufacture and treatment of leather; sequestrating agents; chemicals, chemical products, substances and preparations for processing thermoplastic elastomers, rubber or thermoplastics; chemicals, chemical products, substances and preparations for processing wood-plastic composites; synthetic resins, unprocessed; unprocessed plastics; plastic mixtures for spinning preparations, leather working or textile finishing; chemical products, substances and preparations for the cosmetics industry; chemical products, substances and preparations for use in the manufacture of cosmetics; chemical products, substances and preparations for use in the manufacture of detergents; chemical products, substances and preparations for manufacturing and preserving foodstuffs and beverages; tanning substances; chemicals for use in the production of synthetic rubber.

Cl.2; Lacquers, paints, coatings; zinc soaps.

Cl.3; Deodorants for animals; deodorants for pets; chemical cleaners.

Cl.4; Release agents in the nature of grease; releasing agents in the nature of oils; industrial oils and greases; lubricants; dust absorbing, wetting and binding compositions; fuels (including motor spirit) and illuminants; candles and wicks for lighting; lubricants for industrial and laboratory use.

Cl.5; Odour absorbing materials; odor neutralizing preparations for clothing and textiles; preparations for the neutralising of odours; chemical substances and additives for removing pet odour for use in manufacture.

Cl.23; Threads and yarns of synthetic fibres for textile and industrial use; synthetic nanofibres for textile and industrial use.

Cl.24; Non-woven fabrics; textile goods, included in class 24; filtering materials of non-woven fabrics.

Cl.42; Chemical and technical research; laboratory and industrial research services; technological and chemical consultancy; development of new chemical products, for others.
Discover Collection

Priority claimed from 11/11/2019; Application No. : 018151928 ;European Union
4537052  06/05/2020
[International Registration No. : 1536597]
Bernhard Bohnenberger
80/80 Wilshire Condominium, 80 Sukhumvit Soi 22 10110 Bangkok Thailand

Proposed to be Used
IR DIVISION

Cl.39; Organization of trips; organization, booking and arrangement of excursions, day trips and sightseeing tours; coordinating travel arrangements for individuals and for groups; arranging travel tours.

Cl.43; Hotel reservation services; hotel and hotel resort services; hotel reservation services via the global computer network; hotel reservation services provided via a website; providing information and advice on hotel, resort and restaurant services to tourist and business travelers via a global computer network.
Priority claimed from 08/11/2019; Application No. : 88685994 ;United States of America
4537070  04/05/2020
[International Registration No. : 1536507]
Arranta Bio Holdings, LLC
650 Pleasant Street Watertown MA 02472 United States of America

Proposed to be Used

IR DIVISION

Cl.40: Manufacturing services for others in the field of pharmaceuticals, biopharmaceuticals, health care products and medical products; treatment of materials, namely, pharmaceutical and chemical products and their components used in the manufacture of pharmaceuticals and biopharmaceuticals; manufacture of pharmaceuticals and biopharmaceuticals to order and/or specification of others; contract manufacturing of pharmaceuticals; contract manufacturing of pharmaceuticals and reagents; manufacturing services for others in the field of pharmaceuticals, biopharmaceuticals, health care products and medical products.

Cl.42: Research and development of pharmaceutical products, biopharmaceutical products, health care products and medical products; scientific and technological consulting services in the pharmaceutical industry, and research and design relating thereto; industrial analysis in the nature of product testing and research and industrial research in the field of pharmaceuticals, biopharmaceuticals, health care products and medical products; pharmaceutical and biopharmaceutical drug development services; product development consultation; product research services, namely, providing analytical testing, biosafety testing, reporting and laboratory services for others; scientific and technical product development consulting and research services for the pharmaceutical industry; custom design and development of chemical reagents and biochemical assays.
Priority claimed from 27/01/2020; Application No. : 88774779 ;United States of America

4537120  05/05/2020

[International Registration No. : 1536486]

AG Distributors & Supplies Corporation
148 Irving Avenue Brooklyn NY 11237 United States of America

Proposed to be Used

IR DIVISION

Cl.21; Water bottles sold empty.

Cl.35; Online retail stores featuring hardware, hand tools, power tools hardware, gardening equipment, paint and painting supplies, electrical supplies, light fixtures, construction equipment and plumbing supplies; retail stores featuring hardware, hand tools, power tools hardware, gardening equipment, paint and painting supplies, electrical supplies, light fixtures, construction equipment and plumbing supplies.
Bio4C

Priority claimed from 19/10/2019; Application No. : 30 2019 023 968 ;Germany
4537189   08/04/2020
[International Registration No. : 1535908]
Merck KGaA
Frankfurter Str. 250 64293 Darmstadt Germany

Proposed to be Used

IR DIVISION

Cl.9;Software; communication and networking software; data and file management and database software; artificial intelligence and machine learning software; software for monitoring, controlling and running physical world operations; content management software.

Cl.42;Platform as a service [Paas]; software as a service [Saas]; providing on-line non-downloadable software for database management; providing temporary use of on-line non-downloadable software for the transmission of information; providing temporary use of on-line non-downloadable software for the management of information; providing temporary use of on-line non-downloadable software for the management of data; providing temporary use of on-line non-downloadable software for the transmission of data.
Trade Marks Journal No: 1961 ,  17/08/2020       Class 99

Priority claimed from 24/03/2020; Application No. : 2020-031959 ;Japan
4537333    08/04/2020
[International Registration No. : 1534925]
MITSUBISHI GAS CHEMICAL COMPANY, INC.
5-2, Marunouchi 2-Chome, Chiyoda-ku Tokyo 100-8324 Japan

Proposed to be Used
IR DIVISION

Cl.1; Unprocessed artificial resins for industrial purposes; unprocessed polycarbonate resins; chemical coatings used in the manufacture of plastic lenses; curing agent for synthetic resin.

Cl.9; Optical lenses; smartphone camera lenses; lenses for cameras; lenses for digital cameras; lenses for video cameras; spectacle lenses; lenses for sunglasses; contact lenses; lenses for protective face shields; lenses for event recorders; lenses for video surveillance cameras; camera lenses for electronic face recognition systems; protective films adapted for smartphones; protective films adapted for tablet computers; protective films adapted for computer screens; cameras; digital cameras; camcorders; goggles for sports; safety goggles.

Cl.17; Semi-processed plastics; conductive semi-processed plastic film.
OPTIVERO

4537353  20/05/2020
[International Registration No. : 1466471]

Ventria Bioscience Inc.
2718 Industrial Drive Junction City KS 66441 United States of America

Proposed to be Used

IR DIVISION

Cl.1; Cell culture media for laboratory use; cell culture media for use in scientific research; non-animal derived cell culture media and media supplements for growing cells for scientific and research use; non-animal derived biological preparations for use in cell cultures other than for medical or veterinary use; cell culture media for manufacturing of biological preparations, gene therapies and vaccines.

Cl.5; Non-animal derived cell culture media for cultivating human, animal, plant or microorganism cells; cell culture reagents for medical or clinical medical use; cell culture reagents for medical diagnostic use.
HIVEX

Priority claimed from 06/11/2019; Application No. : 88681810 ;United States of America
4537389  04/05/2020
[International Registration No. : 1536545]
TBCASoft, Inc.
440 North Wolfe Rd. Sunnyvale CA 94085 United States of America

Proposed to be Used

IR DIVISION

Cl.9; Downloadable computer software for use in the processing of electronic financial transactions of any assets, credits, and obligations, including payments, securities, bonds, trade, futures, digital currency, fiat currency, virtual currency, commodities, precious metals and store credits; downloadable computer software for use in the issuance, deposit, withdraw, remittance, transfer, clearance, settlement, and management of any digital assets, credits, and obligations; downloadable computer software, namely, an electronic financial platform that accommodates multiple types of payments and financial transactions in a computer and telecommunication network environment, via landline phones, mobile phones, PDAs, tablets, laptops, desktops, and other electronic devices capable of connecting with the above networks.

Cl.36; Financial transactions services of digital assets, credits, and obligations, namely, the issuance, electronic remote deposit, withdrawal in the nature of electronic funds drawn from, electronic funds transfers in the form of remittance services, electronic transfer of funds, clearance in the nature of clearing electronic financial transactions, debt settlement, and electronic financial management of digital currency, fiat currency, securities, bonds, currency value of precious metals, futures, commodities, and store currency credits; real-time currency trading; cash management, namely, facilitating transfers of electronic cash equivalents; virtual currency exchange transaction services for transferrable electronic cash equivalent units having a specified cash value; electronic funds transfer, namely, transmission of currency via computer terminals and electronic devices; electronic funds transfer, namely, transmission of virtual currency, fiat currency and digital currency via electronic computer and telecommunication networks; electronic exchange and money market transactions, namely, digital currency payment transaction processing services and assisting others with the financial clearance, settlement and completion of electronic financial transactions; clearance and reconciling financial transactions via a computer and telecommunication network; financial currency exchange services, namely, providing for the exchange of digital, fiat and virtual currency via a computer and telecommunication network.

Cl.38; Secure transmission of messages relating to financial transactions and consulting relating thereto; data transmission between financial institutions, telecommunication companies and persons, including individuals and all kinds of legal entities by means of a secure electronic communication network; providing user access to a secure global and local electronic communication network for financial transactions; electronic transfer of information relating to electronic financial transactions involving payments, securities, bonds, futures, commercial paper, commodities, precious metals, virtual currency, fiat currency and digital currency.

Cl.42; Providing online non-downloadable software for processing electronic payments to and from others via a computer and telecommunication network; providing online non-downloadable software for use in the processing of electronic financial transactions of any assets, credits, and obligations, including payments, securities, bonds, futures, trade, digital currency, virtual currency, fiat currency, commodities, precious metals and store credits; providing online non-downloadable software for use in the issuance, deposit, withdraw, remittance, transfer, clearance, settlement, and management of any digital assets, credits, and obligations; providing online non-downloadable software, namely, an electronic financial platform that accommodates multiple types of payment and financial transactions in a computer and telecommunication network environment, via landline phones, mobile phones, PDAs, tablets, laptops, desktops, and other electronic devices capable of connecting with the above networks.
Trade Marks Journal No: 1961 , 17/08/2020   Class 99

Mesoblast Limited
L39, 55 Collins St MELBOURNE VIC 3000 Australia

Proposed to be Used

IR DIVISION

Cl.5; Pharmaceutical, veterinary, biotechnology and medical preparations and substances; diagnostic preparations and reagents for medical purposes; culture fluids, including cultures of micro-organisms for medical purposes; human tissue; animal tissue; human tissue and animal tissue for transplantation or implantation, medical and surgical purposes; human cells including stem cells, animal cells including stem cells; preparations for the treatment, reconstruction and repair of tissue; vitamins, minerals, nutritional supplements and foodstuffs in this class are excluded.

Cl.42; Scientific, research, clinical research, development, advisory and consultancy services in relation to t-cell production, t-cell immunotherapy, cell culture devices, tissue engineering for cellular applications for humans and animals, stem cell banking, tissue banking, drug discovery, vaccine screening, cell culture methods, cell expansion technology including stem cell expansion technology, cellular therapies including stem cell therapies and cellular transplants.
QIAquant

Priority claimed from 16/01/2020; Application No. : 018181178 ;European Union
4537447   12/05/2020
[International Registration No. : 1536148]
Qiagen GmbH
Qiagen Str. 1 40724 Hilden Germany

Proposed to be Used

IR DIVISION

Cl.9; Scientific apparatus, instruments and equipment for scientific research, diagnostic analysis (non-medical), chemical analysis, clinical analysis for industrial use, including DNA and RNA testing apparatus, thermo-optical analysers for scientific research; thermo-optical analyser parts and accessories, namely, microplates, Society of Biomolecular Screening (SBS) standardised adaptors for scientific research; computer software for operation and maintenance of scientific apparatus, instruments and equipment; computer software for creating experimental profiles, providing experimental reports and reports of apparatus performance verification; Polymerase Chain Reaction (PCR) cyclers, including associated hardware and software; laboratory equipment, namely, laboratory instruments for performing polymerase chain reaction and its analysis; scientific apparatus and devices, namely, thermo cyclers for performing thermal analysis of polymerase chain reaction products; laboratory consumable products and laboratory supplies, namely, laboratory tubes, strip tubes, sample plates, test tubes and test plates for performing polymerase chain reaction analysis.

Cl.42; Scientific research for others in the fields of chemistry, genetics, biology and biochemistry; scientific and research services for others utilising thermo-optical analysers; research services in the field of forensic science, namely, analysis, detection and isolation of biological substances in forensic samples.
Priority claimed from 23/03/2020; Application No. : 2020-031271 ;Japan
4538387   14/04/2020
[International Registration No. : 1535948]
MITSUBISHI HEAVY INDUSTRIES, LTD.
2-3, Marunouchi 3-Chome, Chiyoda-ku Tokyo 100-8332 Japan

 Proposed to be Used

 IR DIVISION

 Cl.12; Aircraft; structural parts for aircraft.

 Cl.37; Assembly, maintenance and repair of aircraft; repair and maintenance of aircraft motors and engines; information
 with relation to aircraft repair and maintenance; painting of aircraft; outer and inner cleaning of aircraft; fueling of aircraft.

 Cl.39; Rental, booking and providing of aircraft; towing of aircraft; tracking, locating and monitoring of vehicles,
 maritime vessels and aircraft; aircraft parking.

 Cl.42; Aircraft design services; design of computer programs and software relating to aircraft.
Trade Marks Journal No: 1961 , 17/08/2020 Class 99

Priority claimed from 13/11/2019; Application No. : 01405893 ;Benelux
4538400    12/05/2020
[International Registration No. : 1535961]

Xsens Holding B.V.
Pantheon 6A+8A NL-7521 PR Enschede Netherlands

Proposed to be Used

IR DIVISION

Cl.9;Computer hardware and computer software used for motion analysis; 3-dimensional motion tracking and character animation and industrial control and stabilization; motion capture systems, consisting of motion tracking devices and software; inertial measurement units comprised of gyroscopes, accelerometers and/or magnetometers, and software for use therewith; systems for measurement of joint angles, consisting of inertial measurement units comprised of gyroscopes, accelerometers and/or magnetometers and software for use therewith; systems for measurement of motion, orientation and position, consisting of inertial measurement units comprised of gyroscopes, accelerometers and/or magnetometers, and software for use therewith; systems for measuring body posture, consisting of measuring devices and software; systems for measuring of motion, orientation and position, consisting of measuring devices and software, including systems for measuring joint angles; software for computation of body posture; software for analysis of body posture; software for visualization of body posture; software for the analysis of sports training; software for assisting in the design of sports equipment; electronic sports training simulators [computer hardware and software-based teaching apparatus].

Cl.10;Surgical, medical, biomechanical and orthopedic apparatus and instruments, namely, measuring devices for tracking body motion and position for use in medical diagnostics and medical treatment; motion, angle and posture measurement devices for tracking body motion, angle and position for use in medical diagnostics and medical treatment; displacement measurement devices, and measurement devices and systems for motion tracking, angle and posture measurement, namely, force and motion testing apparatus for physical training and rehabilitation.

Cl.42;Conducting scientific, technological and medical studies, research, design, development and consultancy related to scientific, technological and medical studies, research design and development, all in the field of motion capture, measurement of motion, orientation and position, computation of body posture, editing of body posture, analysis of body posture and visualization of body posture; research and development in the field of computer software used to track movement, including mobile applications.
Priority claimed from 17/03/2020; Application No. : 2020-029092 ;Japan
4538413  14/04/2020
[International Registration No. : 1535971]
MITSUBISHI HEAVY INDUSTRIES, LTD.
2-3, Marunouchi 3-Chome, Chiyoda-ku Tokyo 100-8332 Japan

Proposed to be Used

IR DIVISION

Cl.12;Aircraft; structural parts for aircraft.

Cl.37;Assembly, maintenance and repair of aircraft; repair and maintenance of aircraft motors and engines; information with relation to aircraft repair and maintenance; painting of aircraft; outer and inner cleaning of aircraft; fueling of aircraft.

Cl.39;Rental, booking and providing of aircraft; towing of aircraft; tracking, locating and monitoring of vehicles, maritime vessels and aircraft; aircraft parking.

Cl.42;Aircraft design services; design of computer programs and software relating to aircraft.
4538638  11/05/2020
[International Registration No. : 1535016]
Guangzhou Yashen Trading Co., Ltd
A2208-2, No. 1489 Fanghua Rd., Renhe Town, Baiyun Dist., Guangzhou Guangdong China

Proposed to be Used
IR DIVISION

Cl.3; Cosmetics; lipsticks; rouge; eye shadow; fragrances; perfumes; essential oils; sunscreen preparations; skin whitening creams; facial cleanser.

Cl.21; Cosmetic utensils; toilet cases; toilet sponges; powder puffs; powder compacts; eyebrow brushes; perfume vaporizers; make-up removing appliances.
Priority claimed from 24/03/2020; Application No. : 2020-031958 ;Japan
4538645 08/04/2020
[International Registration No. : 1535054]
MITSUBISHI GAS CHEMICAL COMPANY, INC.
5-2, Marunouchi 2-Chome, Chiyoda-ku Tokyo 100-8324 Japan

Proposed to be Used
IR DIVISION

Cl.1; Unprocessed artificial resins for industrial purposes; unprocessed polycarbonate resins; chemical coatings used in the manufacture of plastic lenses; curing agent for synthetic resin.

Cl.9; Optical lenses; smartphone camera lenses; lenses for cameras; lenses for digital cameras; lenses for video cameras; spectacle lenses; lenses for sunglasses; contact lenses; lenses for protective face shields; lenses for event recorders; lenses for video surveillance cameras; camera lenses for electronic face recognition systems; protective films adapted for smartphones; protective films adapted for tablet computers; protective films adapted for computer screens; cameras; digital cameras; camcorders; goggles for sports; safety goggles.

Cl.17; Semi-processed plastics; conductive semi-processed plastic film.
Priority claimed from 27/03/2020; Application No. : 018217119 ;European Union
4538646    12/05/2020
[International Registration No. : 1534994]
Gilead Sciences Ireland UC
IDA Business and Technology Park Carrigtwohill Ireland

Proposed to be Used

IR DIVISION

Cl.5; Pharmaceutical preparations; pharmaceutical preparations for the treatment of liver, digestive, respiratory, immunological, onco logical and hematological conditions, diseases and disorders; antiviral pharmaceutical preparations; antifungal pharmaceutical preparations; pharmaceutical preparations for the treatment of inflammation; pharmaceutical preparations for the treatment and prevention of infectious diseases; anti-fibrotic pharmaceutical preparations; pharmaceutical preparations for the treatment of blood disorders; pharmaceutical preparations for the treatment of hepatitis and HIV infection; pharmaceutical preparations for the treatment of arthritis; pharmaceutical preparations for treatment of autoimmune diseases and disorders; pharmaceutical preparations for treatment of gastrointestinal diseases and disorders.

Cl.44; Information and advisory services relating to pharmaceuticals, diseases and medical conditions and treatment, including such services provided on-line from a computer network or the Internet; providing information and advisory services regarding the diagnosis and treatment of diseases and medical conditions and disorders.
CONCAVITY

4538707  04/05/2020
[International Registration No. : 1535120]
CONSTAB Polyolefin Additives GmbH
Mohnetal 16 59602 Ruthen Germany

Proposed to be Used

IR DIVISION

Cl.1; Concentrates of substances in a polymeric carrier; concentrates of antiblock and antistatic substances, concentrates of slip agents in a polymeric carrier; concentrates of slip-anti block and slip-antistatic agents; plastics masterbatches consisting primarily of unprocessed plastics, masterbatches, namely, chemical polymeric additives and concentrates for plastic; masterbatch for processing polymers.

Cl.2; Color masterbatch, namely, colorants for use in the manufacture of plastic films, plastic injection molding, plastic tubes and plastic sheets.

Cl.17; Masterbatches, namely, semi-processed plastics incorporating colorants and/or additives, in the form of plastic granules and plastic pellets, fibres and films.
Diamanti, Inc.
111 N. Market St., Tower 2 - Suite 800 San Jose CA 95113 United States of America

Proposed to be Used

IR DIVISION

Cl.9; Downloadable computer software for managing on-premises applications storing enterprise data; downloadable computer software for migrating applications and data across on-premises and hosted cloud computing infrastructure; downloadable computer software for accessing, browsing, sharing, defining, maintaining, virtualizing and communicating information over computer networks, servers and secure private networks; downloadable computer software for use in creating, managing, controlling, changing, replicating, deploying, naming and linking information over computer networks, servers and secure private networks; downloadable computer software for assisting users in navigating through computer networks, servers and secure private networks; downloadable computer software for running web applications; downloadable computer software for design and development of containerized applications; downloadable computer software for use as an application programming interface (API); downloadable computer software for use in managing internal server infrastructure, storage and network workloads, data centers and private clouds; downloadable computer software in the field of computer application development for managing and deploying software applications, building and migrating software applications to run on container technology, and monitoring, visualizing and controlling container technology and related software applications, namely, cloud-based applications, microservices architecture-based applications, platform as a service applications and data flow applications.

Cl.42; Platform as a service (PAAS) featuring computer software platforms for use in connection with data warehousing, data management, data mining, and database analytics; computer services, namely, cloud hosting provider services; software as a service (SAAS) services, namely, managing and deploying container-centric infrastructure software; software as a service (SAAS) services, namely, hosting software for use in managing internal server infrastructure, storage and network workloads, data centers and private clouds; software as a service (SAAS) services in the field of computer application development for use in managing and deploying software applications, building and migrating software applications to run on container technology, and monitoring, visualizing and controlling container technology and related software applications, namely, cloud-based applications, microservices architecture-based applications, platform as a service applications and data flow applications; providing on-line non-downloadable software for managing on-premises applications storing enterprise data; providing online non-downloadable computer software for migrating applications and data across on-premises and hosted cloud computing infrastructure.
AMBIDYN

Priority claimed from 19/11/2019; Application No. : 30 2019 026 143 ;Germany
4548224 08/05/2020
[International Registration No. : 1537530]

BASF SE
Carl-Bosch-Strasse 38 67056 Ludwigshafen am Rhein Germany

Proposed to be Used
IR DIVISION

Cl.1; Chemicals used in agriculture, horticulture and forestry, especially plant fortifying preparations, chemical or biological preparations for stress management in plants, plant growth regulating preparations, chemical preparations for the treatment of seeds, genes of seeds for agricultural production, surfactants; none of the aforesaid relating to chemicals for fungicides.

Cl.5; Preparations for destroying and combating vermin; insecticides, herbicides, pesticides.
Priority claimed from 27/04/2020; Application No. : 746315 ; Switzerland
4548233   30/04/2020
[International Registration No. : 1537816]
F. Hoffmann-La Roche AG
Grenzacherstrasse 124 CH-4070 Basel Switzerland
Proposed to be Used
IR DIVISION
Cl.5; Pharmaceutical preparations for use in oncology.
Cl.41; Education and training in the medical field.
Cl.44; Medical services in the field of oncology.
SOLUPRAT

4548252  12/05/2020
[International Registration No. : 1537543]
BASF SE
Carl-Bosch-Strasse 38 67063 Ludwigshafen am Rhein Germany
Proposed to be Used
IR DIVISION
Cl.1; Chemical products for use in industry for the manufacture of detergents and cleaning agents.
Cl.3; Dishwashing detergent, liquid detergent, detergents for hard surfaces.
Priority claimed from 08/11/2019; Application No. : 4597423 ;France
4551182   09/04/2020
[International Registration No. : 1534169]
ID VET
310 rue Pasteur, ZAC Euromédecine II F-34790 Grabels France

Proposed to be Used
IR DIVISION
Cl.5; Diagnostic reagents for veterinary use.
Cl.42; Development of new products in the field of biological diagnostics.
Priority claimed from 06/04/2020; Application No. : 745545; Switzerland
4551271  15/04/2020
[International Registration No. : 1533804]
SYNGENTA PARTICIPATIONS AG
Rosentalstrasse 67 CH-4058 Basel Switzerland

Proposed to be Used

IR DIVISION

Cl.9; Computer software and hardware for use in the field of agricultural, horticultural and forestry companies; mobile applications for use in the field of agriculture, horticulture and forestry; downloadable mobile application in the field of agricultural, horticultural and forestry companies; downloadable software in the field of agricultural, horticultural and forestry companies.

Cl.16; Packaging material of plastics, only for agricultural chemicals; paper and cardboard; printing products (printed matter); sheets, films and bags of plastic materials for wrapping and packaging.

Cl.20; Packaging containers and storage tanks of plastic for chemicals used in agriculture.

Cl.42; Scientific and technological research services.; all the aforesaid services in the field of agriculture, horticulture and forestry; computer platform as a service [PaaS] featuring computer software platforms for providing professional consultancy services in the field of agricultural, horticultural and forestry companies; services of an application service provider (ASP), namely, providing an application programming interface (API) software for use in managing, control and tracking of drones; software as a service (saas) in the field of agricultural, horticultural and forestry companies; agricultural analysis services, namely, analysis of the state of crops and plants and agricultural fields, for the purpose of creating a recommendation for the application of agricultural chemicals and pesticides in a sustainable manner and with a field by field approach to improve the efficiency and sustainability of operations.
TOPTEX B

4551282  19/05/2020
[International Registration No. : 1275165]
Algol OY
Karapellontie 6 FI-02610 Espoo Finland
Proposed to be Used
IR DIVISION
Cl.1; Chemical substances for use as additives to bitumen.
Cl.4; Oils containing dissolved metal salts for use as additives to bitumen.
Priority claimed from 27/11/2019; Application No. : 4602755 ;France
4551288    24/04/2020
[International Registration No. : 1534238]
VIERLING COMMUNICATION SAS
1 rue Blaise Pascal F-78190 TRAPPES France

Proposed to be Used
IR DIVISION
Cl.9; Reflectometers for fiber-optic cables.
Cl.38; Fiber-optic telecommunication services; telecommunication services, namely, provision of fiber-optic network services.
Cl.42; Conducting industrial tests on fiber-optic cables and fiber-optic cable networks; testing, analysis and checking of telecommunication signals from fiber-optic cables.
Priority claimed from 21/10/2019; Application No. : 18140411 ;European Union 4551641  17/04/2020
[International Registration No. : 1533617]
THERMO-SYSTEM Industrie- und Trocknungstechnik GmbH
Röntgenstr. 14/1 73730 Esslingen Germany

Proposed to be Used

IR DIVISION

Cl.7; Machines for drying and treating agricultural and forestry goods, sludge, in particular sewage sludge, compost, animal or human excrement, slurry, pressing residues and paste-like fluids; agricultural and forestry machines and apparatus; machines for draining and thickening sludge; machines and apparatus for producing and recovering minerals and mineral substrates, in particular phosphorous and phosphorous substrates.

Cl.9; Software, in particular for monitoring, controlling and executing processes in the physical world; mobile apps; graphic display terminals; checking (supervision) apparatus and instruments; height meters; height controls; level controllers [electrical apparatus]; software; controllers (regulators); counting, alignment and calibrating instruments; measuring, detecting and monitoring instruments, indicators and controllers; precision measuring apparatus; sensors and detectors; cartographic apparatus; cartographic software; computer applications for automotive control; electrical and electronic controllers; programmable controllers.
HONOR MACHINERY CO., PTE. LTD.
10 Anson Road, 44-12 International Plaza Singapore 079903 Singapore

Proposed to be Used

IR DIVISION

Cl.12: Rolling stock for railways; vehicles for locomotion by land, air, water or rail; bicycles; pumps for bicycle tires; electric vehicles; trolleys; tires for vehicle wheels; repair outfits for inner tubes; air vehicles; boats; vehicle chassis; air pumps [vehicle accessories]; luggage carriers for vehicles; forklift trucks; vehicle wheels; motorcycles; air pumps for automobiles.

Cl.20: Furniture; containers, not of metal [storage, transport]; work benches; photograph frames; bamboo woodworking art; cork craftwork; display boards; nesting boxes for household pets; furniture fittings, not of metal; door fittings, not of metal; screws, not of metal; pegs [pins], not of metal; locks, other than electric, not of metal; stools; chairs [seats]; chaise longues; armchairs; trays, not of metal; vats, not of metal; transport pallets, not of metal; cushions; tool chests, not of metal; empty; tool boxes, not of metal; empty; boxes of wood or plastic; jerrycans, not of metal; ladders of wood or plastics; vice benches [furniture]; saw benches [furniture]; split rings, not of metal, for keys; plastic boxes.

Cl.21: Glass bowls; containers for household or kitchen use; ceramics for household purposes; works of art of porcelain, ceramic, earthenware, terra-cotta or glass; toilet utensils; brushes; toothbrushes; drinking troughs; indoor aquaria; insect traps; drinking vessels; cosmetic utensils; thermally insulated containers for food; cleaning instruments, hand-operated; gardening gloves; glass, unworked or semi-worked, except building glass; mops; mop wringer buckets; watering cans; dustbins; steel wool for cleaning; electric toothbrushes; non-electric toothbrushes.
Priority claimed from 14/10/2019; Application No. : 4590226 ;France
4552805   08/04/2020
[International Registration No. : 1533780]
SERAPID - FRANCE
ZI Louis Delaporte, Voie F - Zone Bleue F-76370 ROUXMESNIL-BOUTEILLES France

Proposed to be Used

IR DIVISION

Cl.6; Construction materials of metal; transportable buildings of metal; telescopic buildings of metal; transposition of mobile buildings of metal; metal hinged flanges; chains of metal; metal pillars (construction parts); metal ramps; metal push bars; show performances composed of primarily metal materials; bleachers of metal; floors of metal; mobile metal stands for viewers.

Cl.7; Machine tools; lifting apparatus; elevators (lifts); moving staircases [escalators]; elevators; hoists; lifting machines for handling loads; lifting gear for handling loads; lifting columns; lifting platforms and lifting platforms including mobile platforms; holders for lifting tables; slide rests (machine parts); platform forklift trucks; handling apparatus with loading plate; tool loading machines; structures transfer apparatus; machines for the transport and horizontal and vertical transfer of loads; horizontal, vertical and rotating conveyance mechanisms; handling machines (loading and unloading); loading machines; drives for elevators; drives for machines; mechanism for processing of layers of seats via an automated system; guidance mechanism for movement of seats to change room layout; pantograph (machines); transmission chains other than for land vehicles; rigid thrust chains for machines; traction chains for machines; rigid chains for machine tools; chain storage devices for machine tools; storage devices (parts of machines); elevator belts; belts for machines; power transmission belting for machines; jacks (machines); transmission jacks (machines); mechanical jacks; flexible electric jacks; telescopic cylinders; linear actuators; telescopic actuators (mechanical); Actuators for mechanisms; derricks; telescopic tubes of metal; robotic arms for industrial use; piece clamping flanges for machine tools; lifting ramps; ramps in the form of machines; lifting tables; conveyance mechanisms for swimming pool floors; rotary tables for machine tools; sliding tables for work pieces (machines); tool-changing devices for machine tools; articulated console for changing tools for machine tools; mechanically-operated tools.

Cl.37; Installation, maintenance and repair of systems for moving and transferring loads; installation, maintenance and repair of lifting equipment; installation, maintenance and repair of transfer and handling equipment; installation, maintenance and repair of machine tools.
HONEYSTICKS

4552857  15/05/2020

[International Registration No. : 1304899]

Honeysticks Limited
9b Ward Street, New Lynn Auckland 0600 New Zealand

Proposed to be Used

IR DIVISION

Cl.16; Presentation portfolios (stationary cases); colouring crayons; crayons; marking crayons; pastels (crayons); wipe-off boards for use with crayons; artists' materials for drawing; boxes for drawing instruments; cases for drawing devices; drawing apparatus; drawing blocks; drawing boards; drawing books; drawing instrument cases (fitted); drawing instruments; drawing materials; materials for drawing; drawing templates; drawing paper; drawing pens; drawing rulers; drawing sets; drawing sheets; drawing squares; drawing stencils; cases for drawing apparatus; colouring materials (drawing instruments); drawing pads; instruments for drawing; materials for use in drawing; rulers for drawing; templates (drawing); albums for colouring; books for colouring purposes; chalks for colouring; colouring boards; colouring books; colouring materials (school childrens' paint boxes); colouring materials (writing instruments); colouring pencils; colouring pens; hand held instruments for colouring; materials for use in sketching; sketching boards; sketching pads; boxes for writing instruments; cases for writing apparatus; cases for writing devices; gift cases for writing instruments; hand held instruments for writing; handwriting specimens for copying; materials for writing; pads of writing paper; pads (writing); paper for writing; writing boards; writing books; writing utensils; lettering stencils; stencils (stationery); cases for writing sets; writing sets.

Cl.28; Sketching toys; children's toys.
BEIJING 7INVENSUN TECHNOLOGY CO., LTD.
Room 1801-1803, Floor 18, Tower 6, Community 4, Wangjing East Park, Chaoyang District 100102 Beijing China

Proposed to be Used

IR DIVISION

Cl.9; Wearable activity trackers; goggles for sports; monitors [computer hardware]; computer programs, downloadable software; face recognition devices; virtual reality headsets; chips [integrated circuits]; integrated circuit cards [smart cards]; spectacles; computer game software downloadable from global computer networks.

Cl.35; Advertising; online advertising on a computer network; presentation of goods on communication media, for retail purposes; market research; providing business information via a web site; professional business consultancy; provision of an online marketplace for buyers and sellers of goods and services; marketing; computerized file management; sponsorship search.

Cl.42; Maintenance of computer software; computer software design; computer system analysis; cloud computing; architectural services; software as a service [SaaS]; industrial design; quality control; technological research; information technology [IT] consultancy.
Priority claimed from 22/11/2019; Application No. : 30 2019 026 434 ;Germany
4553053 15/04/2020
[International Registration No. : 1534274]
POLIPOL Holding GmbH & Co. KG
Diepenauer Heide 1 31603 Diepenau Germany

Proposed to be Used
IR DIVISION

CI.18; Leather for furniture (semi processed); leather covers for furniture; imitation leather for furniture.

CI.20; Furniture, especially upholstered furniture, sofa sets, pull-out couches that can be transformed into day-beds, bed sofas, armchairs; beds; fabric sample racks, namely in the form of fabric trolleys for the demonstration and exhibition of samples of fabrics and types of fabric, samples of leather, samples of imitation leather and samples of other upholstery fabrics, especially for the use for upholstered furniture; mattresses; upholstered headrests; neck cushions; pillows; backrests; accessory parts for upholstered furniture, especially bags being adapted to furniture for the storage of magazines, remote controls and other objects.

CI.24; Fabrics for furniture; textile imitation leather fabrics for furniture.

CI.35; Wholesale and retail services with the following goods: leather for furniture (semi processed), leather covers for furniture, imitation leather for furniture, furniture (especially upholstered furniture, sofa sets, pull-out couches that can be transformed into day-beds, bed sofas, armchairs), beds, fabric sample racks (namely in the form of fabric trolleys for the demonstration and exhibition of samples of fabrics and types of fabric, samples of leather, samples of imitation leather and samples of other upholstery fabrics, especially for the use for upholstered furniture), mattresses, upholstered headrests, neck cushions, pillows, backrests, accessory parts for upholstered furniture (especially bags being adapted to furniture for the storage of magazines, remote controls and other objects), fabrics for furniture, textile imitation leather fabrics for furniture.
Priority claimed from 17/12/2019; Application No. : 30 2019 116 440 ;Germany
4553198   09/04/2020
[International Registration No. : 1534285]
FRITZ RUCK Ophthalmologische Systeme GmbH
De-Saint-Exupéry-Straße 10 60549 Frankfurt am Main Germany

Proposed to be Used

IR DIVISION

Cl.5; Pharmaceuticals; veterinary preparations.

Cl.9; Scientific apparatus and instruments; research apparatus and instruments; apparatus and instruments for recording of data; apparatus and instruments for transmitting data; computer software.

Cl.10; Surgical apparatus and instruments; instruments, equipment and apparatus used in ophthalmology, in particular for eye surgery; systems of ophthalmological equipment consisting of the aforesaid instruments, equipment and apparatus; medical apparatus and instruments; dental apparatus and instruments; veterinary apparatus and instruments; artificial limbs; artificial eyes; artificial teeth; orthopedic articles; suture materials.
4553251    11/05/2020

[International Registration No. : 1537100]

XIAMEN HAPPY SWEET POTATO CO., LTD

Unit 01, Unit 02, 6F, Century Building, No. 7, Yilan Road, Siming District, Xiamen 361000 Fujian China

Proposed to be Used

IR DIVISION

Cl.30; Coffee-based beverages, tea, tea-based beverages, sugar confectionery, pastries, cereal preparations, wheat flour, soya flour, starch for food, tapioca flour.

Cl.35; Presentation of goods on communication media, for retail purposes, publicity, business management assistance, business management of hotels, commercial administration of the licensing of the goods and services of others, marketing, sales promotion for others, procurement services for others [purchasing goods and services for other businesses], compilation of information into computer databases, rental of vending machines.

Cl.43; Accommodation bureau services [hotels, boarding houses], café services, hotel services, bar services, mobile catering services, teahouse services, rental of meeting rooms, rental of cooking apparatus, rental of drinking water dispensers.
Priority claimed from 22/11/2019; Application No. : 30 2019 026 431 ;Germany
4553254   15/04/2020
[International Registration No. : 1537413]
POLIPOL Holding GmbH & Co. KG
Diepenauer Heide 1 31603 Diepenau Germany

Proposed to be Used

IR DIVISION

Cl.18; Leather for furniture (semi processed); leather covers for furniture; imitation leather for furniture.

Cl.20; Furniture, especially upholstered furniture, sofa sets, pull-out couches that can be transformed into day-beds, beds, armchairs; beds; fabric sample racks, namely in the form of fabric trolleys for the demonstration and exhibition of samples of fabrics and types of fabric, samples of leather, samples of imitation leather and samples of other upholstery fabrics, especially for the use for upholstered furniture; mattresses; upholstered headrests; neck cushions; pillows; backrests; accessory parts for upholstered furniture, especially bags being adapted to furniture for the storage of magazines, remote controls and other objects.

Cl.24; Fabrics for furniture; textile imitation leather fabrics for furniture.

Cl.35; Wholesale and retail services with the following goods: leather for furniture (semi processed), leather covers for furniture, imitation leather for furniture, furniture (especially upholstered furniture, sofa sets, pull-out couches that can be transformed into day-beds, beds, armchairs), beds, fabric sample racks (namely in the form of fabric trolleys for the demonstration and exhibition of samples of fabrics and types of fabric, samples of leather, samples of imitation leather and samples of other upholstery fabrics, especially for the use for upholstered furniture), mattresses, upholstered headrests, neck cushions, pillows, backrests, accessory parts for upholstered furniture (especially bags being adapted to furniture for the storage of magazines, remote controls and other objects), fabrics for furniture, textile imitation leather fabrics for furniture.
dessiball

Priority claimed from 28/11/2019; Application No. : 018158629 ;European Union
4553470    20/05/2020
[International Registration No. : 1538019]
Cireson GmbH
Berliner Straße 155 10715 Berlin Germany

Proposed to be Used
IR DIVISION
Cl.7; Washing apparatus.
Cl.9; Optical lanterns.
Cl.11; Sanitizers; disinfectant apparatus; ultraviolet sterilization units [water treatment equipment]; ultra-violet water sterilisation units for industrial use; luminaires; water distilling units; water sterilizers; water purification installations; water conduits installations; water filtering apparatus; water purifiers for industrial use; ultraviolet sterilizers; ultra-violet irradiators.
Priority claimed from 01/04/2020; Application No. : UK00003478668 ;United Kingdom
4554683    01/05/2020
[International Registration No. : 1537326]
Airts Consulting Limited
Floor 3,1 - 4 Atholl Crescent Edinburgh Scotland EH3 8HA United Kingdom

Proposed to be Used

IR DIVISION

Cl.9; Artificial intelligence software; enterprise resource planning software; artificial intelligence software for use in enterprise resource planning and professional services planning; artificial intelligence software platform for scheduling and planning purposes; artificial intelligence software platform for enterprise resource planning; computer application software relating to enterprise resource planning; enterprise resource planning software for businesses providing professional services.

Cl.35; Data management services; business data management, compilation and analysis; preparation of statistical data relating to businesses; dissemination of data relating to businesses; information and data compiling and analysing relating to business management; business process management and re-engineering; business management, advisory and consultation services.

Cl.42; Computer software design and implementation relating to enterprise resource planning; artificial intelligence software design and implementation; design and implementation of artificial intelligence software relating to professional services planning; SaaS services, namely, hosting software for use by others in the field of enterprise resource planning; SaaS services, namely, hosting artificial intelligence software for use by others in the field of planning and scheduling tasks in a professional services business; computer software maintenance; information and consultancy services in relation to all the aforesaid.
KIM YUN TAE

05832, 101dong 601ho Garak Woosung 2-Cha Apt.,35, Jungdae-ro 12-gil, Songpa-gu Seoul Republic of Korea

Proposed to be Used

IR DIVISION

Cl.29; Processed ginseng for use as a vegetable; ginsengs for use as vegetables [frozen]; processed red ginseng for use as a vegetable; dried red ginseng; frozen red ginseng; fermented processed red ginseng; ginseng processed food products; ginseng jam; sliced Korean ginseng, namely, ginseng jeolpyeon; ginseng jelly; preserved ginseng for use as a vegetable; red ginseng powders; red ginseng concentrates; red ginseng jeolpyeon [sliced Korean red ginseng].

Cl.30; Ginseng confectionery; ginseng confectionery preserved in honey; ginseng confectionery in jelly form; red ginseng confectionery; red ginseng gum; bars of sweet jellied red ginseng paste; red ginseng confectionery preserved in honey [being confectionary]; red ginseng chocolate; ginseng tea.
PROPOSED TO BE USED

IR DIVISION

Cl.6: Common metals and their alloys; small items of metal hardware; goods of common metal not included in other classes; identification bracelets made of metal and non-precious metal bracelets; decorative metal boxes, letter boxes made of metal; figurines of common metal; decorative tin cans (made of non-precious metal); goods of common metal not included in this class.

Cl.9: Scientific, nautical, surveying, electric, photographic, cinematographic, optical, weighing, measuring, signalling, checking (supervision), life-saving and teaching apparatus and instruments; apparatus and instruments for conducting, switching, transforming, accumulating, regulating or controlling electricity; apparatus for recording, transmission or reproduction of sound or images; magnetic data carriers, recording discs; mechanisms for coin-operated apparatus; cash registers, calculating machines, data processing equipment and computers; fire-extinguishing apparatus; motion picture films featuring comedy, drama, action, adventure and/or animation, and motion picture films for broadcast on television featuring comedy, drama, action, adventure and/or animation; pre-recorded vinyl records, audio tapes, audio-video tapes, audio video cassettes, audio video discs, and digital versatile discs featuring music, comedy, drama, action, adventure, and/or animation; stereo headphones; batteries; cordless telephones; mobile telephones; parts and accessories for mobile telephones; mobile telephone covers; mobile telephone cases; mobile telephone cases made of leather or imitation of leather; mobile telephone covers made of cloth or textile materials; telephone and/or radio pagers; hand-held calculators; audio cassette and CD players; CD ROM games; video and computer game programs; video game discs, cartridges and cassettes; digital music (downloadable) provided from the Internet; digital music (downloadable) provided from MP3 Internet Web sites; MP3 players; hand-held karaoke players, telephone and/or radio pagers; short motion picture film cassettes featuring comedy, drama, action, adventure and/or animation to be used with hand-held viewers or projectors; video cassette recorders and players, compact disc players, digital audio tape recorders and players, electronic diaries; radios; mouse pads; eyeglasses, sunglasses and cases therefore; audio tapes sold together with booklets; computer programs, namely, software linking digitised video and audio media to a global computer information network; video and computer game programs; video game cartridges and cassettes; decorative magnets; global positioning systems; navigation apparatus for vehicles (on-board computers); parts and fittings for all of the aforementioned goods.

Cl.13: Bandoliers.

Cl.14: Precious metals and their alloys and goods in precious metals or coated therewith, not included in other classes; jewellery, precious stones; horological and chronometric instruments; clocks; alarm clocks; desk clocks; watches; alarm watches; sporting watches; jewellery; costume jewellery; bracelets; anklet bracelets; brooches; chains; charms; cuff-links; earrings; lapel pins; tie pins; tie clips; necklaces; ornamental pins; pendants; rings; key rings; action figures (decorative) of precious metal; figurines of precious stones; figurines coated with precious metal; adhesive wall decorations of precious metal; amulets; cases for clocks, watches or jewels; cases and containers of precious metal; coins; metal key holders, metal key rings, metal key chains; metal key clips and jewellery boxes made of metal and non-precious metal; agates; anchors [clock and watch making]; barrels [clock and watch making]; beads for making jewelry; cases for clock and watchmaking; cases for watches [presentation]; clock cases; clock hands [clock and watch making]; clockworks; coins; copper tokens; dials [clock and watch making]; jet, unwrought or semi-wrought; jewelry cases [caskets]; key rings [trinkets or fobs]; medals; movements for clocks and watches; olivine [gems]; ornaments of jet; pearls made of ambroid [pressed amber]; pendulums [clock and watch making]; semi-precious stones; spinel [precious stones]; watch bands; watch cases; watch chains; watch glasses; watch springs.

Cl.16: Paper, cardboard and goods made from these materials, not included in other classes; printed matter; bookbinding material; photographs; adhesives for stationery or household purposes; artists’ materials; paint brushes; typewriters and office requisites (except furniture); instructional and teaching material (except apparatus); plastic material for packaging (not included in other classes); printers’ type; printing blocks; printed matter and paper goods, namely, books featuring characters from animated, action, adventure, comedy and/or drama features, comic books, children’s books, magazines featuring characters from animated, action adventure, comedy and/or drama features, colouring books,
children's activity books; booklets (all being sold together with audio tapes); stationery, writing paper, envelopes, notebooks, diaries, note cards; greeting cards, trading cards; lithographs; pens, pencils, cases therefor, erasers, crayons, markers, coloured pencils, painting sets, chalk and chalkboards; decals, heat transfers; posters; mounted and/or unmounted photographs; book covers, book marks, calendars, gift wrapping paper; paper party decorations, namely, paper napkins, paper doilies, paper place mats, crepe paper, invitations, paper table cloths, paper cake decorations; printed transfers for embroidery or fabric appliqués; printed patterns for costumes, pyjamas, sweatshirts and T-shirts; metal money clips; adhesive tapes for stationery or household purposes; architects' models; bags for microwave cooking; balls for ball-point pens; composing frames [printing]; composing sticks; engraving plates; galley racks [printing]; garbage bags of paper or of plastics; graining combs; hand labelling appliances; holders for checkbooks [cheque books]; house painters' rollers; marking chalk; money clips; mounting photographs (apparatus for -); packaging material made of starches; passport holders; photograph stands; printers' blankets, not of textile; printers' reglets; selfie-adhesive tapes for stationery or household purposes; sheets of reclaimed cellulose for wrapping; statite [tailor's chalk]; tailors' chalk; trays for counting and sorting money; vignetting apparatus; wristbands for the retention of writing instruments.

Cl.18: Leather and imitations of leather, and goods made of these materials and not included in other classes; animal skins, hides; trunks and travelling bags; umbrellas, parasols and walking sticks; whips, harness and saddlebrey; athletic bags; bath bags; beach bags; book bags; diaper bags; leather bags; school bags; shoe bags; shopping bags; tote bags; totelebags; suit carriers being travelling bags; waist bags; weekend bags; work bags; backpacks; knapsacks; fanny packs; waist packs; wallets; purses; chain mesh purses, not of precious metal; clutch purses; coin purses; cosmetic purses; evening purses; leather purses; purses, not of precious metal; attaché cases; bags for sports; briefcases; card cases [notecases]; chain mesh purses; clothing for pets; collars for animals; frames for umbrellas or parasols; game bags [hunting accessories]; gold beaters' skin; handbag frames; handbags; haversacks; horse blankets; horseshoes; knee-pads for horses; key cases; music cases; muzzles; net bags for shopping; nose bags [feed bags]; pocket wallets; pouch baby carriers; purses; sling bags for carrying infants; slings for carrying infants; straps for skates; straps for soldiers' equipment; suitcase handles; umbrella covers; umbrella handles; umbrella rings; umbrella sticks; vanity cases, not fitted; walking cane handles; walking stick seats; wheeled shopping bags; parts and accessories for all of the aforementioned.

Cl.21: Small domestic utensils and containers (not of precious metals, or coated therewith); combs and sponges; brushes (other than paint brushes); brush-making materials; instruments and material for cleaning purposes; steel wool; unworked or semi-worked glass (excluding glass used in building); glassware, ceramic, porcelain and earthenware, not included in other classes; beverage glassware; cutting boards; bottles, sold empty; jars; bowls; mugs; plastic water bottles; bottle openers; lunch boxes; cookie cutters; pans; kettles; dishes; non-electric waffle irons; non-electric coffee pots not of precious metal; plates not of precious metal; buckets; plastic buckets; ice pails buckets; champagne buckets; shower caddies, not of precious metal; tea caddies, not of precious metal; soap boxes; vacuum bottles; hair combs; cleaning combs; powder compacts sold empty; non-metal decorative boxes; dusting brushes; hair brushes; brushes for clothes; bathroom pails; cake molds; plastic coasters; coffee cups; all purpose containers; drinking glasses; demitasse sets consisting of cups and saucers; plastic coasters; cocktail shakers; thermal insulated containers for food or beverages; cork screws; corn cob holders; decanters; drinking flasks; sugar and creamer sets; infant cups; cookie jars; napkin holders; towel holders; toothpick holders; toothpick holders; paper cups; paper plates; non-metal piggy banks; plastic cups; salt shakers; pepper pots; shoe horns; window dressers; toothbrushes; toothbrush case; wash basins; waste baskets; incense pots; baby bath tubs; bird cages; serving trays not of precious metal; serving utensils, namely, pie servers; cake turners; spatulas; scrapers and cake servers; vases not of precious metal; cases for personal hygiene products; toilet cases; candlestick holders not of precious metal; statues and figurines made of china, ceramic, earthenware, glass and porcelain; chopsticks; gardening gloves; rubber household gloves; parts and accessories for all of the aforementioned; barbecue mitts, dish cloths, oven mitts, pot holders.

Cl.24: Textiles and textile goods, not included in other classes; bed and table covers; travelling rugs; lap rugs; towels; bed linen, blankets, bedspreads, quilts, bed canopies [textile], bed sheets, pillow cases, comforters, duvet covers, mattress covers, mosquito nets, pillow shams; sleeping bags (sheeting); cloth; fabric; table covers and table linen; place mats; napkins, serviettes and table runners; kitchen linens, namely, cloth doilies, cloth napkins, fabric table cloths, kitchen towels, fabric place mats, washing mitts, fabric table runners, cloth coasters; curtains; draperies; curtain holders of cloth; banners; handkerchiefs; bath linen; bath towels and wash clothes; household linen; mats of linen; covers of textile and of plastic for furniture; covers for toilet lids of fabric; covers for cushions; loose covers for furniture; textile wall hangings; shower curtains; cotton, polyester and/or nylon fabric; fabric of imitation animal skins; upholstery fabrics; lingerie fabric; golf towels; hunting; curtains of textile or plastic; flags, not of paper; furniture coverings of plastic; plastic material [substitute for fabrics]; shower curtains of textile or plastic.

Cl.25: Clothing, footwear, headgear; clothing for men, women and children, namely, shirts, T-shirts, sweatshirts, jogging suits, trousers, jeans, pants, shorts, tank tops, rainwear, cloth bibs, skirts, blouses; dresses, suspenders, sweaters, jackets, coats, raincoats, snow suits, ties, robes, hats, caps, sun visors, belts, scarves, sleepwear, pyjamas, lingerie, underwear, boots, shoes, sneakers, sandals, booties, slipper socks, swimwear and masquerade and Halloween costumes; boot uppers; cap peaks; dress shields; fittings of metal for footwear; footwear uppers; hat frames [skeletons]; heelpieces for footwear; heelpieces for stockings; heels; inner soles; non-slipping devices for footwear; pockets for clothing; ready-made linings [parts of clothing]; shirt fronts; shirt yokes; soles for footwear; studs for football boots; tips for footwear; welts for footwear.

Cl.28: Toys, games and playthings; gymnastic and sporting articles not included in other classes; toys and sporting goods, action figures and accessories therefor; plush toys; balloons; bathtub toys; ride-on toys; playing cards; game equipment sold as a unit for playing card games; toy vehicles; dolls; flying discs; amusement apparatus for use in arcades; stand alone video output game machines; coin or counter operated arcade games; pinball game machines; electronic hand-held game units; game equipment sold as a unit for playing a board game, a card game, a manipulative
game, a parlor game, a parlor-type computer game, an action type target game; jigsaw and manipulative puzzles; paper party favors; party paper hats; paper face masks; masquerade and Halloween masks; skateboards; ice skates; water squiring toys; balls, namely, playground balls, soccer balls, baseballs, basketballs; baseball gloves; surfboards; swimming floats for recreational use; kickboard flotation devices for recreational use; swim boards for recreational use; swim fins; toy zip guns; toy bakeware and toy cookware; toy banks; toy snow globes; Christmas tree ornaments; game equipment sold as a unit for playing a parlor-type computer game; swimming floats; kickboard flotation devices; swim boards; bags especially designed for skis and surfboards; bait (artificial fishing); billiard cue tips; billiard markers; billiard table cushions; bite indicators [fishing tackle]; bite sensors [fishing tackle]; bladders of balls for games; caps for pistols [toys]; chalk for billiard cues; Christmas tree stands; Christmas trees of synthetic material; confetti; cricket bags; divot repair tools [golf accessories]; edges of skis; fairground ride apparatus; fish hooks; floats for fishing; golf bags, with or without wheels; gut for fishing; gut for rockets; kite reels; lines for fishing; masts for sailboards; novelties for parties, dances [party favors, favors]; paintballs [ammunition for paintball guns] [sports apparatus]; paper party hats; protective paddings [parts of sports suits]; reels for fishing; rollers for stationary exercise bicycles; resin used by athletes; seal skins [coverings for skis]; ski bindings; sole coverings for skis; strings for rackets; surfboard leashes.
instructional and teaching material (except apparatus), plastic material for teaching (not included in other classes),
printers' type, printing blocks, printed matter and paper goods, namely, books featuring characters from animated, action, 
animation, comedy and/or drama features, comic books, children's books, magazines featuring characters from animated, action 
animation, comedy and/or drama features, colouring books, children's activity books, booklets (all being sold 
together with audio tapes), stationery, writing paper, envelopes, notebooks, diaries, note cards, greeting cards, trading 
cards, lithographs, pens, pencils, cases therefor, erasers, crayons, markers, coloured pencils, painting sets, chalk and 
chalkboards, decals, heat transfers, posters, mounted and/or unmounted photographs, book covers, book marks, 
calendars, gift wrapping paper, paper party decorations, namely, paper napkins, paper doilies, paper place mats, crepe 
paper, invitations, paper table cloths, paper decorations, printed transfers for embroidery or fabric appliqués, printed 
patterns for costumes, pyjamas, sweatsuits and T-shirts, leather and imitations of leather, and goods made of these 
materials and not included in other classes, animal skins, hides, trunks and travelling bags, umbrellas, parasols and 
walking sticks, whips, harness and saddlery, athletic bags, bath bags, beach bags, book bags, diaper bags, duffel bags, 
leather bags, school bags, shoe bags, shopping bags, tote bags, toilettry bags, suit carriers being travelling bags, waist 
bags, weekend bags, work bags, backpacks, knapsacks, fanny packs, waist packs, waist packs, wallets, purses, chain mesh purses, 
not of precious metal, clutch purses, coin purses, cosmetic purses, evening purses, leather purses, purses, not of 
precious metal, parts and accessories for all of the aforementioned, furniture, office furniture, mirrors, picture frames, 
photograph frames, photograph frames of metal, wood or paper, wall plaques, key cards (not encoded), curtain holders, 
hooks, rails, rings, rods, rollers and tie-backs, bamboo, bamboo curtains and bamboo blinds, bead curtains, blinds, 
jewellery boxes, storage containers, trunks and chests, cabinets, chairs, desks and tables, dressing tables, easy chairs, 
beds and water beds, bedding (not including linen), bed fittings not of metal, bedsteads, furniture screens, clothes hooks 
and coat hangers, coat stands, garment covers, cushions, divans, mats, mattresses, pillows, support pillows for use in 
baby car safety seats, support pillows for use in baby seating, sleeping bags, door fittings and door furniture, drinking 
straws, flower stands, footstools, hat stands, display boards, bottle caps not of metal, bottle casings of wood, bottle 
racks, bottle stoppers, plate racks, wine containers of wood, high chairs, basins, bowls, tubs, basins, bathtubs, non-electric 
coffee pots not of precious metal, plates not of precious metal, buckets, plastic buckets, ice pails buckets, champagne 
buckets, shower caddies, not of precious metal, tea caddies, not of precious metal, soap boxes, vacuum 
hair bottles, hair combs, cleaning combs, powder compacts sold empty, non-metal decorative boxes, dusting brushes, hair 
brushes, brushes for clothes, bathroom pails, cake moulds, plastic coasters, coffee cups, all purpose containers, drinking 
glasses, demitasse sets consisting of cups and saucers, plastic coaters, cocktail shakers, thermal insulated containers 
for food or beverages, cork screws, corn cob holders, decanters, drinking flasks, sugar and creamer sets, infant cups, 
cookie jars, napkin holders, towel holders, toothpick holders, toothpick holders, paper cups, paper plates, non-metal piggy 
banks, plastic cups, salt shakers, pepper pots, shoe horns, window dusters, toothbrushes, toothbrush cases, wash 
basins, waste baskets, incense pots, baby bath tubs, bird cages, serving trays not of precious metal, serving utensils, 
namely, pie servers, cake turners, spatulas, scrapers and cake servers, vases not of precious metal, cases for personal 
hygiene products, toilet cases, candlestick holders not of precious metal, statues and figurines made of china, ceramic, 
earthware, glass and porcelain, chopsticks, gardening gloves, rubber household gloves, parts and accessories for all of 
the aforementioned, textiles and textile goods, not included in other classes, bed and table covers, rugs, travelling 
rugs, lap rugs, towels, bed linen, blankets, bedspreads, quilts, canopies, bed pads, bed sheets, pillow cases, comforters, 
duvet covers, bed ticking, pillowcases, doona covers, duvet covers, pillowcases, bed comforters, bedspreads, duvet 
covers and table linen, place mats, napkins, serviettes and table runners, kitchen linens especially, bamboo mats, 
cloth doilies, cloth napkins, dish cloths, fabric table cloths, kitchen towels, fabric place mats, oven mitts, washing mitts, fabric 
table runners, pot holders, cloth coasters, curtains, draperies, curtain holders of cloth, banners, handkerchiefs, bath 
linen, bath towels and wash cloths, household linen, mats of linen, coverings of textile and of plastic for furniture, covers 
for toilet lids of fabric, covers for cushions, loose covers for furniture, textile wall hangings, shower curtains, cotton, 
polyester and/or nylon fabric, fabric of imitation animal skins, upholstery fabrics, lingerie fabric, golf towels, clothing, 
footwear, headgear, clothing for men, women and children, namely, shirts, T-shirts, sweatsuits, jogging suits, trousers, 
ejans, pants, shorts, tank tops, rainwear, cloth bibs, skirts, blouses, dresses, suspenders, sweaters, jackets, coats, 
raincoats, snow suits, ties, robes, hats, caps, sun visors, belts, scarves, sleepwear, pyjamas, lingerie, underwear, boots, 
shoes, sneakers, sandals, booties, slipper socks, swimwear and masquerade and Halloween costumes, lace and 
embroidery, ribbons and braid, buttons, hooks and eyes, pins and needles, sewing thimbles, artificial flowers, buttons, 
badges for wear, not of precious metal, adhesive patches, articles and ornaments for the hair, hair bands, hair pins, 
barrettes, bows for the hair, decorative brooches (clothing accessories), sewing boxes, cosies for beverages or food, 
cushions for pins, decorative bows, ribbons and tapes, embroidery, haberdashery, shoe laces, carpets, rugs, mats and 
matting, floring, linoleum, linoleum floor coverings, other materials, vinyl floor coverings (non-textile), tapestry (wall hangings), 
not of textile, wallpaper, vinyl and linoleum floor coverings, ceiling coverings, bath mats, door mats, Reed mats, gymnastics mats, toys, games and playthings, gymnastic and sporting articles not included in 
other classes, toys and sporting goods, action figures and accessories therefor, plush toys, balloons, bathtub toys, 
ride-on toys, playing cards, equipment sold as a unit for playing card games, toy vehicles, dolls, flying discs, amusement 
apparatus for use in arcades, stand alone video output game machines, coin or counter operated arcade games, pinball 
game machines, electronic hand-held game units, game equipment sold as a unit for playing a board game, a card game, 
a manipulative game, a parlour game, a parlour-type computer game, an action type target game, jigsaws, wall hanging 
puzzles, paper party favours, paper hats, paper face masks, masquerade and Halloween masks, skateboards, ice skates, 
water squirting toys, balls, namely, playground balls, soccer balls, baseballs, basketballs, baseball gloves, surfboards, 
swimming floats for recreational use, kickboard flotation devices for recreational use, swim boards for recreational use, 
swim fins, toy zip guns, toy bake ware and toy cookware, toy banks, toy snow globes, Christmas tree ornaments, meat,
fish, poultry and game, meat extracts, preserved, dried and cooked fruits and vegetables, jellies, jams, eggs, milk and milk products, edible oils and fats, processed and dried vegetables, processed and dried fruits, processed ginseng, raisins, nuts, food products made from nuts, fruit salads, fruit jellies, dairy puddings, dessert puddings, marmalade, yoghurt, preserved onions, preserved olives, crystallized fruits, vegetable and fruit juices for cooking, jams, chocolate nut butter, cocoa butter and peanut butter, canned fruits and vegetables, pickles, soybean-based food beverage used as a milk substitute, frozen fruits and vegetables, processed and dried meat, seafood, margarine, foodstuffs in the form of snack foods, snack foods made from meat, snack foods made from pre-cooked vegetables, snack foods made from eggs, corn snacks (other than confectionery), potato snacks, potato chips, potato crisps, cheese, cheese in the form of dips, spreads and sticks, milk shakes, dairy products for making milk shakes, preparations for making milk shakes, prepared meals, prepared cooked meals, prepared frozen meals, all included in class 29, sugar, rice, tapioca, sago, artificial coffee, flour and preparations made from cereals, ices, pasta, honey, treacle, yeast, baking-powder, salt, mustard, vinegar, fruit sauces, sauces (condiments), spices, ice, cookies, breakfast cereal, bubble gum, cake decorations made of candy, chewing gum, frozen confections, crackers, frozen yogurt, ice cream, pretzels, peanut butter, confectionery chips, malt for food, soybean malt, malt biscuits, sugar confectionery, candy, candy bars, candy mints, chocolate, chocolate confectionery, chocolate decorations for Christmas trees, cakes, cake preparations, edible decorations for cake, popcorn, flavoured popcorn, cereal based snack foods, rice cakes, crisp snack food products, crisp bread snacks, prepared savoury foodstuffs in the form of snack foods, flour based savoury snacks, corn chips, tortillas, pastilles, pastries, custard, custard mixes and powder, coffee beverages with milk, cocoa beverages with milk, chocolate-based beverages, coffee and coffee-based beverages, cocoa and cocoa-based beverages, tea, namely, ginseng tea, black tea, oolong tea, barley and barley-leaf tea, meat tenderisers for household purposes, binding agents for ice-cream, prepared meals, prepared cooked meals, prepared frozen meals, all included in class 30, canned pasta foods, all other goods included in this class, mineral and aerated waters and other non-alcoholic drinks, fruit drinks and fruit juices, syrups and other preparations for making beverages, vegetable juice for beverages, sweet drinks prepared with rice and malt, fruit powder, fruit pastes and fruit purees, prepared milk shake, cola syrup, powders for effervescing beverages for entertainment purposes, for children as well as for commercial or advertising purposes, for trade fairs for commercial or advertising purposes, presentation of goods on communication media, for retail purposes; price comparison services; procurement services for others [purchasing goods and services for other businesses]; psychological testing for the selection of personnel; public relations; publicity material rental; rental of advertising space; rental of advertising time on communication media; rental of photocopying machines; rental of vending machines; shop window dressing; sponsorship search; telemarketing services.

CI.41; Education; providing of training; entertainment; sporting and cultural activities; entertainment services in the nature of live-action, comedy, drama and/or animated television programmes; production of live-action comedy, drama and/or animated motion picture theatrical films; production of live-action, comedy, drama and/or animated motion picture theatrical films; theatrical performances both animated and live action; production of audio and video recordings; education and entertainment services provided via a global computer network; information relating to education and entertainment provided on-line from a computer database or the Internet; electronic games services provided via a global computer network; providing on-line publications (non-downloadable); on-line publication of electronic books and journals (non-downloadable); editing and, publication and distribution of printed matter; publication of sheet music; organising of entertainment and social events; entertainment services relating to booking of acts, events and venues; entertainers services; club entertainment services; provision of dancing facilities; nightclub, discotheque, music hall, concert, dance hall, ballroom, cabaret services; circuses; provision of live entertainment; production of live entertainment; arranging of visual and musical entertainment; audio-visual display presentation services for entertainment purposes; organising of events, exhibitions and shows for entertainment purposes; production of audio entertainment; production of entertainment shows featuring dancers and singers; music competition services; organisation of balls; organisation of shows; providing karaoke services; management of entertainment services; training of performance artists; provision of entertainment services on cruise ships; video arcade services; providing amusement arcade services; amusement arcade machine rental services; theme park services; amusement park services with a theme park in the form of television productions; education and training services relating to the establishment, operation, administration, management and conduct of amusement and theme parks; video studios; recording studio services; television entertainment; cinema services; providing cinema and theatre facilities; booking agency services for cinema tickets; rental and leasing of movie projectors and accessories; rental of cinematographic and motion picture films; distribution of cinematographic and motion picture films; editing of cinematographic and motion picture films; showing of cinematographic and motion picture films; organisation and management of cinemas and theatres; education and training services relating to the establishment, operation, administration, management and conduct of cinemas and theatres; training services for cinema technicians; providing of sports facilities; providing of recreation facilities, services and amenities; leisure centre and boating lake services; provision of swimming facilities, services and amenities; tenpin bowling alley and bowling green services; providing of golf facilities; providing of tennis court facilities; health and fitness club services; providing of casino and gaming facilities; booking of seats for shows; organisation of quizzes, games and competitions; organisation of beauty competitions; organisation of sporting competitions; rental of diving equipment; rental of sports equipment; arranging, planning and conducting of conferences, seminars, exhibitions and
banquets; calligraphy services; education information; electronic desktop publishing; entertainment information; games
equipment rental; language interpreter services; layout services, other than for advertising purposes; microfilming;
modelling for artists; providing on-line electronic publications, not downloadable; publication of books; publication of
electronic books and journals on-line; publication of texts, other than publicity texts; recreation information; rental of
audio equipment; rental of camcorders; rental of lighting apparatus for theatrical sets or television studios; rental of
movie projectors and accessories; rental of radio and television sets; rental of show scenery; rental of skin diving
equipment; rental of sports equipment, except vehicles; rental of stage scenery; rental of video cassette recorders; sign
language interpretation; ticket agency services [entertainment]; timing of sports events; toy rental; translation;
videotaping; information, advice and consultancy relation to all the aforesaid services.

Cl.42; Consultancy in the design and development of computer hardware; computer software consultancy; computer
programming; support and consultation services for managing computer systems, databases and applications; graphic
design for the compilation of Web pages on the Internet; information relating to computer hardware or software provided
on-line from a global computer network or the Internet; creating and maintaining Web-sites; hosting the Web-sites of
others; computer software design for others and computer software consultancy services; architectural services for the
design of cinemas and theatres; information, advice and consultancy relating to all the aforesaid services.

Cl.45; Legal services; security services for the protection of property and individuals; personal and social services
rendered by others to meet the needs of individuals; intellectual property licensing services; issue of licensing rights
relating to films, television productions and video productions; management of intellectual property rights; legal advisory
services provided to cinema operators; rental of fire alarms; rental of fire extinguishers; rental of safes; security
consultancy.
MS PRINTING SOLUTIONS SRL
Via Bergamo 1910 I-21042 Caronno Pertusella (VA) Italy

Proposed to be Used

IR DIVISION

Cl.2: Printing ink; ink cartridges for printers; dyestuffs; colorants; thinners for colours; varnish; enamels [varnishes]; varnish; pigments; dyes.

Cl.11: Drying apparatus, in particular for the textile industry; drying installations, in particular for the textile industry; steam generating apparatus, in particular for the textile industry; steam generating installations, in particular for the textile industry; parts and spare parts of the aforementioned goods, as far as contained in this class.
4554831  07/05/2020
[International Registration No. : 1538350]
MS PRINTING SOLUTIONS SRL
Via Bergamo 1910 I-21042 Caronno Pertusella (VA) Italy

**Proposed to be Used**

**IR DIVISION**

**Cl.2**: Printing ink; ink cartridges for printers; dyestuffs; colorants; thinners for colours; varnish; enamels [varnishes]; varnish; pigments; dyes.

**Cl.11**: Drying apparatus, in particular for the textile industry; drying installations, in particular for the textile industry; steam generating apparatus, in particular for the textile industry; steam generating installations, in particular for the textile industry; parts and spare parts of the aforementioned goods, as far as contained in this class.
QUAD STREAM

Priority claimed from 20/12/2019; Application No. : 01408219 ;Benelux
4554932   16/04/2020
[International Registration No. : 1537381]
Koninklijke Philips N.V.
High Tech Campus 5 NL-5656 AE Eindhoven Netherlands
Proposed to be Used
IR DIVISION
Cl.10; Oral irrigators; periodontal irrigators for use in dental treatment.
Cl.21; Electric and non-electric toothbrushes; replaceable toothbrush heads; apparatus for cleaning teeth and gums;
oral irrigators, other than for use in dentistry; periodontal irrigators for personal use; oral irrigators for interdental
cleaning, other than for use in dentistry; apparatus for cleaning teeth and gums for home use; tongue cleaning
instruments in the nature of brushes for personal care; oral irrigators for dental care, other than for use in dentistry.
Priority claimed from 21/11/2019; Application No. : 747110 ; Switzerland
4554983 18/05/2020
[International Registration No. : 1538803]
Lavey Product SA
Routes des Bains 42 CH-1892 Lavey-les-Bains Switzerland

Proposed to be Used

IR DIVISION

Cl.3; Soaps; perfumery, essential oils, cosmetics, hair lotions; dentifrices; body sprays; scented body sprays; moisturizers; skin moisturizers; facial moisturizers; moisturizing preparations; cosmetic preparations for bathing, cosmetic creams, make-up products, non-medicated toiletries; beauty care preparations; beauty gels; moisturizing creams, lotions and gels; make-up removing creams, lotions, gels and milks; emulsions, gels and lotions for skin care; cleansing and moisturizing creams, oils, lotions and preparations; sun creams; after-sun creams; bath and shower gels and salts other than for medical use; shower oils, creams and gels; lotions, creams and preparations for face, body, scalp, nail and hair care; bath crystals; bath salts; shower and bath preparations; face tonics for cosmetic use; toners for cosmetic use; topical skin sprays for cosmetic use; cosmetic sprays for the skin; tissues impregnated with a cosmetic product; skin freshening products for cosmetic use; cosmetic products for body and beauty care; cosmetic products for skin care; cosmetic products for children; non-medicated toiletry preparations and cosmetic products; cosmetic products in aerosol form for skin care; preparations for facial care for cosmetic use; moisturizing preparations (cosmetics); non-medicated hair treatment preparations for cosmetic use; cosmetic preparations for body care; cosmetic preparations for the care of mouth and teeth; cosmetic preparations for skin care and treatment; cosmetic preparations for skin regeneration; cosmetic and beauty preparations; cosmetic sun-protecting preparations; cosmetic preparations to protect against sunburn; cosmetic preparations for dry skin during pregnancy; anti-wrinkle cosmetic facial preparations for topical use; cosmetic preparations; cotton wool for cosmetic use; cosmetic kits; facial masks for cosmetic use; sheet facial masks for cosmetic use; skin care lotions for cosmetic use; facial lotions for cosmetic use; skin lotions for cosmetic use; moisturizing body lotions (cosmetics); moisturizing skin lotions (cosmetics); moisturizing lotions (cosmetics); care creams and lotions for cosmetic use for face and body; creams and lotions for cosmetic use; cosmetic powders, creams and lotions for the face, hands and body; skin care lotions for cosmetic purposes; cosmetic suntan lotions; cosmetic lotions; lotions for cosmetic purposes for reducing the appearance of freckles and age spots; pre-moistened cosmetic wipes; facial moisturizers (cosmetics); facial moisturizers for cosmetic use; moisturizing gels (cosmetics); cosmetic creams and gels for the face, hands and body; after-sun gels (cosmetics); gels for cosmetic use; firming creams for the eye contour for cosmetic purposes; body creams for cosmetic use; skin creams for cosmetic use; cleansing creams (for cosmetic use); creams, lotions and other sun-tanning preparations for cosmetic use; creams, oils, lotions, sprays, pencils and balms for cosmetic use; cosmetic creams for skin care; cosmetic creams; cosmetics in the form of lotions; cosmetics for use on the skin; non-medicated cosmetics; personal care cosmetics and preparations; cosmetics and cosmetic preparations; cosmetics for personal use; cosmetics; hair lotions for cosmetic use; all the aforesaid goods of Swiss origin.

Cl.18; Cases; briefcases (leather goods); document cases; bags; handbags; traveling bags; sports bags; beach bags; garment bags for travel; backpacks; traveling sets (leatherware); purses (coin purses); wallets; empty bags for cosmetic products; empty toiletry sets; clutch bags.
Priority claimed from 16/12/2019; Application No. : 018166130 ;European Union
4554986         20/05/2020
[International Registration No. : 1538724]
TALLERES ZITRON, S.A.
Autovia AS-II, Num.2386 - Polig. Roces E-33211 GIJON / ASTURIAS Spain

Proposed to be Used
IR DIVISION

Cl.11: Conduits and installations for the expulsion of gases; apparatus for air conditioning and for heating, ventilation and air purification; HVAC equipment for air treatment (heating, ventilation and cooling); fans for tunnels and mines; fans for industrial use; axial fans.

Cl.37: Construction services; repair in construction work; repair, installation and maintenance of winches, drills, power shovels, machine tools and fans (for mines and tunnels), pumps, compressors, blowers, equipment for moving merchandise, electricity generators, machinery for earth moving, construction, gas extraction and mining, engines, equipment and machine parts, industrial robots and machines and machine tools for processing of materials and manufacturing.

Cl.40: Custom assembling of materials for third parties, including those relating to industrial fans, freight cars, winches, power shovels and drills; custom manufacturing of products, tools, devices and machinery, including industrial fans, freight cars, winches, power shovels and drills; custom construction of machines.

Cl.42: Software design and development services; computer software development services; computer software programming services; development, programming and implementation of software; development of computer hardware equipment; information technology services; technological services; testing, authentications and quality control; design services; engineering services; engineering and design services and consultancy; industrial machinery design, development and testing; industrial tests; industrial machine tests.
VDSpher

4554994  26/05/2020
[International Registration No. : 1538736]
VDS optilab Chromatographietechnik GmbH
Wiesenweg 11a 10365 Berlin Germany

Proposed to be Used
IR DIVISION
Cl.1; Chemicals used in industry, science and for laboratory purposes for use in separation methods.
Cl.9; Laboratory apparatus for industrial, scientific and laboratory purposes (not for direct intervention with the patient), especially columns for chromatographic separation; analysis apparatus and instruments; parts and accessories for the above mentioned goods included in this class.
Priority claimed from 17/10/2019; Application No. : 41687842 ;China
4556143    16/04/2020
[International Registration No. : 1539277]
Zhejiang Aishida Electric Co., Ltd.
No.2 Keji Road, Economic Development Zone, Wenling City Zhejiang China

Proposed to be Used

IR DIVISION

**Cl.11;**Cooking utensils, electric; cooking stoves; roasting apparatus; pressure cookers, electric; kettles, electric; food steamers, electric; induction cookers; extractor hoods for kitchens; water purification installations; lighters.

**Cl.21;**Cooking pots; containers for household or kitchen use; kitchen utensils; tableware, other than knives, forks and spoons; daily use glassware (including cups, plates, pots, crocks); ceramics for household purposes; works of art of porcelain, ceramic, earthenware, terra-cotta or glass; trash cans; brushes; thermally insulated containers for food; cleaning instruments, hand-operated.
WOOSMAP

4556165  11/05/2020

[International Registration No. : 1538426]

WEB GEO SERVICES
43 place Vauban, Les portes d'Antigone, Bâtiment A F-34000 MONTPELLIER France

Proposed to be Used

IR DIVISION

Cl.9; Software, namely recorded programs; downloadable electronic publications; programming interfaces for software; downloadable software for creation of an Internet portal or a website; software, whether downloadable or not, enabling users to search, locate and view information on an interactive map, to communicate and share electronic information and documents with other users via a global computer network.

Cl.35; Computer file management; collection and systematization of data in a central file, searches for information in computer files for third parties; collection and management of geographic data; recording, transcription, composition, compilation and/or systematization of written communications and recordings; compilation of mathematical or statistical data; newspaper or database subscription services for third parties; rental of advertising space and rental of advertising time on communication media; publication of advertising texts and images; presentation of goods or services with a view to retail sale or auction thereof via computer and communication networks; advertising, marketing and sales promotion services online for third parties, via computer and communication networks.

Cl.42; Computer system design; software consultancy; conversion of computer programs and data, other than physical conversion; conversion of data or documents from physical to electronic media; creation and maintenance of Web sites for others; software development, namely software design; technical project study; hosting of computer sites, namely of Web sites; rental of computer software online for storage, classification, research, sharing of computer and geographic data; rental of Web servers; updating and maintenance of computer software; programming for computers; research and development of new products for third parties; recovery of computer data; geographic and cartographic information services.
Priority claimed from 08/11/2019; Application No. : 302019000082000 ;Italy
4556226    08/04/2020
[International Registration No. : 1538871]
NASTRITEX S.R.L.
Via Peschiera 6 I-21052 Busto Arsizio (Varese) Italy

Proposed to be Used

IR DIVISION

Cl.1; Filtering materials of chemical substances; filtering materials of mineral substances; filtering materials of unprocessed plastics; ceramic materials in particulate form, for use as filtering media; cellulosic materials in particulate form, for use as filtering media.

Cl.7; Filters for machines; membrane filters for use as parts of machines; cartridges for filtering machines; filters being parts of machines or engines; filters for machines for the production of cosmetics; membrane filters for use as parts of machines for the production of cosmetics; smoothing presses; lace making machines; engraving machines; agitators; embossing machines; electromechanical machines for chemical industry; filter presses; sorting machines for industry; machines for filling, closing, sealing or labelling bottles, cans, boxes, bags or other containers; machines for sealing bottles, jars, tubes and similar containers; packing machines; filters for machines for filling bottles, cans, boxes, or other containers; filters for machines for sealing bottles, jars, tubes and similar containers.

Cl.24; Filtering materials of textile; textile filters; filtering textiles; non-woven textile fabrics; filtering materials of non-woven textiles; textile piece goods for use in the manufacture of industrial filters; filtering materials of textile for the production of cosmetics; filtering materials of non-woven textile for the production of cosmetics; textile products for the production of cosmetics.

Cl.42; Research and development services in the field of cosmetology; cosmetic research, laboratory analysis in the field of cosmetics, laboratory research in the field of cosmetics; product research and development, research services for the development of new products; development of new technology for others; research and development services in the field of packaging; packaging design; designing of packaging and wrapping materials; consultancy relating to the design of packaging; textile testing, product testing; testing of cosmetics; inspection of goods for quality control, inspection of cosmetics, quality control; quality control of goods and services; quality control testing and consultancy relating thereto.
Priority claimed from 25/10/2019; Application No. : 88669701 ;United States of America
4556264    14/04/2020

[International Registration No. : 1538611]
Common Sense Media
650 Townsend, Suite 435 San Francisco CA 94103 United States of America

Proposed to be Used

IR DIVISION

**Cl.9;** Downloadable software for streaming audio, audiovisual, and multimedia content via the internet and global communications networks; downloadable software for streaming audio, audiovisual, and multimedia content to mobile and smart digital electronic devices and consumer electronics; downloadable computer application software for mobile phones and tablets, namely, mobile applications for accessing and streaming audio, audiovisual, and multimedia content via the internet and global communications networks; downloadable video recordings in the nature of audio, audiovisual, and multimedia content for children and families in the field of entertainment, education, advice and instruction.

**Cl.38;** Transmission of audio, audiovisual, and multimedia content via web-based streaming platforms, connected TV apps, and over-the-top services.

**Cl.41;** Entertainment and educational services in the nature of curating, rating, and aggregating audio, audiovisual, and multimedia content for children and families; entertainment and educational services in the nature of development, creation, production, post-production, and distribution of audio, audiovisual, and multimedia content for children and families; providing non-downloadable films, television shows, and episodic and non-episodic audio, audiovisual, and multimedia content for children and families, via a website.

**Cl.42;** Providing online, non-downloadable software for streaming audio, audiovisual, and multimedia content via the internet and global communications networks; providing online, non-downloadable software for streaming audio, audiovisual, and multimedia content to mobile and smart digital electronic devices and consumer electronics.
LiquiGlide

75 Sidney Street, 5th Floor Cambridge MA 02139 United States of America

Proposed to be Used

IR DIVISION

Cl.2; Proprietary coating in the nature of liquids to be applied to packaging or substrates for consumer, medical, commercial and industrial products that enables or increases flow and evacuation and prevents or decreases build-up of liquids or semi-solids from that packaging or substrate; Proprietary coating in the nature of liquids applied to packaging or substrates for products and product packaging that enables or increases flow and evacuation and prevents or decreases build-up of liquids or semi-solids from that packaging or substrate; Coatings used to move substances over a surface.

Cl.40; Custom manufacture of coatings in the nature of liquids to be applied to packaging or substrates for consumer, medical, commercial or industrial products that enables or increases flow and evacuation and prevents or decreases build-up of liquids or semi-solids from that packaging or substrate; Custom manufacture of coatings in the nature of liquids applied to packaging or substrates for products and product packaging that enables or increases flow and evacuation and prevents or decreases build-up of liquids or semi-solids from that packaging or substrate; Custom manufacture of coatings used to move substances over a surface.

Cl.42; Product development and design consulting services in the field of customized coatings applied to surfaces in contact with viscous substances.

Cl.45; Licensing of customized coating formulations and application methods for surfaces in contact with viscous substances.
Priority claimed from 07/04/2020; Application No. : 30 2020 104 636 ;Germany
4556287   09/04/2020
[International Registration No. : 1539034]
Albis Plastic GmbH
Mühlenhagen 35 20539 Hamburg Germany

Proposed to be Used

IR DIVISION

Cl.1;Chemical preparations for use in industry; unprocessed synthetic resins; unprocessed plastics; unprocessed plastics products containing dye; unprocessed plastics products containing pigments; fibre-reinforced unprocessed plastics products; fibre-reinforced unprocessed synthetic resin products; unprocessed synthetic resin products containing dye; unprocessed synthetic resin products containing pigments; auxiliaries for the use in the processing of plastics (included in this class); plastics in the form of pellets; unprocessed plastics in the form of pellets; plastics in the form of granules; unprocessed plastics in the form of granules; plastics in the form of granules for use in industry.

Cl.35;Retail and wholesale services in relation to chemical preparations for use in industry, unprocessed synthetic resins, unprocessed plastics, unprocessed plastics products containing dye, unprocessed plastics products containing pigments, fibre-reinforced unprocessed plastics products, fibre-reinforced unprocessed synthetic resin products, unprocessed synthetic resin products containing dye, unprocessed synthetic resin products containing pigments, auxiliaries for the use in the processing of plastics, plastics in the form of pellets, unprocessed plastics in the form of pellets, plastics in the form of granules unprocessed plastics in the form of granules, plastics in the form of granules for use in industry; arranging of contracts for others for the purchase and sale of chemical preparations for use in industry, unprocessed synthetic resins, unprocessed plastics, unprocessed plastics products containing dye, unprocessed plastics products containing pigments, fibre-reinforced unprocessed plastics products, fibre-reinforced unprocessed synthetic resin products, unprocessed synthetic resin products containing dye, unprocessed synthetic resin products containing pigments, auxiliaries for the use in the processing of plastics, plastics in the form of pellets, unprocessed plastics in the form of pellets, plastics in the form of granules unprocessed plastics in the form of granules, plastics in the form of granules for use in industry.

Cl.40;Material treatment; material conversion; processing and custom assembling of unprocessed synthetic resin and plastic products for others; processing and pelletizing to the order and specification of others; regranulation for others; recycling, in particular of plastic and fibre waste; compounding, namely processing of plastics by admixture of aggregate materials, extenders and/or additives for the optimization of the profiles of properties of plastics.

Cl.42;Technical consulting relating to planning, development, construction, fabrication and application of plastic products and corresponding manufacturing facilities; chemistry services and plastics technology laboratory services.
MINI LARIO

Priority claimed from 14/10/2019; Application No. : 018137374 ; European Union

4556298  10/04/2020

[International Registration No. : 1538564]

MS PRINTING SOLUTIONS SRL
Via Bergamo, 1910 I-21042 Caronno Pertusella (VA) Italy

Proposed to be Used

IR DIVISION

Cl.2; Printing ink; ink cartridges for printers; dyestuffs; colorants; thinners for colours; varnish; enamels [varnishes]; varnish; pigments; dyes.

Cl.7; Printing machines; machines for printing textile materials; paper printing machines; machines for printing plastics materials; machines for the textile industry; braiding machines, in particular for the textile industry; finishing machines, in particular for the textile industry; coating machines, in particular for the textile industry; laminating machines, in particular for the textile industry; feeding machines, in particular for the textile industry; handling machines, in particular for the textile industry; parts and spare parts of the aforementioned goods, as far as contained in this class.

Cl.9; Optical, weighing, measuring, checking (supervision) and monitoring apparatus and instruments; controllers (regulators); testing and quality control devices; acoustic, electric, electronic, mechanical and optical sensors; data processing equipment for operating printing machines, plaiting machines, finishing machines, coating machines, laminating machines, feeding machines, handling machines, printers, plotters, drying apparatus, drying installations, steam generating apparatus and steam generating installations; software for operating printing machines, plaiting machines, finishing machines, coating machines, laminating machines, feeding machines, handling machines, printers, plotters, drying apparatus, drying installations, steam generating apparatus and steam generating installations; printers; print heads for printers; plotters; print heads for plotters; parts and spare parts of the aforementioned goods as far as contained in this class.

Cl.11; Drying installations, in particular for the textile industry; steam generating installations, in particular for the textile industry; parts and spare parts of the aforementioned goods as far as contained in this class.
ORYPZONYL

Priority claimed from 24/12/2019; Application No. : 746776 ; Switzerland
4557771  12/05/2020
[International Registration No. : 1539182]
SYNGENTA CROP PROTECTION AG
Rosentalstrasse 67 CH-4058 Basel Switzerland

Proposed to be Used

IR DIVISION

Cl.1; Active chemical ingredients for manufacture of fungicides, herbicides, insecticides, nematicides; chemical products used in agriculture, horticulture and forestry; bio-stimulant products; preparations for improving crops; preparations for fortifying plants; chemical and/or biological preparations for stress management in plants; plant growth regulating preparations; chemical preparations for seed treatment; additives other than for medical or veterinary purposes.

Cl.5; Products for destroying vermin; fungicides, herbicides, insecticides, nematicides.
THE AI LADDER

Priority claimed from 21/11/2019; Application No. : 4601081 ; France
4557780 05/05/2020

[International Registration No. : 1539266]
International Business Machines Corporation
New Orchard Road, Armonk New York NY 10504 United States of America

Proposed to be Used

IR DIVISION

Cl.9; Computers; computer hardware and software; computer hardware and software for artificial intelligence; computer hardware and software for cognitive computing; computer hardware and software for block chain technology; computer hardware, namely, magnetic tape units (data processing), magnetic tapes, printed circuits, integrated circuits, computer keyboards, compact discs (audio-video), optical disks, couplers (data processing), floppy disks, magnetic data media; computer hardware, namely, video screens, scanners, computer printers, interfaces (data processing), readers (data processing), software (recorded programs), microprocessors, modems, monitors (hardware), computers, computer memories, computer peripherals; recorded computer programs and software; computer adapters; computer components; data processing equipment; computer hardware, computer programs and software for data and information management; semi-conductors; electronic data media that can be processed by machine; magnetic disks; hard disk drives; tape recorders; calculating machines; cash registers; facsimile machines; video game software; video recorders; videotapes; electric cells and electric batteries; computer chips; boards for integrated circuits; computer accessories, namely, computer communication servers; carrying cases for computers; interface cards for computers; computer cables; fax modems cards for computers; computer accessories, namely, screen filters, computer mouse pads, electric converters, namely, digital-to-analog, analog-to-digital and step-by-step voltage switches, pagers, computer control joysticks, computer mice; electronic publications, namely books, magazines and manuals containing information on computer technology; integrated circuit cards and smart cards, adapters for integrated circuits and adapters for smart cards; readers for integrated circuit cards and smart cards; microcomputers; electric power supply apparatus; projectors (projection apparatus); remote controllers for computers; inverters, surge protectors and uninterruptible power supply devices; point-of-sale terminals; operating system programs; software for accessing a global computer network; database management software; document management software; software for locating, recovering and receiving text, electronic documents, graphic illustrations and audiovisual information on company-scale internal computer networks and on local, wide-area and global computer networks; software for developing and software for designing websites and user manuals, in electronic format, sold as a set; documentation and instruction manuals recorded on electronic data media that can be operated by machine and relating to computers or computer programs; computer servers; computer storage devices, namely high-speed storage subsystems for storage and backup of electronic data either locally or via a telecommunications network; computer software for use in controlling the operation and execution of computer systems, programs and networks; computer software for use in connecting disparate computer networks and systems; computer servers and storage devices; computer operating system software; computer programs for linking computers together and for enabling computer activities across a global computer network; computer software for managing systems, software and processes existing within an information technology environment; computer systems combining computer hardware and software for use in the management and analysis of data and instruction manuals in electronic format sold therewith; cloud computing systems, namely networks integrating computer hardware and software for dynamic provisioning, virtualization, and consumption metering of computer resources; downloadable cloud-computing software for deploying and managing virtual machines to a cloud computing platform; computer systems, namely computer hardware and computer software that integrate Natural Language Processing (NLP), Computational Linguistics (CL), Information Retrieval (IR) and Machine Learning (ML) and capable of understanding general human queries and formulating responses; software for development, construction and operation of block chain technology applications; electronic publications.

Cl.35; Advertising; sales promotion services (for third parties); commercial business management and business management advice; business information; distribution of prospectuses; distribution of samples; arranging newspaper subscriptions for others; accounting; document reproduction; systematization of data in a central file; organization of exhibitions for commercial or advertising purposes; company management consulting services and business consulting services; development service regarding commercial strategy; analysis of market research data and statistics; data processing services; arranging and conducting trade show exhibitions in the field of computers, information technology and electronic business transactions via a global computer network; business consulting services for companies with respect to artificial intelligence; business consulting services for companies with respect to computer systems that integrate Natural Language Processing (NLP), Computational Linguistics (CL), Information Retrieval (IR) and Machine Learning (ML) and capable of understanding general human queries and formulating responses; business consulting...
services for companies with respect to cloud computing; business consulting services for companies with respect to block chain technology; analyzing and compiling business data; systemization of data in computer databases.

Cl.42; Computer programming; computer programming, computer data processing and computer consulting services for artificial intelligence; programming, computer data processing and computer consulting services for cognitive computing; computer programming, computer data processing and computer consulting services for information management; computer programming services and IT consulting for data management; computer programming, computer data processing and computer consulting services for cloud computing; computer programming, computer data processing and computer consulting services for blockchain technology; design, installation, updating and maintenance of software; design of software and hardware for third parties and consulting services in the field of computers; technical support services, namely, solving problems with computer programs and software; computer services, namely, design, creation and maintenance of websites for third parties; analysis of computer systems, integration of computer networks and databases, computer programming for third parties, all relating to commercial interactions on global computer networks; design of computer and software interconnection systems, namely: electronic interconnection of computers and software; testing of computer programs (software) and hardware (quality control and technical control); technical project studies in the field of computer hardware and software; computer consulting in connection with computer hardware, namely consulting in computer research and development; computer advice and assistance concerning Internet use; rental of computers and software; scientific and industrial research, namely research and development of new products, biological research, bacteriological research, chemical research, cosmetic research, mechanical research, geological research, technical research, pharmaceutical research, scientific research for medical purposes; information technology services; computer system integration services; consulting services in the field of design, selection, implementation and use of computer hardware and software systems for third parties; technical support services, namely, diagnosing problems with computer hardware and computer programs; computer system design services for third parties; design of systems for interconnection of computer hardware and software, namely, integration of computer systems and networks; computer software and hardware testing services, namely, testing of computer software, computers and servers to assure proper functioning; cloud computing services, namely, network integrated computer hardware and software services for dynamic provisioning, virtualization, and consumption metering of computer resources; providing virtual computer systems and virtual computer environments through cloud computing; design and development of computer software for cloud storage of data; cloud hosting provider services (cloud computing); electronic data storage and data recovery services.
Priority claimed from 14/10/2019; Application No. : 018137376 ;European Union

MS PRINTING SOLUTIONS SRL
Via Bergamo, 1910 I-21042 Caronno Pertusella (VA) Italy

Proposed to be Used

IR DIVISION

Cl.2; Printing ink; ink cartridges for printers; dyestuffs; colorants; thinners for colours; varnish; enamels [varnishes]; varnish; pigments; dyes.

Cl.7; Printing machines; machines for printing textile materials; paper printing machines; machines for printing plastics materials; machines for the textile industry; braiding machines, in particular for the textile industry; finishing machines, in particular for the textile industry; coating machines, in particular for the textile industry; laminating machines, in particular for the textile industry; feeding machines, in particular for the textile industry; handling machines, in particular for the textile industry; parts and spare parts of the aforementioned goods, as far as contained in this class.

Cl.9; Optical, weighing, measuring, checking (supervision) and monitoring apparatus and instruments; controllers (regulators); testing and quality control devices; acoustic, electric, electronic, mechanical and optical sensors; data processing equipment for operating printing machines, plaiting machines, finishing machines, coating machines, laminating machines, feeding machines, handling machines, printers, plotters, drying apparatus, drying installations, steam generating apparatus and steam generating installations; software for operating printing machines, plaiting machines, finishing machines, coating machines, laminating machines, feeding machines, handling machines, printers, plotters, drying apparatus, drying installations, steam generating apparatus and steam generating installations; printers; print heads for printers; plotters; print heads for plotters; parts and spare parts of the aforementioned goods as far as contained in this class.

Cl.11; Drying installations, in particular for the textile industry; steam generating installations, in particular for the textile industry; parts and spare parts of the aforementioned goods as far as contained in this class.
Exolon Group

Priority claimed from 30/10/2019; Application No.: 30 2019 114 133; Germany
4557789 27/04/2020
[International Registration No.: 1538903]
Exolon Holding GmbH
Löwengrube 18 80333 München Germany

Proposed to be Used
IR DIVISION
Cl.1; Chemical preparations for use in industry; unprocessed plastics; synthetic resins, unprocessed.
Cl.17; Semi-worked plastic substances.
Cl.19; Building and construction materials and elements, not of metal.
Cl.37; Construction.
Priority claimed from 24/12/2019; Application No. : 746777 ;Switzerland
4557831   12/05/2020
[International Registration No. : 1539202]
SYNGENTA CROP PROTECTION AG
Rosentalstrasse 67 CH-4058 Basel Switzerland

Proposed to be Used
IR DIVISION

CI.1; Active chemical ingredients for manufacture of fungicides, herbicides, insecticides, nematicides; chemical products used in agriculture, horticulture and forestry; bio-stimulant products; preparations for improving crops; preparations for fortifying plants; chemical and/or biological preparations for stress management in plants; plant growth regulating preparations; chemical preparations for seed treatment; additives other than for medical or veterinary purposes.

CI.5; Products for destroying vermin; fungicides, herbicides, insecticides, nematicides.
Priority claimed from 08/05/2020; Application No. : 88906731 ;United States of America
4557837    26/05/2020
[International Registration No. : 1539070]
Unqork Inc.
114 Fifth Avenue, 2nd Floor New York NY 10011 United States of America

Proposed to be Used
IR DIVISION

Cl.41;Education services, namely, conducting seminars, classes, workshops, online courses, and conferences in theields of software as a service (SaaS), platform as a service (PaaS), infrastructure as a service (IaaS) and application
platform as a service (aPaaS) for providing a development environment and software configuration tools to build, design,
implement, and maintain business applications using a visual interface.

Cl.42;Software as a service (SaaS), platform as a service (PaaS), infrastructure as a service (IaaS) and application
platform as a service (aPaaS) for providing a development environment and software configuration tools to build, design,
implement, monitor and maintain business applications using a visual interface; software as a service (SaaS), platform as
a service (PaaS), infrastructure as a service (IaaS) and application platform as a service (aPaaS) for rendering, serving,
reporting and displaying of business applications; software as a service (SaaS), platform as a service (PaaS), infrastructure as
a service (IaaS) and application platform as a service (aPaaS) for application programming interface creation and execution;
software as a service (SaaS), platform as a service (PaaS), infrastructure as a service (IaaS) and application platform as a
service (aPaaS) for workflow creation, orchestration, and execution; software as a service (SaaS), platform as a service
(PaaS), infrastructure as a service (IaaS) and application platform as a service (aPaaS) for the generation and delivery of
documents; software as a service (SaaS), platform as a service (PaaS), infrastructure as a service (IaaS) and application
platform as a service (aPaaS) for ingestion of paper and scanned images of documents; technical support services for
computer software, namely, providing updates, upgrades, patches, fixes, and technical documentation; computer services,
namely, providing data as a service through a customizable software platform for compiling, analyzing, integrating,
transforming and providing access to data and information.
Galaxy Store

4558168  13/04/2020
[International Registration No. : 1538936]
Samsung Electronics Co., Ltd.
129, Samsung-ro, Yeongtong-gu, Suwon-si Gyeonggi-do Republic of Korea

Proposed to be Used

IR DIVISION

Cl.9; Mobile telephones; smart phones; tablet computers; computer software for browsing and accessing digital content, computer software, computer games, audio works, visual works, audiovisual works, electronic publications, books, movies, and music; computer software for retrieval, download, storage, transmission, and display of digital content, computer software, computer games, audio works, visual works, audiovisual works, electronic publications, books, movies, and music.

Cl.35; Online retail store services featuring computer software programs; online retail store services featuring computer game programs; online retail store services featuring audio recordings; online retail store services featuring electronic publications; online retail store services featuring books; online retail store services featuring downloadable movies; online retail store services featuring downloadable music; online retail store services featuring downloadable videos; online retail store services featuring downloadable sound, images and videos which are offered as a TV program.
PERLISTEN

Priority claimed from 30/04/2020; Application No. : 88896070 ;United States of America
4558199  28/05/2020
[International Registration No. : 1537684]
d-acoustic, LLC
641 Rinpoche Lane Oregon WI 53575 United States of America

Proposed to be Used
IR DIVISION

Cl.9; Consumer electronic products, namely, audio amplifiers, audio speakers, audio receivers, audio decoders and video decoders.

Cl.35; Business consulting services in the field of audio systems, namely, audio amplifiers, audio speakers, audio receivers, audio decoders and video decoders.
Proposed to be Used

IR DIVISION

Cl.3; Cosmetics, body care and toiletry products, namely, facial, body and hand lotion, body and hand cream, bath and skin oil, bath and skin lotions, skin care cream, skin care lotion, skin moisturizer, moisturizing skin lotions, skin cleansers and non-medicated serums for use on the skin, eye and exfoliant cream, shampoo, conditioner, body wash, soap, non-medicated acne treatment preparations, salve, non-medicated salve, salve in the nature of skin cream, lip balm, and suntan lotions; cosmetics for anti-aging purposes; anti-aging cosmetics, namely, anti-aging cream, anti-aging moisturizer, non-medicated anti-aging serum, anti-aging eye cream, anti-aging exfoliant; all of the foregoing containing cannabidiol (cbd) and hemp. grinding preparations; essential oils and aromatic extracts; cleaning and fragrancing preparations; toiletry preparations; aromatics; food flavorings [essential oils]; food flavorings prepared from essential oils; flavourings for beverages [essential oils]; cake flavorings [essential oils]; aromatic oils; essential oils; ethereal essences and oils; aromatic essential oils; natural oils for cosmetic purposes; scented oils; essential oils based on industrial hemp; essential oils based on cannabidiol; aromatic oils based on industrial hemp; aromatic oils based on cannabidiol; flavourings based on industrial hemp; flavourings based on cannabidiol; cosmetics based on industrial hemp; cosmetics based on cannabidiol.

Cl.4; Candles.

Cl.5; CBD edible oil for use as dietary supplements; CBD medicated Ointment; CBD medicated Cream; CBD medicated Chewing Gum; CBD medicated Mouth freshener; CBD medicated Tea; CBD dietary supplements in soft gel capsules. Cannabis related product, namely, oils; oils derived from cannabis; cannabis and marijuana; cannabis related products, namely oils, salves, concentrated pastes, tinctures, tablets and capsules, each containing cannabis; oils, salves, concentrated pastes, tinctures, tablets and capsules each containing resins and oils derived from cannabis; nutraceuticals for medicinal purposes; nutraceuticals for medicinal purposes containing cannabis; nutraceuticals for medicinal purposes containing derivatives of cannabis, namely resins and oils; topical skin creams, bar and liquid soaps, bath additives, bath herbs, bath oils, body creams, body oils, face and body lotions, face and body milk, face lotion, and skin care preparations each containing derivatives of cannabis; each of the aforementioned products for the relief of pain, for relaxation, for reducing stress and fatigue, for mood enhancement, for maintaining general health and well-being, for relieving anxiety, for relieving depression, as a sleep aid; personal sexual lubricants; transdermal patches containing cannabis; oral sprays containing cannabis; pharmaceuticals, medical and veterinary preparations; sanitary preparations for medical purposes; dietetic food and substances adapted for medical or veterinary use, food for babies; dietary supplements for humans and animals; plasters, materials for dressings.

Cl.30; Teas; herbal tea; coffee beverages; cocoa beverages; tea based beverages; iced tea, tea infusions; infusions of tea and tea products; confectionery; all of the aforesaid containing cannabinoids.

Cl.32; Beers; mineral and aerated waters and other non-alcoholic beverages; fruit beverages and fruit juices; syrups and other preparations for making beverages; smoothies, fruit beverages and fruit juices, carbonated soft drinks, and energy drinks each containing derivatives of cannabis; smoothies, fruit beverages and fruit juices, carbonated soft drinks, and energy drinks each containing resins and oils derived from cannabis.
Cl.34; Personal vaporisers and electronic cigarettes, and flavourings and solutions therefor; flavorings, other than essential oils, for use in electronic cigarettes; electronic cigarette atomizers; electronic cigarette cartomizers; refill cartridges for electronic cigarettes; inhalers for use as an alternative to tobacco cigarettes; electronic cigarette liquid [e-liquid] comprised of propylene glycol; electronic cigarette liquid [e-liquid] comprised of vegetable glycerin; smokeless cigarette vaporizer pipes; electronic cigarettes; electronic cigars; liquid solutions for use in electronic cigarettes; liquids for electronic cigarettes; cigarette paper; cigarette filters; cigarette tubes; ready-made cigarette tubes with filters; tobacco containers and humidors; lighters for smokers; pocket machines for rolling cigarettes; liquids for electronic cigarettes (e-liquid) made from cannabidiol; liquids for electronic cigarettes (e-liquid) made from industrial hemp; tobacco substitutes exclusively derivative from cannabidiol; herbs for smoking exclusively derivative from cannabidiol; flavourings for tobacco exclusively derivative from cannabidiol; cigarettes containing tobacco substitutes exclusively derivative from cannabidiol.

Cl.35; Retail store services and online retail services in the field of cannabidiol based (cbd) products, namely, cbd-based personal care preparations, anti-aging preparations, food and nutritional supplements, chewing gums, beverages, edible oils, candies, chocolate, coffee, confectionery, and vaporizers.

Cl.44; Spa services.
Priority claimed from 17/10/2019; Application No. : 41699558 ;China
4568357  16/04/2020
[International Registration No. : 1539374]
Zhejiang Aishida Electric Co., Ltd.
No.2 Keji Road, Economic Development Zone, Wenling City Zhejiang China

Proposed to be Used
IR DIVISION

Cl.7; Mixing machines; dishwashers; crushers for kitchen use, electric; tin openers, electric; kitchen machines, electric;
etric fruit squeezers; whisks, electric, for household purposes; food processors, electric; kitchen grinders, electric;
domestic vegetable slicer.

Cl.11; Cooking utensils, electric; cooking stoves; roasting apparatus; pressure cookers, electric; kettles, electric; food
steamers, electric; induction cookers; extractor hoods for kitchens; water purification installations; lighters.
Trade Marks Journal No: 1961 , 17/08/2020 Class 99

Priority claimed from 28/04/2020; Application No. : UK00003484764 ;United Kingdom
4568565  30/04/2020
[International Registration No. : 1540159]
Costa Limited
Costa House, Houghton Hall Business Park, Porz Avenue, Houghton Regis Dunstable, Bedfordshire LU5 5VG United Kingdom

Proposed to be Used

IR DIVISION

Cl.7; Vending machines; beverage vending machines; beverage making machines; beverage processing machines; electric vending machines for beverages or foods; machines for dispensing hot beverages; parts and fittings for the aforesaid goods.

Cl.29; Prepared salads; soup; milk; yoghurts; milk based beverages; yoghurt based beverages; almond based milk beverages; cocoa flavoured milk beverages; yoghurt drinks; milk based drinks containing fruit juice; milkshakes; none of the aforesaid goods including pastes made of dry fruits, dairy cream, cream for cooking, sour cream or bechamel sauce.

Cl.30; Coffee, tea, cocoa, hot chocolate, namely, drinking chocolate, coffee substitutes, sugar, cakes, cheesecake, muffins, brownies, shortbread biscuits, tea cakes, cookies, biscuits, brioche, fruit tarts, custard tarts, wafers, flapjacks, biscotti, gingerbread, popcorn, chocolate, chocolate bars, meringues, panettone, fruit jellies, candy, pastilles, chewing gum, milk chocolate covered raisins, sandwiches, sandwich wraps, toasted sandwiches, panini, croissants, pastries, ice, fruit ices, bread, sandwiches, toast, sandwich wraps, prepared meals consisting primarily of pasta, rice, noodles or quinoa, porridge, coffee flavourings in the nature of syrup for flavouring beverages, flavour enhancers used in beverage
products, flavourings for beverages other than essential oils, frozen yoghurt; confectionery ices, namely, frozen yoghurt, ice cream; ice cream powders and food flavourings for ice cream, not being essential oils; sorbets; wafers and cornets in the nature of cones for ice cream.

Cl.32; Non-alcoholic fruit juice and water based beverages; ice based fruit drinks; mineral water, carbonated waters; flavoured aqueous drinks namely, squashes, flavoured mineral water, soft drinks, soft drinks flavoured with tea, carbonated soft drinks, cola, sports drinks, energy drinks; unflavoured aqueous drinks namely, water, soda water, tonic water, coconut water, sparkling water; fruit drinks and fruit juices; fruit drinks and fruit juices; unflavoured fruit juices; powders for the preparation of beverages; liquid drinks mixers namely, syrups for making flavoured drinks, essences for making flavoured water (not in the nature of essential oils); syrups for making beverages; ingredients for preparing drinks, namely, cordials, essences for making beverages, concentrates for making fruit juices and fruit drinks; none of the aforesaid goods including vegetable juices or tiger nut beverages, namely, horchata.

Cl.43; Cafes; cafeterias; restaurants; snack bars; bars; catering services; coffee shops; coffee shop concessions; coffee shop kiosks; self-serve coffee bars; self-serve hot beverage bar; coffee bars; coffee supply services (term considered too vague by the International Bureau - rule 13 (2) (b) of the Common Regulations); hot beverage supply services (term considered too vague by the International Bureau - rule 13 (2) (b) of the Common Regulations); coffee bar services; contract beverage services (term considered too vague by the International Bureau - rule 13 (2) (b) of the Common Regulations).
Nemetschek SE
Konrad-Zuse-Platz 1 81829 München Germany

Proposed to be Used
IR DIVISION

Cl.9; Computers; apparatus for broadcasting sound, data or images; recording apparatus; apparatus for recording data; apparatus for the reproduction of images; data processing programs recorded on machine-readable data carriers; prerecorded data carriers for use with computers; data storage media; computer programs, recorded; storage apparatus for computer programs; computer programs, downloadable; computer programmes stored in digital form; computer software downloaded from the internet; data processing apparatus.

Cl.42; Design and development of computer hardware; software design and development.
Trade Marks Journal No: 1961, 17/08/2020 Class 99

Priority claimed from 14/11/2019; Application No.: 746862 ;Switzerland
4570179 13/05/2020

[International Registration No.: 1540142]
Gema Switzerland GmbH
Mövenstrasse 17 CH-9015 St. Gallen Switzerland

Proposed to be Used

IR DIVISION

Cl.9; 3D animation software; application software; application software for cloud computing services; application software for wireless devices; application server software; application simulation software; application development software; data transfer apparatus; data transmission apparatus; editing software; office and business application software; business intelligence software; business performance management [BPM] software; business process management [BPM] software; cloud servers; cloud server software; CMS [content management system] software; computer firmware; computer software [stored]; computer application software; computer utility programs [programs for carrying out computer maintenance operations]; computer utility programs for file management; computer apparatus for remote reading of measuring instruments; computer hardware for remote data access and data transmission; Computer programs for searching the contents of computers and computer networks by remote control; computer servers; computer software; computer software enabling providing information on communication networks; computer software enabling providing information on the Internet; computer software enabling providing electronic media on communication networks; computer software enabling providing electronic media on the Internet; computer software for cloud computing services; computer software for wireless content transmission; computer software for document management; computer software for professional use; computer software for providing multiple-user access to a global computer information network; computer software for searching of data; data processing computer software; computer software enabling data recovery; computer software for creating searchable databases of information and data; computer software for remote reading of measuring instruments; dashboard software; data management software.

Cl.37; Maintenance of machines; maintenance of automatic machines; providing information concerning the repair or maintenance of varnishing machines and apparatus; providing information concerning the repair or maintenance of pumps; providing information concerning the repair or maintenance of electric motors; providing information concerning the maintenance of measuring and testing equipment.

Cl.42; Updating of computer software; updating and maintenance of computer software and computer programs; updating and upgrading of computer software; updating and maintenance of computer software; consulting in the field of technological development; management of environmental controls and environmental impact studies; quality control consulting; consulting services in the field of control technology; consulting services in the field of cloud computing applications and networks; providing temporary use of online non-downloadable operating software enabling access to a cloud computer network, as well as use thereof; temporary provision of non-downloadable software; providing information on industrial analysis and research; providing information on technological research; providing online information on industrial analysis and research; provision of online support services for users of computer programs; provision of software via a global computer network; provision of virtual computer systems via cloud computing; provision of virtual computer environments via cloud computing; cloud computing; cloud hosting services; cloud hosting services for a private cloud; computer services for analysis of data; computer-aided industrial research; computer-aided design for manufacturing processes; computer-aided industrial analysis services; computer-aided technical testing; computer-aided testing; quality control services; services provided by an application service provider; services of an application service provider, namely hosting software applications for third parties; services of an application service provider (ASP); monitoring and digital servicing of installations using software; performance of technical tests; conducting research projects and technical studies; conducting technological analyses; development of computer software for logistics, supply chain management and e-commerce portals; development of testing and measurement methods; design and development of computer software for controlling processes; design and development of operating software enabling access to cloud computing networks, as well as the use thereof; providing temporary use of online non-downloadable software for use in printing and publications; providing temporary use of online non-downloadable software for information management; providing temporary use of online non-downloadable software for use in data transmission; creation of control programs for automated measurement, assembly, regulation and associated visualization; remote monitoring of computer systems.

GemaConnect

Priority No: 14/11/2019; Application No.: 746862; Switzerland
4570179 13/05/2020

[International Registration No.: 1540142]
Gema Switzerland GmbH
Mövenstrasse 17 CH-9015 St. Gallen Switzerland

Proposed to be Used

IR DIVISION

Cl.9; 3D animation software; application software; application software for cloud computing services; application software for wireless devices; application server software; application simulation software; application development software; data transfer apparatus; data transmission apparatus; editing software; office and business application software; business intelligence software; business performance management [BPM] software; business process management [BPM] software; cloud servers; cloud server software; CMS [content management system] software; computer firmware; computer software [stored]; computer application software; computer utility programs [programs for carrying out computer maintenance operations]; computer utility programs for file management; computer apparatus for remote reading of measuring instruments; computer hardware for remote data access and data transmission; Computer programs for searching the contents of computers and computer networks by remote control; computer servers; computer software; computer software enabling providing information on communication networks; computer software enabling providing information on the Internet; computer software enabling providing electronic media on communication networks; computer software enabling providing electronic media on the Internet; computer software for cloud computing services; computer software for wireless content transmission; computer software for document management; computer software for professional use; computer software for providing multiple-user access to a global computer information network; computer software for searching of data; data processing computer software; computer software enabling data recovery; computer software for creating searchable databases of information and data; computer software for remote reading of measuring instruments; dashboard software; data management software.

Cl.37; Maintenance of machines; maintenance of automatic machines; providing information concerning the repair or maintenance of varnishing machines and apparatus; providing information concerning the repair or maintenance of pumps; providing information concerning the repair or maintenance of electric motors; providing information concerning the maintenance of measuring and testing equipment.

Cl.42; Updating of computer software; updating and maintenance of computer software and computer programs; updating and upgrading of computer software; updating and maintenance of computer software; consulting in the field of technological development; management of environmental controls and environmental impact studies; quality control consulting; consulting services in the field of control technology; consulting services in the field of cloud computing applications and networks; providing temporary use of online non-downloadable operating software enabling access to a cloud computer network, as well as use thereof; temporary provision of non-downloadable software; providing information on industrial analysis and research; providing information on technological research; providing online information on industrial analysis and research; provision of online support services for users of computer programs; provision of software via a global computer network; provision of virtual computer systems via cloud computing; provision of virtual computer environments via cloud computing; cloud computing; cloud hosting services; cloud hosting services for a private cloud; computer services for analysis of data; computer-aided industrial research; computer-aided design for manufacturing processes; computer-aided industrial analysis services; computer-aided technical testing; computer-aided testing; quality control services; services provided by an application service provider; services of an application service provider, namely hosting software applications for third parties; services of an application service provider (ASP); monitoring and digital servicing of installations using software; performance of technical tests; conducting research projects and technical studies; conducting technological analyses; development of computer software for logistics, supply chain management and e-commerce portals; development of testing and measurement methods; design and development of computer software for controlling processes; design and development of operating software enabling access to cloud computing networks, as well as the use thereof; providing temporary use of online non-downloadable software for use in printing and publications; providing temporary use of online non-downloadable software for information management; providing temporary use of online non-downloadable software for use in data transmission; creation of control programs for automated measurement, assembly, regulation and associated visualization; remote monitoring of computer systems.
SUSTRAGIL

4570327  28/04/2020
[International Registration No. : 1539665]
BASF SE
Carl-Bosch-Strasse 38 67056 Ludwigshafen am Rhein Germany

Proposed to be Used
IR DIVISION

Cl.9; Databases; software; computer software; application software; computer programs; electronic publications; downloadable electronic publications; downloadable electronic reports; recorded data files, artificial intelligence software; machine learning software.

Cl.35; Collection of data in databases [office functions] and systematization of data; business consultation in the field of environmental management, health and safety, risk management, product stewardship, natural resources, social responsibility and governance.

Cl.38; Digital transmission of data, information, messages and images; communications services; electronic data exchange services; online transmission of electronic publications; providing access to data, databases; providing access to information; providing access to platforms and portals in the Internet; online transmission of documents for chemicals.

Cl.42; Scientific and technological services and research and design services relating thereto; industrial analysis and research services; design and development of computer hardware and software; creation of technical safety data sheets; certification [quality control]; rental of computer software; computer programming for data processing programs; services in the field of information technology and computer services for the chemical industry; development of advanced algorithms for the automatic preparation of chemical documentation; online support services for user of computer programs for the chemical documentation; online applications for the preparation of chemical documentation [software as a service]; providing scientific information; scientific consultancy for labelling of chemicals corresponding to the legal requirements; classification of chemicals [algorithm development]; digitization of documents [scanning]; development of programs for the simulation of test series for the formulation of chemical preparations in a virtual laboratory.

Cl.45; Juridical information, advice and consultancy services in the fields of chemicals, chemical legislation, chemical safety, regulatory systems and compliance.
MONOSOL

Priority claimed from 06/04/2020; Application No. : 88860709 ;United States of America

4570404  15/05/2020

[International Registration No. : 1540042]

Monosol, LLC
707 E. 80th Place Merrillville IN 46410 United States of America

Proposed to be Used

IR DIVISION

Cl.1; Polyvinyl alcohol liquid solution used for dust abatement on soil, soil stabilization, and for yard waste stabilization and disposal. Water-soluble edible polymers films for use in the manufacture of delivery agents for food and beverages.

Cl.4; Polyvinyl alcohol liquid solution for use as a dust absorbing composition on landing surfaces for aircraft, and for use as a dust binding composition in mining.

Cl.10; Medical bags made of water soluble film specially adapted for holding items contaminated with medical waste, sold empty.

Cl.17; Water soluble films, namely, water soluble plastic films for use in manufacturing of water soluble bags, pouches, pods, and sachets, for household and agricultural use, namely, for use in packaging for detergents, water treatment chemicals for pools and spas, all-purpose cleaners, disinfectants, sanitizers, floor care products, and agrichemicals, and for general industrial and institutional use; plastic material in the form of film for use in manufacturing; and plastic material in extruded form for use in production; polyvinyl alcohol water soluble film for use as a backing or topping to support embroidery on textiles and apparel; water soluble films, namely, water soluble plastic films for use as a support for embroidery or sewing on textiles and apparel, and as a backing for embroidery or sewing on textiles and apparel.

Cl.20; Containers made from water soluble plastic film, namely, water soluble packaging for detergents, water soluble packaging for agrichemicals, water soluble packaging for industrial and commercial use.

Cl.40; Manufacture of water soluble films made of plastic or polyvinyl alcohol, to order and/or specification of others.

Cl.42; Providing testing and analysis services for others of water soluble films made of plastic or polyvinyl alcohol.
4571513  18/05/2020
[International Registration No.: 1468842]
Many Mornings s.c. Adrian Morawiak, Maciej Butkowski
Kalinowa 2 PL-95-070 Aleksandrów Łódzki Poland

Proposed to be Used

IR DIVISION

Cl.14;Key rings [split rings with trinket or decorative fob].
Cl.25;Clothing; shoes; hats; socks.
Cl.35;Advertising; organization of trade fairs for commercial or advertising purposes; demonstration of goods; marketing; wholesale services in relation to clothing; retail services in relation to clothing accessories; providing consumer information relating to goods and services.
SITHERM

Priority claimed from 10/10/2019; Application No. : 745452 ; Switzerland
4571536  08/04/2020
[International Registration No. : 1539567]
Siemens Schweiz AG
Freilagerstrasse 40 CH-8047 Zürich Switzerland
Proposed to be Used

IR DIVISION

Cl.7; Pneumatic, hydraulic, electric and/or electromagnetic servomotors for fluid flow monitoring, particularly for fluid flow monitoring in burners and/or burner monitoring equipment.

Cl.9; Monitoring, observation and regulation equipment for heating, ventilation and air-conditioning technology; burner monitoring equipment (not included in other classes); flame detectors (monitoring equipment); computers and software for burner monitoring, observation and regulation.
Priority claimed from 03/04/2020; Application No. : VA 2020 00715 ; Denmark
4574264   15/04/2020
[International Registration No. : 1541194]
RFX + Care International A/S
Bakkegårdsvæj 408 DK-3050 Humlebæk Denmark

Proposed to be Used
IR DIVISION

Cl.3; Non-medicated cosmetics and toiletries; non-medicated toothpaste; perfumery, essential oils; bleaches and other substances for laundry; after-sun cream; aftershave cream; anti-wrinkle creams; aromatic essential oils; cosmetic preparations in the form of creams; toiletry lotions; body cream; body oil [for cosmetic use]; body scrubs; bubble bath preparations; cleansing milk for toiletry use; bath salts, not for medical use; cosmetic creams; cosmetic oils; cosmetic soap; cosmetic sun protection preparations; cosmetics and cosmetic preparations; makeup; deodorants for body care; eye cream; hair conditioner; preparations for hair and treatment of hair; shampoo; hand creams; perfumes; shower creams; cream for skin cleansing; moisturising preparations for skin; soap for body care; sunscreens; preparations for cleaning the body and beauty care; hand gels; body gels; disposable wipes impregnated with cleansers for use on the face; cosmetics fluid creams; functional cosmetic preparations; hand washing agents; cosmetic preparations for skincare; non-medicated, moist cleaning wipes for use on humans; impregnated tissues (for cosmetic use); preparations for cleaning of hands; cleaning preparations for personal use; wet wipes for hygienic and cosmetic use; washing preparations for personal use.

Cl.5; Pharmaceutical and medical preparations; hygienic preparations for medical purposes; dietetic food and preparations adapted for medical use; food for infants; dietary supplements for humans; plasters, materials for dressings; disinfectants; preparations for extermination of pests; insect repellents; paper tissues impregnated with insect repellents for medical purposes; first aid kits; first aid kits including contents; dressing materials for first aid; tooth preparations - and articles together with medical toothpastes; disinfecting and antiseptic agents; hygienic preparations and articles; alcohol for medical uses; antibacterial hand lotions; antibacterial preparations; antibacterial tissues; antibacterial sprays; antiseptic preparations; antiseptic aerosol spray for use on skin; disinfection agents for hygienic purposes; disinfections agents for use in households; preparations for hand disinfection; cleaning wipes impregnated with disinfectants for hygiene purposes; antibacterial soap; antibacterial hand wash; bactericidal cleaners; disinfecting handwashing agents; disinfecting soap.

Cl.10; Surgical and medical apparatus and instruments; clothing, headgear and footwear and support devices for
medical purposes; facemasks for medical purposes; facemasks for surgical purposes; protective clothing for medical purposes; protective clothing for surgical purposes; disposable protective gloves for medical purposes; protective gloves for use by surgeons during operations; protective gloves for medical purposes; protective masks for medical personnel; protective masks for medical purposes; disposable gloves for surgical purposes; disposable gloves for veterinary purposes; rubber gloves for surgical use; rubber gloves for medical purposes; latex gloves for medical use; gloves for use in hospitals; gloves for use during operations; gloves for medical purposes; surgical gloves; masks for use by medical personnel; masks for medical purposes; medical gloves; medical masks; surgical masks.
MISUMI Group Inc.
5-1, Koraku 2-Chome, Bunkyo-ku Tokyo 112-8583 Japan

Proposed to be Used

IR DIVISION

Cl.6; Iron and steel; metal materials for building or construction; paint spraying booths of metal; metal moulds for forming cement products; metal pulleys, springs and valves [not including machine elements]; metal junctions for pipes; metal flanges; keys of metal; cotter pins; metal hardware; industrial packaging containers of metal; metal stepladders and ladders; tool boxes of metal, empty.

Cl.7; Metalworking machines and tools; loading-unloading machines and apparatus; chemical processing machines and apparatus; food or beverage processing machines and apparatus; lumbering, woodworking, or veneer or plywood making machines and apparatus; pulp making, papermaking or paper-working machines and apparatus; printing or bookbinding machines and apparatus; painting machines and apparatus; packaging or wrapping machines and apparatus; plastic processing machines and apparatus; semiconductor manufacturing machines and systems; machines and apparatus for manufacturing rubber goods; non-electric prime movers not for land vehicles [other than water mills and wind mills]; pneumatic or hydraulic machines and instruments; repairing or fixing machines and apparatus; shafts, axles or spindles, machine elements not for land vehicles; bearings, machine elements not for land vehicles; shafts, couplings or connectors, machine elements not for land vehicles; power transmissions and gearing, machine elements not for land vehicles; shock absorbers, machine elements not for land vehicles; springs, machine elements not for land vehicles; brakes, machine elements not for land vehicles; valves, machine elements not for land vehicles; waste compacting machines and apparatus for industrial purposes; waste crushing machines and apparatus for industrial purposes; starters for motors and engines; AC motors and DC motors [not including those for land vehicles but including parts for any AC motors and DC motors]; AC generators [alternators]; DC generators; dynamo brushes.

Cl.8; Tweezers; braiders [hand tools]; bladed or pointed hand tools; hand tools [other than carpenters' inkpots and their accessories, razor strops, sharpening steels and whetstones].

Cl.9; Mathematical instruments; time and date stamping machines; time clocks [time recording devices]; punched card office machines; voting machines; postage stamp checking apparatus; fire extinguishers; fire hose nozzles; sprinkler systems for fire protection; fire alarms; gas alarms; anti-theft warning apparatus; protective helmets; laboratory apparatus and instruments; optical machines and apparatus; measuring or testing machines and instruments; power distribution or control machines and apparatus; rotary converters; batteries and cells; electric or magnetic meters and testers; electric wires and cables; electric buzzers; telecommunication machines and apparatus; computers and their peripherals, computer programs and the other electronic machines, apparatus and their parts; magnetic cores; resistance wires; electrodes, other than welding electrodes or medical electrodes; gloves for protection against accidents; dust masks; gas masks; welding masks; fireproof garments; spectacles [eyeglasses and goggles]; electronic publications.

Cl.35; Retail services or wholesale services for clothing; retail services or wholesale services for footwear; retail services or wholesale services for bags and pouches; retail services or wholesale services for electrical machinery and apparatuses; retail services or wholesale services for building materials; retail services or wholesale services for pharmaceutical, veterinary and sanitary preparations and medical supplies; retail services or wholesale services for printed matter; retail services or wholesale services for kitchen equipment, cleaning tools and washing utensils; retail services or wholesale services for bladed or pointed hand tool; retail services or wholesale services for hand tools, other than abrasive paper, abrasive cloth, abrasive sand, artificial pumice stones, polishing paper, polishing cloths, razor strops, sharpening steels and whetstones; retail services or wholesale services for metal hardware, other than dental materials, artificial tympanic membranes and prosthetics or fillings materials, not for dental use.
NOVOCHIZOL

Priority claimed from 16/07/2019; Application No.: 018095326; European Union 4574690 18/12/2019

[International Registration No.: 1540749]

BOSTI Trading Ltd.
The Business Forum, 30 Karpenisi Street CY-1077 Nicosia Cyprus

Proposed to be Used

IR DIVISION

Cl.1; Biological preparations for use in industry and science; chemicals used in agriculture; chemicals used in industry and science, in particular in the field of biopolymers and substances attached thereto; chemical coating for medical devices; flocculants; chemicals for use in the purification of water; chemicals for use in separation/purification techniques; chemicals for use in chromatography; biochemical catalysts; tensio-active agents, surface-active chemical agents; solubilizing agent for aerosols; chitosan for use as a raw ingredient in the manufacture of cosmetics or pharmaceuticals; preservatives for use in the pharmaceutical industry; chitosan-based polymers for use in the manufacture of pharmaceutical and cosmetic preparations; solubilizing agent for aerosol pharmaceutical preparations.

Cl.3; Non-medicated cosmetics and toiletry preparations; cosmetics, in particular non-medicated gels, creams and liquids, including for use against wrinkles and signs of aging; topical skin sprays for cosmetic purposes; cosmetic preparations for skin care; biopolymer-based nonmedicated cosmetics and toiletry preparations; biopolymer-based cosmetics, in particular non-medicated gels, creams and liquids, including for use against wrinkles and signs of aging; biopolymer-based topical skin sprays for cosmetic purposes; biopolymer-based cosmetic preparations for skin care.

Cl.5; Pharmaceuticals; biological and chemical reagents for medical or veterinary purposes; pharmaceutical and veterinary preparations, substances and preparations for healthcare, including for tissue repair, joint treatment and drug delivery; pharmaceutical preparations for the treatment of eye diseases and conditions; eye drops; collyria; anti-infective preparations for veterinary purposes; biological implants; surgical implants comprised of living tissues; biological tissue cultures for medical use; antiprotozoan agents; anti-inflammatory agents; drug delivery agents; drug delivery agents consisting of compounds that facilitate delivery of a wide range of pharmaceuticals; diagnostic reagents and contrast media for medical purposes; material for dressings; material for haemostatic dressings; surgical and medical dressings; pre-filled syringes for medical purposes; injectable soft-tissue fillers, intra-articular fillers and intra-vascular fillers; bone void fillers, intra-articular fillers and intra-vascular fillers comprised of living tissues; topical gels for medical and therapeutic use.
messaging, the internet and via internet websites, and including messages in the fields of general interest, news and services enabling a user to send and/or receive messages, short messages and texts including via email, instant photos, videos, religion, science, sports, movies, music and lifestyle; wireless data messaging services, in particular services enabling a user to send and/or receive messages, short messages and texts including via email, instant messaging, the internet and via internet websites, and including messages in the fields of general interest, news and current events; providing on-line chat rooms and electronic bulletin boards for transmission of messages among users, including in the field of general interest, news and current events; electronic mail services, namely, transmission of electronic mail, electronic messages, and private electronic messages; messaging and instant messaging services, web messaging services and text messaging services; webcasting services; transmission of messages, data and content via global computer network and other computer and communications networks; transmission of updated messages, comments, information, and multimedia content by electronic mail, messaging, instant messaging and text messaging; providing facilities for users to transmit messages, news, comments, multimedia content, videos, movies, films, photos, audio content, animation, pictures, images, text, information, and user-generated content via a global computer network and other computer and communications networks; providing online community forums for users to post, search, watch, share, critique, rate, and comment on messages, news, comments, multimedia content, videos, movies, films, photos, audio content, animation, pictures, images, text, information, and user-generated content; providing a video, photograph and comment sharing portal, namely, streaming of video material, audio material and audiovisual comment material on the Internet; providing user access to non-downloadable software in data networks; news and press agency services, namely, transmission of news; advice, information and assistance relating to the all the aforesaid including, but not limited to, all the aforesaid services provided by the applicant, namely, hosting computer software applications for others; application service provider (ASP) featuring software for enabling users to post, search, view, watch, share, submit, critique, rate, bookmark, index, store, collect and comment on messages, news, comments, multimedia content, videos, movies, films, photos, audio content, animation, pictures, images, information, and user-generated content in the fields of current events, politics, news, general interest news, gaming, comedy, relationships, technology, photos, videos, religion, science, sports, movies, music and lifestyle; hosting of websites and of online non-downloadable software of others for uploading, downloading, editing, posting, showing, displaying, tagging, sharing and transmitting messages, news, comments, text, publications, multimedia content, videos,
movies, films, photos, audio content, animation, pictures, images, information, and user-generated content; hosting an interactive website and online non-downloadable software for others that enable users to post, search, watch, share, critique, rate, and comment on messages, news, comments, multimedia content, videos, movies, films, photos, audio content, animation, pictures, images, text, information, and user-generated content; providing temporary use of online non-downloadable software and software development tools; hosting of digital content online; hosting computer software applications for others on a virtual private server; hosting multimedia digital content on the Internet; hosting a website for others featuring messages, news, comments, multimedia content, videos, movies, films, photos, audio content, animation, pictures, images, text, information, and user-generated and non-user generated content; providing temporary use of non-downloadable software to enable the sharing of multimedia content and comments among users; hosting websites for others featuring on-line journals and blogs featuring user-defined and non user-defined content; hosting websites for others featuring online forums, chat rooms, journals, blogs, and electronic mailing lists, including for the transmission of messages, comments, information, and multimedia content among users; providing information and advice about IT and computer technology; providing information and advice about IT and computer technology via wireless mobile devices, satellite, cable and global computer network; advice and information relating to all the aforesaid including, but not limited to, all the aforesaid services provided online, and/or provided for use with and/or by way of the Internet, the world wide web and/or via communications, telephone, mobile telephone and/or wireless and/or wired communication networks.

Cl.45; Online social networking services.
BD ELIENCE

4574749   10/01/2020

[International Registration No. : 1541235]

Becton, Dickinson and Company
1 Becton Drive, MC 090 Franklin Lakes NJ 07417 United States of America

Proposed to be Used

IR DIVISION

Cl.1; Reagents sold in kit form for in vitro diagnostic use; molecular assays for the detection and identification of infectious diseases for research purposes.

Cl.5; Clinical or medical laboratory in vitro diagnostic preparation for the identification of microorganisms; medical diagnostic molecular assays for the detection and identification of infectious diseases.

Cl.9; Specimen transport containers, petri dishes, anaerobic jars and coagulation timers; laboratory analytical apparatus, namely, an analyzer for the identification and/or antimicrobial susceptibility testing of microbes; laboratory apparatus, namely, a sample processor used for clinical and laboratory research and clinical diagnostics; device for the preparation of cytology thin-layer slides for scientific use; automated laboratory robot and related operating software, accessories and consumables which prepares liquid-based, thin layer cellular samples from a cell suspension for use in medical, clinical and scientific procedures and devices for use therewith, namely, vials, tubes, disposable kits, pipettes, settling chambers and slides; laboratory equipment, namely, sample preparation and real-time polymerase chain reaction (RT-PCR) analyzer for the detection and identification of infectious diseases for scientific use; apparatus for storing and testing blood cultures; laboratory apparatus and instruments for inoculation, processing and testing of microbiological samples; computer hardware and software for use in conventional and thin layer pap smear image diagnostics; computer hardware and software for diagnostic imaging using automated cell location; computer hardware and software for use in data and image processing in the field of computer-aided medical microscopy; video cameras for use in the field of computer-aided medical microscopy; manual and automated microscopes for use in the field of computer-aided medical microscopy.

Cl.10; Medical apparatus, namely, a device for diagnostic imaging of conventional and thin layer pap smears; device for the preparation of cytology thin-layer slides for medical use and for clinical medical use.
Priority claimed from 08/11/2019; Application No. : 018149040 ;European Union
4574816  08/05/2020
[International Registration No. : 1540764]
EW Nutrition GmbH
Hogenbögen 1 49429 Visbek Germany

Proposed to be Used
IR DIVISION

Cl.5; Veterinary preparations; additives to fodder for medical purposes; medicated animal feed; additives for animal foods, not for medical purposes, being supplements for foodstuffs for animals.

Cl.31; Foodstuffs for animals; supplements for foodstuffs for animals.
4574831    07/02/2020
[International Registration No. : 1541117]
Relang International, LLC
7030 Quad Avenue, Suite 3 Rosedale MD 21237 United States of America

Proposed to be Used

IR DIVISION

Cl.11; Vanity top sinks, shower tubs, shower trays, shower and tub surrounds; sinks for integration into counters, countertops, sales and display countertops; sinks.

Cl.19; Construction materials, namely, non-metal flooring materials; building materials, namely, non-metal wall boards; wall panels not of metal; non-metal tiles for walls, floors or ceilings; non-structural, non-metal building materials, namely, engineered stone, artificial stone, and cast polymer artificial stone for use in the further manufacture and fabrication of countertops, vanity tops, sinks, bath fixtures, furniture, cabinet doors.
Priority claimed from 31/07/2019; Application No. : 018101687 ;European Union
4576247 30/01/2020
[International Registration No. : 1540517]
320EAST GmbH
Amalienbadstraße 41 76227 Karlsruhe Germany

Proposed to be Used

IR DIVISION

Cl.9; Alarms; alarms and warning equipment; apparatus for analysis [other than for medical use]; connections for
electric lines; antennas; automatic control apparatus; fire protection apparatus; chips [integrated circuits]; encoders [data
processing]; computer apparatus; computer operating systems; computer data storage units; computer hardware;
computer peripheral devices; computer software; data processing apparatus; detectors; diagnostic apparatus, not for
medical purposes; theft prevention apparatus, other than for vehicles; anti-theft warning apparatus; electronic baby
monitors; electronic burglar alarms; electronic checking apparatus; measuring devices, electronic; electronic switchgear;
electronic safety monitoring apparatus; electronic controllers; electronic control instruments; electronic control units;
electronic control systems; electronic systems for home networks; electronic surveillance apparatus; target surveillance
apparatus [electronic]; cables, electric; audio- and video-receivers; remote controllers for controlling electronic products;
remote control apparatus; fire alarms; frequency meters; receivers of electronic signals; hydrometers; hygrometers;
semi-conductors; data processing equipment; interactive touch screen terminals; interfaces for computers; slope
indicators; connectors [electrical contacts]; life-saving apparatus and instruments; readers [data processing equipment];
air analysis apparatus; manometers; mathematical instruments; measuring apparatus; microprocessors; monitors
computer hardware; gradient indicators; target surveillance apparatus [optical]; programmable controllers; projection apparatus; pyrometers; smoke detectors; smoke sensors; sound measuring apparatus; commutators; scanners [data processing equipment]; transmitters of electronic signals; security control apparatus; voltmeters; computer memory devices; temperature indicating apparatus; video surveillance systems; anemometers; wireless local area network devices; electric access control systems.

Cl.18; Luggage, bags, wallets and other carriers; saddlery for animals; clothing for animals; umbrellas and parasols.

Cl.25; Parts of clothing; headwear; footwear.

Cl.35; Updating and maintenance of data in computer databases; consultancy relating to systemization of information into computer databases and compilation of information into computer databases; computerized file management; computerized data processing; computerized data verification; computerized database management; computerized data management; compilation of statistics; marketing; merchandising services; online advertising; systemization of information into computer databases; advertising; compilation of information into computer databases.

Cl.42; Updating of computer software; updating of software databases; information technology (IT) consultancy; consultancy relating to the design and development of computer software programs; providing search engines for the Internet; computer technology consultancy services; design of computer databases; recovery of computer data; consultancy in the design and development of computer hardware; computer software consultancy; computer software consultancy; computer software consultancy; computer system analysis; computer system design; cloud computing; design of computer software; computer virus protection services; design and development of computer hardware; design and development of computer software; programming of computer software; technical support services, namely, troubleshooting in the nature of diagnosing computer hardware and software problems; monitoring of computer systems by remote access; research in the field of computer software; creating and maintaining web sites for others; hosting of computer software applications; implementation of computer programs; infrastructure as a service [IaaS]; installation of computer software; conversion of computer programs and data, other than physical conversion; conversion of data or documents from physical to electronic media; duplication of computer programs; custom design of software packages; software customization services; platform as a service [PaaS]; quality control relating to computer systems; quality control relating to computer software; maintenance of computer software; maintenance of database systems; server hosting; software as a service [SaaS]; computer software design; computer software creation; software engineering; studies (technical project-); computer software technical support services; technical consultancy relating to the use of computer hardware; technological consultancy; rental of computer software; computer rental; rental of web servers; maintenance of computer software; recovery of computer data; providing opportunities of use of computer software and computer systems over data networks through rental of computer software and computer systems.

Cl.45; Electronic monitoring services for security purposes; security services for buildings; security screening services for third parties; monitoring of burglar alarms; monitoring of fire alarms; monitoring of security systems; surveillance services (security services).
INSPEC ANALYTICS

4576266  04/11/2019

[International Registration No. : 1540999]

The Institution of Engineering and Technology

Michael Faraday House, 6 Hills Way Stevenage, Herts SG1 2AY United Kingdom

Proposed to be Used

IR DIVISION

Cl.9: Scientific, optical and teaching apparatus and instruments; apparatus for recording, transmission or reproduction of sound or images; calculating machines; on-line electronic publications, texts, newsletters, information sheets downloadable from databases or the Internet; computer software and telecommunications apparatus (including modems) to enable connection to databases and the Internet; computer software to enable searching of data; electronic multimedia publications; computer software; media content; magnetic data carriers, pre-recorded compact discs, CD-Rom/DVD's discs, tapes, cartridges and cassettes; pre-recorded videos; magnetic cards, smart cards; recorded content; podcasts.

Cl.16: Paper, cardboard, printed matter; bookbinding material, photographs; stationery; adhesives for stationery or household purposes; artists' materials; paint brushes; typewriters and office requisites (except furniture); instructional and teaching material (except apparatus); plastic materials for packaging (not included in other classes); printed certificates; printed award certificates; printed publications, books, newspapers, journals; printed manuals (hand books); diaries; calendars and wall charts.

Cl.41: Educational services; organisation of scholarships (terms considered too vague by the International Bureau - rule 13 (2) (b) of the Regulations); providing of training; provision of correspondence courses; educational examination services; engineering tuition services (terms considered too vague by the International Bureau - rule 13 (2) (b) of the Regulations); publication of engineering texts; publication of books, magazines, journals and printed matter; library services; publication of educational and teaching materials; organising and conducting award ceremonies; organising and conducting festivals, conferences, congresses, seminars, workshops, symposia, colloquia and exhibitions; organising and conducting festivals, conferences, congresses, seminars, workshops, symposia, colloquia and exhibitions for educational purposes; arranging for students to participate in educational activities; organising and conducting educational events; presentation of live performances; organisation of entertainment and cultural events; information, advisory and consultancy services relating to all the aforesaid services; all of the aforesaid also provided online from a computer database and/or intranets and/or extranets and/or the Internet.

Cl.42: Advising, mentoring and providing guidance to the members of the institution of engineering and technology in the field of engineering and technology (terms considered too vague by the International Bureau - rule 13 (2) (b) of the Regulations); provision of scientific and technological information; advisory services all relating to the preparation of guidelines and standards regarding the field of mechanical engineering, electrical engineering, and technology; preparation of regulations and guidelines relating to engineering and technology installations and systems; advisory services relating to engineering and technology; provision of home pages on computer networks (terms considered too vague by the International Bureau - rule 13 (2) (b) of the Regulations); provision of information regarding the field of engineering and technology over computer networks; engineering design; scientific research; research services (terms considered too vague by the International Bureau - rule 13 (2) (b) of the Regulations); scientific and technological services; design and development of products; information, advisory and consultancy services relating to all the aforesaid services; all of the aforesaid also provided online from a computer database and/or intranets and/or extranets and/or the Internet.
Trade Marks Journal No: 1961, 17/08/2020 Class 99

4576314  08/05/2020

[International Registration No.: 1540725]

Yiwu Jingyue Arts & Crafts Co., Ltd.
Room 301, No. 2, Building 83, Jiangnansiqu, Jiangdong District, Yiwu 322000 Zhejiang China

Proposed to be Used

IR DIVISION

Cl.8; Meat choppers [hand tools]; blade sharpening instruments; table cutlery [knives, forks and spoons]; garden tools, hand-operated; manicure sets; tree pruners; agricultural implements, hand-operated; hand tools, hand-operated; scissors.

Cl.12; Motorcycles; sports cars; motor scooters; motor racing cars; motorcycle kickstands; gearing for land vehicles; motors, electric, for land vehicles; clutches for land vehicles; spoke clips for wheels; rearview mirrors; motorcycle saddles; side cars; gear boxes for land vehicles; motorcycle chains; motorcycle frames; motorcycle handlebars; motorcycle engines; panniers adapted for motorcycles; saddle covers for motorcycles; bicycles; bicycle kickstands; mudguards; bicycle chains; bicycle handlebars; gears for bicycles; bicycle brakes; bicycle mudguards; bicycle wheel rims; bicycle cranks; bicycle motors; bicycle wheel hubs; bicycle pedals; bicycle wheel spokes; bicycle wheels; bicycle saddles; electric vehicles; dress guards for bicycles; delivery tricycles; tricycles; mopeds; bicycle frames; saddle covers for bicycles; baskets adapted for bicycles; panniers adapted for bicycles; inner tubes for pneumatic tyres; tyres for vehicle wheels; bicycle tyres; casings for pneumatic tyres; pneumatic tyres; inner tubes for bicycle tyres; tubeless tyres for bicycles; repair outfits for inner tubes; air pumps [vehicle accessories]; valves for vehicle tyres; vehicle wheel hubs; vehicle chassis; treads for vehicles [roller belts]; luggage nets for vehicles; brakes for vehicles; horns for vehicles; brake linings for vehicles; brake shoes for vehicles; vehicle covers [shaped]; signal arms for vehicles; steering wheels for vehicles; brake segments for vehicles; caps for vehicle fuel tanks; spoilers for vehicles; brake discs for vehicles; side view mirrors for vehicles; vehicle joysticks.
Rosmarin Holdings Limited
Commerce House, 1 Bowring Road, IM8 2LQ Ramsey Isle of Man United Kingdom

Proposed to be Used

IR DIVISION

Cl.6; Construction materials and construction elements of metal; metal containers for storage or transportation; cables, wires and chains, of metal; doors, gates, windows and window coverings of metal; locks and keys, of metal; metal hardware; packaging, wrapping and bundling articles, of metal; pipes, tubes and hoses, and fittings therefor, including valves, of metal; structures and transportable structures of metal; airlock chambers of metal; metal gas pipe parts; pipe jackets of metal; water-pipe valves of metal; junctions of metal for pipes; gas cylinders of metal.

Cl.7; Filtering machines, separators and centrifuges; dispensing machines; electric generators; mills and crushing machines; pumps, compressors and blowers; waste disposal units and waste sorting machines; carburetters; internal combustion engines for power generation, other than for land vehicles; turbogenerators; turbines, other than for land vehicles; steam engine boilers; air filters for engines; fans for motors and engines; radiators [cooling] for motors and engines; fuel filters; catalytic converters for motors and engines; hangers [parts of machines]; crankcases for machines, motors and engines; filters as parts of machines or engines; aerators; diesel engines for machines; self-regulating fuel pumps; fuel conversion apparatus for internal combustion engines; fuel pumps; fuel dispensing pumps for service stations; fuel nozzles; catalytic converters; motors, other than for land vehicles; alternators; emergency power generators; high-voltage generators; direct current generators; gas operated power generators.

Cl.9; Electronic access control systems for interlocking doors; alarm and warning equipment; apparatus and instruments for accumulating and storing electricity; apparatus and instruments for controlling electricity; apparatus, instruments and cables for electricity; application software; artificial intelligence and machine learning software; communications equipment; computer networking and data communications equipment; controllers (regulators); data loggers and recorders; data processing equipment and accessories (electrical and mechanical); data storage devices and media; electrical and electronic components; electrical circuits and circuit boards; electricity measuring instruments; gasifiers for laboratory use; measuring, counting, alignment and calibrating instruments; measuring, detecting and monitoring instruments, indicators and controllers; monitoring instruments; photovoltaic apparatus for generating electricity; safety, security, protection and signalling devices; scientific and laboratory devices for physical reactions using electricity; sensors and detectors; software for monitoring, controlling and running processes in the physical world; signalling apparatus; temperature measuring instruments; testing and quality control devices; time measuring instruments (not including clocks and watches); electric control devices for heating management; electric control devices for energy management; regulating apparatus, electric; distribution boxes [electricity]; inverters [electricity]; current rectifiers; voltage surge protectors; converters, electric; circuit breakers; high voltage transformers; electronic power transformers; electric power supply units; transformers [electricity]; electric voltage transformers; chargers for electric batteries; anode batteries; batteries, electric; accumulators, electric; software for diagnostics and troubleshooting; computer programs for connecting remotely to computers or computer networks; computer software.

Cl.11; Air treatment equipment; burners, boilers and heaters; filters for industrial and household use; flues and installations for conveying exhaust gases; gas scrubbing and purification apparatus; igniters; industrial ovens and furnaces (not for food or beverages); air treatment installations for industrial purposes; regulating and safety accessories for water and gas installations; water purification, desalination and conditioning installations; heating apparatus; waste disposal incinerators; gas ovens; germicidal burners; heating installations [water]; heat exchangers, other than parts of machines; heat accumulators; heat pumps; incinerators; stoves [heating apparatus]; heating systems; heating boilers; heating apparatus for solid, liquid or gaseous fuels; gas burners; steam boilers, other than parts of machines; steam heating apparatus; steam generating installations; sterilizers; disinfectant apparatus; hot water boilers.

Cl.37; Installation, maintenance and repair of alarm systems, lock systems and safes; building maintenance and repair; building, construction and demolition; installation, maintenance and repair of computer hardware and telecommunication devices; extraction of natural resources; installation, maintenance and repair of HVAC (heating, ventilation and air...
conditioning); plumbing installation, maintenance and repair; rental of tools, construction machines and equipment for
construction, demolition, cleaning and maintenance; installation services, cleaning services, repair services and
maintenance services for air filters, carburetters, combustion engines, electric engines and energy generating systems.

Cl.38; Computer communication and internet access services; rental of telecommunication systems and devices;
providing access to content, websites and internet portals; telecommunication services; telephone and mobile phone
services; rental of telecommunication equipment, in particular for remote monitoring and remote control.

Cl.40; Air and water conditioning and purification; energy production; recycling and waste treatment; rental of
equipment for the treatment and transformation of materials, for energy production and for custom manufacturing; rental
of machines and apparatus for wood-working; gas processing services; filtration of gases; recovery of hydrocarbons
from gas; generation of gas and electricity; rental of generators; rental of electricity generators; rental of water filters;
rental of heating devices; rental of waste crushing machines; rental of waste compacting machines.
4576317  28/05/2020
[International Registration No. : 1540542]
KaFe Rocks Ltd
Suite 5, Valley Towers, Valley Road Birkirkara BKR 9022

Proposed to be Used

IR DIVISION

Cl.35; Advertising, marketing and promotion services; affiliate marketing; advertising and marketing services provided by means of indirect methods of marketing communications, namely, social media, search engine marketing, inquiry marketing aiming at influencing the search engine seeking behavior of consumers, internet marketing, mobile marketing, blogging and other forms of passive, sharable or viral communications channels; marketing consultancy; marketing consultation services; consultancy services in the field of affiliate marketing; promoting the goods and services of others by arranging for sponsors to affiliate their goods and services with sports competitions; promoting the goods and services of others by arranging for sponsors to affiliate their goods and services with sporting activities; promoting the goods and services of others by arranging for sponsors to affiliate their goods and services with awards programs.

Cl.41; Betting services; gambling services; casinos; gaming services in the nature of casino gaming; gaming services in the nature of providing online casino gaming; providing of casino and gaming facilities; organizing, conducting and operating of competitions, online computer games tournaments, and poker tournaments; organizing, conducting and operating educational conferences, seminars, and exhibitions relating to advertising and gaming services; leasing of casino games; providing on-line reviews of and information about sports betting, gambling and gaming websites, and sports betting, gambling and gaming services.
BERCOBRUSH

Priority claimed from 20/12/2019; Application No. : 30 2019 116 722 ;Germany
4576330    25/05/2020
[International Registration No. : 1540958]
Berkenhoff GmbH
Berkenhoffstraße 14 35452 Heuchelheim Germany

Proposed to be Used
IR DIVISION

Cl.6; Non-electric cables and wires of common metal; bare and coated wires; wire for ropes; wire rope; wire strands; rods of metal for welding; welding wire of metal; welding wire electrodes; welding filler materials of metal; composite wires; anchor wires; optical wires; drawn wires; spring wires; welding rods; hard-soldering bars with flux filling; welding filler materials of copper and copper alloys.

Cl.17; Flexible hose of plastics with wire braiding; flexible hose of plastics with wire inserts; insulating wrap for the electrical shielding of wires; transparent acrylic resin sheets incorporating conductive meshes; wires not of metal; anchor wires not of metal; industrial threads of plastic for sifting and weaving technology (semi-finished goods); monofilaments and multifilaments made of plastic as semi-finished goods or sheathed with plastic.
Trade Marks Journal No: 1961 , 17/08/2020 Class 99

SIROLOCK
Priority claimed from 13/11/2019; Application No. : 30 2019 114 703 ;Germany
4576331 23/04/2020
[International Registration No. : 1540957]
Groz-Beckert KG
Parkweg 2 72458 Albstadt Germany
Proposed to be Used
IR DIVISION
Cl.6;Metal wire; steel wire, metallic card clothing wire, carding wire, saw tooth wire for carding machines, doffer wire,
worker wire, stripping wire, transfer wire, intermediate doffer wire [wires made of metal].
Cl.7;Parts and assemblies of carding machines, in particular cards, saw-tooth wire, metallic card clothing, flexible card
clothing, card clothing elements consisting of crotchets or needles, stationary carding elements, revolving flats with
flexible card clothing or with card wire; service tools for the mounting of all-steel card clothing, in particular winding
devices for all-steel card clothing and saw tooth wires being parts of carding machines; textile machinery including
carding machines and accessories for such machines; card clothing, card wire and card rollers, all being machine parts.
Bezzu

Priority claimed from 10/02/2020; Application No.: 2020/00223; Ireland
4576349 11/05/2020

[International Registration No.: 1540350]

BEZZU CORPORATION LIMITED
25A Shaws Lane Bath Avenue Dublin 04 D04P5Y6 Ireland

Proposed to be Used

IR DIVISION

Cl.9; Point of Sale [POS] systems; inventory software.
Cl.35; Provision of an online marketplace for buyers and sellers of goods and services.
Cl.36; Provision of consumer credit; online banking services.
Cl.39; Transportation logistics.
Cl.42; Software development.
Cl.45; Online social networking services.
Priority claimed from 07/02/2020; Application No. : 30 2020 101 717 ; Germany
4576350  13/02/2020
[International Registration No. : 1540960]
Stotz Feinmesstechnik GmbH
Hermann-Dreher-Str. 6 70839 Gerlingen Germany

Proposed to be Used

IR DIVISION

Cl. 7; Machines for measuring technology and parts handling.

Cl. 8; Hand tools and implements for measuring technology.

Cl. 9; Weighing, measuring, signalling, checking (inspection) apparatus and instruments; pneumatic, pneumatic-electric or mechanic measuring apparatus and instruments; apparatus and instruments for conducting, switching, conversion, storage, regulation or control of electricity; apparatus for recording, transmission or reproduction of data, sound or images; data processing equipment; computers, software (recorded).
Arene

Priority claimed from 04/10/2019; Application No. : 2019-129549 ;Japan
4576432 03/04/2020
[International Registration No. : 1541072]
Toyota Research Institute-Advanced Development, Inc.
3-2-1 Nihonbashi-Muromachi, Chuo-ku Tokyo 103-0022 Japan

Proposed to be Used
IR DIVISION

Cl.9; Simulators for the steering and control of vehicles; telecommunication machines and apparatus; radio communication machines and apparatus; portable radio communication machines and apparatus; vehicular radio communication machines and apparatus; radio machines and apparatus; navigation apparatus for vehicles [on-board computers]; parts and accessories for telecommunication machines and apparatus; personal digital assistants; electronic machines, apparatus and their parts; computers and their peripherals; computer programs; computer programs for operating control of driverless cars; computer programs for driverless cars; computer operating programs, recorded; computer operating programs, recorded in computers installed with automobiles; computer software, recorded; computer software, recorded in computers installed with automobiles; computer software applications, downloadable; computer hardware; computer hardware installed with automobiles; dashboard cameras; motion sensors; motion recognizing sensors; wireless warning devices by detecting abnormal signals from various sensors and giving warnings; sensors for speed measurements.

Cl.12; Automobiles and their parts and fitting; automobiles; driverless cars; trucks; driverless trucks; buses; driverless buses.

Cl.42; Computer software design, computer programming, or maintenance of computer software; computer software design, computer programming, or maintenance of computer software used for driverless cars; providing computer programs for traffic control of driverless cars via the internet; providing computer programs for driverless cars via the Internet; off-site data backup; development of computer platforms; updating of computer software; technological advice relating to computers, automobiles and industrial machines; providing computer programs on data networks; cloud computing; computer software and hardware testing services; calibration of computer software; providing temporary use of non-downloadable software for producing high-definition maps and mapping data for use with the operation of self-driving autonomous vehicles; providing temporary use of non-downloadable software for use with the operation of self-driving autonomous vehicles.
4576467  19/05/2020
[International Registration No. : 1541101]
ABN AMRO Bank N.V.
Gustav Mahlerlaan 10 NL-1082 PP Amsterdam Netherlands

Proposed to be Used
IR DIVISION

Cl.35; Business advisory, consulting and information services; assistance, advisory and consulting services with regard to business planning, business analysis, business management, and business organisation; business investigations, evaluations, expert appraisals, information and research projects; collection, systematization, compilation and analysis of business data and information stored in computer databases as well as the compilation of statistical data; execution of business studies and preparation of business reports; economic forecasts and analyses for business purposes; market analyses, market research and market studies for business purposes.

Cl.36; Banking services; services of securities banks; intermediary services with regard to the purchasing and selling of, and the placement of bonds, shares and securities and other similar negotiable instruments; investment of capital and funds; factoring services; financing, loans, credits and mortgages; leasing services; insurance and intermediary services with regard to insurance and insurance guarantees; services with regard to funds transfers; money and foreign exchange trading and money and foreign exchange services; services with regard to the provision of guarantees; services of investment companies and investment funds; asset management; advisory and consulting services with regard to all aforementioned services; financial advisory, consulting and information services; assistance, advisory and consulting services with regard to financial planning, analysis, policy and organisation; financial studies, evaluations, expert appraisals, information and research projects; execution of financial studies and preparation of financial reports; economic forecasts and analyses for financial purposes; market analyses, market research and market studies for financial purposes; expert investigations related to taxes, and valuations and advice thereon; intermediary services with regard to the purchasing and selling, management and valuation of real estate.